

**Tenth Series, Vol. XVI, No. 10**

**Monday, December 7, 1992**  
**Agrahayana 16, 1914 (Saka)**

# **LOK SABHA DEBATES**

## **(English Version)**

**Fifth Session**  
**(Tenth Lok Sabha)**



***(Vol. XVI contains Nos. 1 to 10)***

**LOK SABHA SECRETARIAT**  
**NEW DELHI**

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[ORIGINAL ENGLISH PROCEEDINGS INCLUDED IN ENGLISH VERSION AND ORIGINAL HINDI PROCEEDINGS INCLUDED IN HINDI VERSION WILL BE TREATED AS AUTHORITATIVE THEREOF.]

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## LOK SABHA DEBATES

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### LOK SABHA

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*Monday, December 7, 1992/ Agrahayana  
16, 1914 (Saka)*

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*The Lok Sabha met at  
Eleven of the Clock*

[MR. SPEAKER *In The Chair*]

RE INCIDENTS IN AYODHYA

*(Interruptions)*

[*English*]

SHRIDIGVIJAYA SINGH (Raigarh): Mr. Speaker, Sir, we want a ban on the Vishwa Hindu Parishad. *(Interruptions)*

SHRI DIGVIJAYA SINGH: Mr. Advani has no right to sit in this House. *(Interruptions)*

SHRI P. C. THOMAS (Muvattupuzha): The BJP should be banned. *(Interruptions)*

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera): Mr. Advani should be arrested.... *(Interruptions)*

SHRI RAM PRASAD SINGH (Vikramganj): Home Minister should give his resignation. Congress was involved in it. This Government has completely failed.... *(Interruptions)* The Prime Minister should resign.... *(Interruptions)*

SHRI SURAJ MANDAL : The B.J.P. should be banned ... *(Interruptions)*

SHRI RAJANTH SONKAR SHASTRI: Advani ji should resign..... *(Interruptions)*

<sup>1</sup> 11.01 hrs.

*At This Stage, Shri Ebrahim Sulaiman Sait  
And Some Other Hon. Members Came  
And Stood On The Floor Near The Table.*

*(Interruptions)*

[*English*]

Mr. Speaker: The House starts adjourned to meet again at 2.00 p.m.

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### WRITTEN ANSWERS TO QUESTIONS

[*Translation*]

#### Electronic Telephone Exchanges

\*181. SHRI RAMPAL SINGH:

SHRI HARI KRISHN PRASAD:

Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether the Government propose to set up electronic telephone exchanges in the country during 1992-93 under the expansion programme;

(b) if so, the details thereof;

(c) whether any cut is being effected in the quota meant for Uttar Pradesh in regard to the proposed exchanges; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) It is planned to commission as Gross Capacity of 16.44 lakh lines during 1992-93 out of which 15.65 lakh lines are proposed as electronic exchanges of various types and sizes including the expansion of existing exchanges.

(c) No, Sir.

(d) Does not arise in view of (c) above.

#### **Houses For P&T Employees**

\*182. SHRI KHELAN RAM JANGDE:  
SHRI MOHAMMAD ALI  
ASHRAF FATMI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the target fixed for construction of houses for posts and telegraph employees during each of the last three years;

(b) the number of houses proposed actually constructed during the above period, State-wise; and

(c) the details of houses proposed to be constructed during the Eighth Five Year Plan?

MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a)(i) In the Department of posts, construction of houses for employees is approved on year to year basis according to the demands made subject to financial constraints. During the last 3 years, the number of quarters approved for construction were as follows:-

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1989-90:	1603
1990-91 :	808
1991-92 :	250

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(a) (ii) In the Department of Telecom no year-wise targets were fixed for construction of houses. It was aimed to achieve a staff satisfaction ratio of 12.5% by the beginning of the 8th Five year plan.

#### **(b) (i) Dept. Of Posts**

The actual number of quarters constructed state wise for the above period is given in enclosed statements-I

#### **(b) (ii) Deptt. Of Telecom**

The details are as per enclosed statement-II

#### **(c) (i) Deptt. Of Posts**

During the VIIIth Five year Plan, 1000 staff quarters are proposed to be constructed. These quarters consist of various categories

which will be according to proposals from different Circles.

(c) (ii) *Deptt. Of Telecom*

During the VIIIth Five Year Plan it is proposed to add about 15.000 Quarters in various categories, for which Master Plans are under preparation by various field units.

**STATEMENT - I***Number of Quarters Constructed for Dept. of Posts*

<i>Sl. No.</i>		<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1.	Andhra Pradesh	8	-	8
2.	Assam	9	-	-
3.	Bihar	1	11	-
4.	Delhi	-	-	-
5.	Gujarat	1	12	16
6.	Haryana	3	13	4
7.	Himachal Pradesh	4	8	12
8.	Jammu & Kashmir	-	-	-
9.	Karnataka	42	1	1
10.	Kerala	11	-	3
	Madhya Pradesh	62	16	10

Sl. No.	1989-90		1990-91		1991-92	
	1	2	3	4	5	
12.		Maharashtra	68	12	16	
13.		North East	34	-	-	
14.		Orissa	30	3		
15.		Punjab	-	8	-	
16.		Rajasthan	55	-	26	
17.		Tamil Nadu	33	-	-	
18.		Uttar Pradesh	30	48	24	
19.		West Bengal	4	12	32	
Total			395	144	227	

## STATEMENT - II

Sl. No.	Name of Circle	No. of Cir.s. constructed for Deptt of Telecom. during the last 3 years				
		89-90	90-91	91-92		
1	2	3	4	5		
1.	Andhra Pradesh	-	6	-		
2.	Assam	8	11	49		
3.	Bihar	57	48	19		
4.	Gujarat	24	48	31		
5.	Haryana	9	6	64		
6.	Himachal Pradesh	-	0	36		
7.	J & K	-	-	10		
8.	Karnataka	111	-	46		
9.	Kerala	108	155	318		
10.	M P.	116	93	133		
11.	Maharashtra	98	134	116		

Sl. No.	Name of Circle	No. of Orts. constructed for Deptt. of Telecom. during the last 3 years				
		89-90	90-91	91-92		
1	2	3	4	5		
12.	North-East	45	16	21		
13.	Orissa	30	51	27		
14.	Punjab	17	30	27		
15.	Rajasthan	52	97	99		
16.	Tamil Nadu	80	27	94		
17.	U.P.	45	81	48		
18.	W B.	19	113	37		
19.	CGM, Telephones, Madras	-	46	96		
20	CGM, Telephones, Calcutta	108	605	26		
21.	CGM, AL TTC, Ghaziabad	-	-	-		

Sl. No.	Name of Circle	No. of Cirts. constructed for Deptt. of Telecom. during the last 3 years				
		89-90	90-91	91-92		
1	2	3	4	5		
22.	T & D. Jabalpur	-	-	7		
23.	CGM, NTR, New Delhi	-	-	14		
24.	MTNL, New Delhi	-	-	-		
25.	MTNL, Bombay	-	-	-		
Total:		927	1567	1318		



[English]

### **Power Sector**

\*183. SHRI PAMASHRAY PRASAD  
SINGH:  
SHRI CHITTA BASU:

Will the Minister of POWER be pleased to state:

(a) whether the power sector is likely to face difficulties in meeting country's demand of power during the Eighth Five Year Plan;

(b) if so, the reasons therefor; and

(c) the steps the Government propose to take to meet the power requirement in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) A capacity-addition programme of 30537.7 MW has been envisaged during the Eighth Five Year Plan (1992-97). With such an increase in generation-capacity substantial amount of additional energy should become available. However, there would still be an energy shortage of 9% and a peak deficit of 20.7% in 1996-97, the terminal year of the plan.

(b) There is a substantial unmet demand for power at present. Furthermore, it is estimated that the demand for power during the Eighth Five Year Plan would grow at about 8% per annum. However, looking at the resource availability and other constraints, a capacity-generation programme of the above order has been found feasible.

(c) While embarking on an extensive energy conservation and demand management programme so as to optimise the use of

available energy, Government is taking several steps on the supply side to ensure better utilisation of existing capacity and expeditious creation of new generation capacity. This includes programmes of efficiency improvement for achievement higher plant load factors (PLF) of existing plants, reduction of transmission and distribution losses through undertaking of system improvement schemes and supplementing the public sector resources through private sector participation in creation of additional generation capacity.

### **Pawan Hans Limited**

\*184. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Pawan Hans Limited is running into losses;

(b) if so, the details thereof for the last three years; and

(c) the steps taken or proposed to be taken to make it commercially viable?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

### **New Doordarshan/Akashwani Kendras**

\*185. PROF. PREM DHUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of Doordarshan Kendras

and Akashwani Stations opened in the country after June 1992 category-wise;

(b) the details of Akashwani Stations which have been technically completed but yet to start functioning; and

(c) the time by which these are likely to be made functional?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):  
(a) Following projects were commissioned since June, 1992:-

*Doordarshan*

1. *Studio Centres*

Bhopal

Bhubaneshwar

Agartala

2. *Programme Generation Facility Centre*

Pondicherry

3. *High Power Transmitters*

Bareilly

4. *Low Power Transmitters*

Puri

Mayuram

Vallabh Nagar

Karanpur

Raisinghnagar

Contai

Kotputli

Yellandu

5. *Very Low Power Transmitters*

Kilhotran

Sankoo

Dras

Timsogam

All India Radio

6. *Local Radio Stations with 2x3 KW FM Transmitters and Multi-purpose studios*

Purnea

Belonia

Kailashahar

Balaghat

Haflong

Hazaribagh

Chaibasa

Yeotmal

Satara

Chanderpur

7. *Relay Centre with 2x5 KW FM Transmitter with Multi-purpose Studios*

Kasauli

8. *New Radio Station with 2x3 KW FM Transmitter and Multi-purpose Studios*

Churu

- (b) All India Radio Stations which are technically ready are:-

Jhalawar, Obra, Jhansi, Guna, Raichur, Bareilly, Jaisalmer, Faizabad, Dhule, Nasik, Sagar, Mercara, Mercapuram and Hamirpur.

- (c) The Radio Stations at Jhalawar, Obra, Jhansi, Guna, Raichur and Bareilly are scheduled to be commissioned in the near future. The remaining Radio Station at Jaisalmer, Faizabad, Dhule, Nasik, Sagar, Mercara, Mercapuram and Hamirpur can be commissioned only when the minimum essential staff required for their operation and maintenance is in position.

#### Foreign Tourists

\* 186. SHRI YASHWANTRAO PATIL:  
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to make available special travel reservation facilities for the foreign tourists;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Travel reservation facilities

for foreign tourists are being provided by airlines and Indian Railways through Computer Networks and General Sales Agents. In addition, special quotas on Indian Airlines and Railways are available for exclusive use for foreign tourists through special counters.

[English]

#### Irrigation Systems

\* 187. SHRIGEORGE FERNANDES:  
SHRI MANORANJAN BHAKTA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have prepared any policy to ensure functioning of the irrigation system at their highest efficiency;

(b) if so, details thereof;

(c) whether huge investments have been made in the irrigation sector during the Seventh Plan period;

(d) if so, the details of financial returns accrued from the irrigation sector during the same period; and

(e) if not, reasons therefore?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Steps have been initiated for adopting a national policy for irrigation management as distinct from the national water Policy with a view to ensuring proper water management in command area. The thrust of the policy will be on proper management of irrigation system for the optimal use of water and guidelines regarding operation and maintenance, conjunctive use, drainage farmers participation, mainte-

nance grants, water rates, training, etc.

(c) An investment of Rs. 17,534 crores was made on major medium and minor irrigation schemes during the Seventh Plan period.

(d) and (e). The economic returns from irrigation projects are assessed on the basis of the benefits accrued in terms of increase in agricultural production and other general socio-economic developments in the command area of such projects in addition to providing water for drinking, municipal and industrial use and generation of hydro-electric power and not only on the basis of revenue generated by way of water charges levied.

[ *Translation* ]

#### **Exploration Of Mines.**

\*188. DR. LAL BAHADUR RAWAL: Will the Minister of MINES be pleased to state:

(a) the number of mines of various metals

explored since 1991-92 till date State-wise; and

(b) the number of mines out of them from which metals are being extracted with quantity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). Exploration of minerals is a continuing process comprising of number of stages spread over years to be followed by actual development of mines for production of any particular mineral. Development of any mine being dependent on the outcome of the techno-economic feasibility studies based on the final result of exploration, there is always a time lag between various stages of exploration of any mineral, development of its mines and its actual mining. Statement-I gives state-wise comparative position of number of mines producing metallic minerals and the value of the same for the years 1990-91 and 1991-92. Enclosed Statement-II give comparative position of number of mines and the quantities of quantities of minerals for various metallic minerals.

## STATEMENT - I

## Number of Mines and Value of Mineral Production in India

(Metallic Minerals alone)

## State wise

Sl. No.	State	1990-91		1991-92		In Rs. '000
		No. of Mines	Value of Production	No. of Mines	Value of Production	
1	2	3	4	5	6	6
1.	Andhra Pradesh	41	3,34,009	38		3,55,348
2.	Arunachal Pradesh	-	-	-		-
3.	Assam	-	-	-		-
4.	Bihar	75	15,60,816	73		16,35,142
5.	Goa	67	8,14,074	70		8,98,532
6	Gujarat	94	58,544	88		60,870
7.	Haryana	1	184	1		627

Sl. No.	State	1990-91		1991-92		In Rs. '000
		No. of Mines	Value of Production	No. of Mines	Value of Production	
1	2	3	4	5	6	
8	Himachal Pradesh	-	-	-	-	-
9	Jammu and Kashmir	-	-	-	-	-
10.	Karnataka	151	22,22,812	155	22,90,222	
11.	Kerala	-	-	-	-	-
12. o	Madhya Pradesh	86	22,30,404	94	25,29,077	
13	Maharashtra	25	2,50,923	24	2,46,406	
14.	Manipur	1	67	1	6,064	
15.	Meghalaya	-	-	-	-	-
16.	Orissa	145	25,91,192	143	32,03,467	
17.	Punjab	-	-	-	-	-

Sl. No.	State	1980-91		1991-92	
		No. of Mines	Value of Production	No. of Mines	Value of Production
1	2	3	4	5	6
18.	Rajasthan	21	18,08,132	17	24,16,230
19.	Sikkim	1	5,176	1	6,260
20.	Tamil Nadu	6	8,748	4	6,682
21.	Uttar Pradesh	-	-	-	-
22.	West Bengal	-	-	-	-
23.	Delhi	-	-	-	-
Grant Total:		714	1,18,84,081	709	1,36,48,897

**STATEMENT - II***Comparative Statement of Number of Mines/Production (Quantity) Metallic Minerals*

Sl. No.	Mineral	Unit	1990-91		1991-92	
			Quantity	No. of Mines	Quantity	No. of Mines
1	2	3	4	5	6	7
1.	Bauxite	Tonnes	4970269	206	4611515	206
2.	Chromite	Tonnes	929001	21	1064646	22
3.	Copper Ore	Tonnes	5249180	14	5199428	14
4.	Gold	Kg.	2208	6	2006	7
5.	Iron Ore	'000 T.	9600178	279	107782	266
6.	Lead Conc.	Tonnes	43852	6	51796	7
7.	Manganese Ore	Tonnes	577009	178	1467261	183
8.	Tungsten Conc	Kg.	20072	2	7755	2
9.	Tin Conc.	Kg.	174123	2	114260	2



Sl. No.	Mineral	Unit	1990-91		1991-92	
			Quantity	No. of Mines	Quantity	No. of Mines
1	2	3	4	5	6	7
10.	Silver	Kg.	34983	-	37756	
11.	Zinc Conc. *	Tonnes	136715	-	252326	0
				714		709

\* Included under Copper Ore/Lead Conc.

[English]

### Post Offices

\*189. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria adopted to open new post offices in the major cities;

(b) the present number of post offices in Bombay and the average population served by each;

(c) whether more post offices in Bombay are not being opened due to non-availability of accommodation; and

(d) the steps taken/proposed to be taken to achieve the required number of post offices in Bombay?

MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) The criteria for opening of new post offices in urban areas is as prescribed below:

A new post office when it is opened should be self-supporting and at the first annual review it must earn a profit of 5% . The minimum distance prescribed between the two post offices is 1.5 kms in cities where the population is 20 lakhs or above and in other cities and towns there should be a minimum distance of 2 kms. between the two post offices.

(b) At present, there are 273 post offices in Bombay and the average population served per post offices is 36,000 as per the 1991 Census.

(c) Yes, Sir. One post office at Lokhandwale complex, Andheri approved on 18.12.90

and another post office at Kurar village, Malad approved on 15.11.84 have not yet been opened for want of accommodation.

(d) Post offices are opened progressively by assessing the requirements in the Annual Plans. During 1991-92, one post office has been opened at Bhandup East on 8.12.91 and in this year one post office at Cheeta Camp on 14.10.92. Six department sub offices are likely to be opened in Bombay during 1992-93.

### Metro Channels

\*190. SHRI BJOY KRISHNA HANDIQUE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether any code of conduct has been framed in respect of the Metro Channels; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIHA VYAS): (a) and (b). There is no specific code of conduct; however, there is an eligibility criteria for licensees as well as guidelines for programmes, which are given in the attached statement.

### STATEMENT

#### 1. Eligibility Criteria For Licensees

The producers interested in obtaining a licence under this Scheme should meet the following criteria:

- (a) Should be a citizen of India (for individuals) company with majority Indian shareholding partnership firm all of whose partners are citi-

- zens of India.**
- (b) **Should not have been declared as insolvent or convicted in a criminal case.**
- (c) **Should produce sufficient evidence of sound financial standing.**
- (d) **Must confirm in writing, willingness to abide by the guidelines spelt out in this scheme.**
- (e) **Should furnish a written undertaking to conform to all the conditions specified in the licence or any subsequent directive of the Council or Government.**
- \* (f) **Applicants interested in news/news related programmes must not be owning any newspaper/magazine in circulation in the area covered by the channel for which application is made.**
- (g) **Applicants should have proven track-record in producing television/ radio programmes, feature films, video films, video magazines, documentaries etc.**
- (\* Deleted vide Public Notice No. 8/1/92-PBC dated 27th October, 1992)
- 2. Guidelines For The Programmes:**
- (i) **The programmes shall not violate the AIR Broadcast Code which prohibits the following:**
- (1) **Criticism of friendly countries;**
- (2) **Attack on religions or communities;**
- (3) **Anything obscene or defamatory;**
- (4) **Incitement to violence or anything against maintenance of law & order;**
- (5) **Anything amounting to contempt of court;**
- (6) **Aspersions against the integrity of the President and Judiciary;**
- (7) **Anything affecting the integrity of the Nation; and,**
- (8) **Criticism by name of any person.**
- (ii) **The licensee will fully conform to the advertisement code which are applicable to All India Radio and Doordarshan and to future modifications therein.**
- (iii) **The Programmes shall conform to the provisions of Section 5(B) of the Cinematograph Act, 1952 and guidelines issued thereunder for film certification by the Government from time to time.**
- (iv) **The programmes should not infringe the provisions of the Copyright Act.**
- (v) **The channel must carry at least twenty percent of its broadcasting time, programmes considered by the Council to be socially relevant and necessary for developmental purposes.**
- (vi) **The channel shall carry such programmes of importance to the Nation as may be directed by the**

Government from time to time. This would include Addresses to the Nation by the President and the Prime Minister.

- (vii) The programmes broadcast by the channel should not be the means for furtherance of the interests of any political party.
- (viii) During election time, in respect of broadcast by or about political parties, the channel shall conform to the guidelines issued by the Election Commission of India.
- (ix) While dealing with any matter of controversy, the programmes shall present all points of view in a fair and impartial manner.

[Translation]

#### **Power Plants**

\*191. SHRI LALIT ORAON:  
SHRI SATYAGOPAL MISRA:

Will the Minister of POWER be pleased to state:

(a) the names of thermal, hydroelectric and mini-hydroelectric power plants constructed in each State as per the target fixed during each of the last three years and as on November 30, 1992;

(b) the total cost involved in each plant;

(c) the target fixed for setting up of the above power plants;

(d) the amount likely to be spent on each of them during the Eighth Five Year Plan period, State-wise;

(e) the number of proposals from each State for setting up of the power plants pending at present with the Union Government; and

(f) the time by which these projects are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The overall target and achievement of capacity addition in the country during the last three years as well as the current year upto 30.11.1992 are as follows:-

<i>Year</i>	<i>Target(MW)</i>	<i>Achievement (MW)</i>
1989-90	4892.4	4687.7
1990-91	4212.0	2776.5
1991-92	3810.8	3026.5
1992-93	4458.02	1516.0

Details of capacities created year-wise in various thermal and hydroelectric projects are given in attached statement.

(e) and (f). Propcsal in respect of 97

projects have been received from various States and are currently being processed. The time taken for according approval to the proposals received would depend upon the details given by the State Governments/

State Electricity Boards and upon clearances from various concerned central agencies/Ministries, such as the Central Electricity Authority from techno-economic point of view, Ministry of Petroleum and Natural Gas and Ministry of Coal for establishing fuel linkages, Ministry of Surface Transport and Ministry of Railways in respect of transporta-

tion and handling of fuel, Ministry of Environment and Forests for environmental clearance and Ministry of Finance and Planning Commission for investment approval. Mini hydel projects costing less than Rs. 25 crores are not required to be referred to the Central Government.

## STATEMENT

Additional Generating Capacity created during the years 1989-90, 1990-91, 1991-92 and 1992-93 (upto 30.1.92)

(a)	THERMAL	Year - 1989-90					
Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project (in lakhs)		
1	2	3	4	5	6		
1.	Faighat Rep. - I (2x67.5)	Delhi	67.5	23777	1807		
2.	Pampore St. I (3x25)	J & K	50	6010	400		
3.	Kota (2x210)	Raj	210	48000	3948		
4.	Anta (3x88+1x49)	Raj	237	40952	3044		
5.	Tanda (4x110)	U.P.	110	47591	6656		
6.	Rihand (2x500)	U.P.	500	242082	15616		
7.	Auraiya (4x112+2x102 ST)	U.P.	438	63292	6435		

Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissi- oned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project (in lakhs)
1	2	3	4	5	6
8.	Gandhinagar (1x210)	Gujarat	210	31694	Nil
9.	Kutch Lignite (2x70)	-do-	70	25300	200
10.	Vindhyachal (6x210)	M.P.	420	158098	9406
11.	Khaparkheda (2x240)	Mah.	210	73000	2000
12.	Trombay (1x500)	Mah.	500	39315	N.A.
13.	Ramagundem (3x500)	A.P.	500	176470	7069
14.	Vijayawada (2x210)	A.P.	420	53900	350
15.	Mettur (2x210)	T.N.	210	36170	912.76

Sl. No	Name of Project with capacity (in MW)	State/UT	Capacity Commissi- oned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project (in lakhs)
1	2	3	4	5	6
16.	Baramura GT (1x6.5)	Tripura	6.5	1480	Nil
17.	Rokhia GT-1	Tripura	8.0	3579	Nil
Total Thermal:			4167.0		



## YEAR - 1989-90

(b) Hydrl.

Sl. No.	Name of the Project with Total Capacity (in MW)	State/UT	Capacity Commiss- ioned during the year (INNw)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (In lakhs)
1.	2	3	4	5	6
1.	Mahs St. II	Raj	45	20200	100
	90				
2	WYC PH C	Haryana	8	11721	144
	16				
3.	Kadena PSS	Gujarat	60	12926	2857
	120				
4.	Khadakwasla	Mah	16	2133	60
	16				
5.	Nagarjuna Sagar RPC	A.P	30	5588	67
	60				

Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commi- oned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project (in lakhs)
1	2	3	4	5	6
6.	Varahi	Kar.	115	24500	750
	239				
7	Lower Bhavani	TN	4	2080	79
	8				
8	Vagai Dam Toe	TN	6	1403	30
	6				
9	Panchet Hill Extn	DVC	40	6292	1835
	40				
10	Upper Kolab St I	Orissa	80	20401	.
	240				

Sl. No	Name of Project with capacity (in MW)	State/UT	Capacity Commissi oned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project (in lakhs)
1	2	3	4	5	6
11.	Rengali Extn 150	Orissa	100	7100	1310
12	Tago 45	Ar Pr	15	1065	49
Hydel Total			505.5		
Total of Thermal & Hydel =			4672.5 M		
(c) Mini Hydro			4.4 MW		
(d) Non Conventional sources			10.8 MW		
Grand Total (a) to (d)			4687.7 MW		

## Year - 1990-91

## (a) THERMAL

Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project cost in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
1.	Auraiya ST-2 4x112 GT + 2x102 ST	U.P.	102	63292	6435
2.	Kutch Lignite 2x70	Gujarat	70	25300	200
3.	Vatwa GT-1 2x33 GT + 33 ST	Gujarat	33	N.A.	N.A./ Private Sector
4.	Vindhyachal 6x210	M.P.	210	158098	9406
5.	Chandrapur 2x500	Mah.	500	98842	3500

Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project cost in lakhs	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
6.	Vijjeswaram 2x33 GT + 1x33 ST	A.P.	66	13400	Nil
7.	Raichur 1x210 <sup>o</sup>	Karnataka	210	28400	2483
8.	Neyveli 4x210	T.N.	210	136324	19382
9.	Tulicorin 2x210	T.N.	210	70724	14442.54
10.	South Gen. Stn. (CESC) 2x67.5)	W.B.	67.5	25433	Nil

Sl. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project cost in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
11.	Kolaghat 3x210	W.B.	210	41808	Nil
12.	'Kolaghat 3x210	W.B.	210	99723	8472
13.	Bokaro 'B' - 2 2x210	Bihar	210	39134	8464
14.	Rokhia GT 2x8	Tripura	8	3579	Nil
15.	DG Set Imphal 2x1	Manipur	2	106	10
16.	DG Sets at Chatham 5x2.5	A & N Islands	12.5	2140	216
Thermal Total.		23	1.0		

Year - 1990-91

## (b) HYDEL

Sl. No.	Name of the Project with Total Capacity (In MW)	State/UT	Capacity Commi- ssioned during the year (In MW)	Total Project Cost (In lakhs)	Recommended 8th Plan outlay for the Project (In lakhs)
1	2	3	4	5	6
1.	Bansagar Tons 315	Raj.	210	57802	14762
2.	Kanher 4	Mah.	4	637	50
3.	Kadana 120	Guj	60	12926	2857
4.	Bhatsa 15	Mah.	15	1442	50
5.	Varahi	Kar.	115	24500	750
	239				

Sl No	Name of the Project with Total Capacity (In MW)	State/UT	Capacity Commi- ssioned during the year (In MW)	Total Project Cost (In lakhs)	Recommended 8th Plan outlay for the Project (In lakhs)
1	2	3	4	5	6
6.	Lower Bhawani	TN	4*	2080	79
8					
7	Hirakud St. III	Orn.	37.5	3618	
	Hyoel Total.	445.5			
	Total of Thermal & Hydel	2776.5			



Year - 1991-92

## (a) THERMAL

Sl No	Name of Project with Capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
1	Ropar 2x210 MW	Punjab	210	60000	16926
2	NCTPP 4x210 MW	UP	210	157917	62904
3	Dadri GT 4x131 MW ST 2x146 5 MW	UP	262	97920	54388
4	Gandhi Nagar 1x210 MW	Gujarat	210	21100	700
5	Valwa GT - 2x33 MW ST - 1x33 MW	Gujarat	66	NA	NA

Sl. No.	Name of Project with Capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
6.	Utran GT - 3x33 NW ST - 1x33 MW	Gujarat	66	22704	4500
7.	Kawas GT - 4x106 MW ST - 1x 33 MW	Gujarat	106	149451	46100
8.	Chandrapur 2x500 MW	Maharashtra	500	98842	3500
9.	Vijeswaram GT - 2x33 MW ST - 1x33 MW	A.P.	33	13400	Nil
10.	Narimanan GT - 2x5 MW	T. Nadu	10	3373	200
11.	Neyveli 4x210 MW	-do-	210	136324	19382

Sl. No.	Name of Project with Capacity (in MW)	State/UT	Capacity Commis- sion during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
12.	Tuticorin 2x210 MW	-do-	210	70724	14442.54
13.	Southern Gen. 2x67.5 MW	West Bengal	67.5	25433	Nil
14.	Kahalgaoon STP - I 4x210 MW	Bihar	210	185519	48987
Total: Thermal: 2370.5 MW					

## YEAR - 1991-92

## (b) HYDEL

Sl. No.	Name of Project with Capacity (in MW)	State UT	Capacity Commissioned during the Year in MW	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
1	UBDC-II 45 MW	Punjab	30	9992	1831
2	Mangrol 6 MW	Raj	6	1784	466
3.	Tanakpur 120 MW	UP/NHPC	120	40088	1570
4	Khara 72 MW	U P	72	21808	19
5	Bansagar Tons 405 MW	M P	105	57802	114762

Sl No	Name of Project with Capacity (in MW)	State UT	Capacity Commissioned during the Year in MW	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
6	Su-algarh 4 MW	aj	4	NA	NA
7	Birsinghpur 20 MW	M P	20	2420	448
8	Nagarjunasagar LBC - 60 MW	A P	60	5588	233
9	Ghatprabha 32 MW	Karnataka	16	3680	259

Sl. No.	Name of Project with Capacity (in MW)	State UT	Capacity Commissioned during the	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	3	4	5	6
10.	Tago	Ar. Pradesh	3.0	1065	49
4.5 MW					
			Hydel Total: 436.0		
Total of Thermal & Hydel			2806.5		
(c) Nuclear			220.0		
Grand Total (a) to (c):			3026.5		

YEAR - 1992-93  
(up to 30.11.92)

(a) THERMAL<sub>3</sub>

Sl. No.	Name of Project with Capacity (in MW)	State/UT	Capacity Commissi- ioned during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
1.	Dadri GT 4x131 MW ST - 2x146.5 MW	U.P.	262	97920	54388
2.	Kawas GT - 4x106 MW ST - 2x110 MW	Gujarat	318	149451	46100
3.	Neyveli 4x210 MW	Tamil Nadu	210	136324	19382
4.	Farakka 2x500	West Bengal	500	195425	31903
Thermal Total: 1290 MW					

YEAR - 1992-93

## (B) Hydel

Sl. No.	Name of Project with Capacity (in MW)	State/UT	Capacity Commissi- ioned during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
1	Umaam Umtru 60 MW	Meghalaya	60	11476	1437
2.	Upper Kolab 80 MW	Orissa	80	2846	186
3	Rangali Ext 150 MW	-do-	50	7100	1310
4	Shivpur 18 MW	Karnataka	18	3060	Pvt. Sector
5.	Ghatprabha 32 MW	-do-	16	3680	259



S/ No	Name of Project with Capacity (in MW)	State/UT	Capacity Commissi ion during the year (in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	6
6	Upper Rognichu 8 MW	Sikkim	2	2832	388
Hydel Total			226		
Total of Thermal & Hydel 1516					

[English]

**Prices Of Steel**

\*192. SHRI LOKANATH CH-  
CUDHURY:  
SHRI SHARAD YADAV:

Will the Minister of STEEL be pleased to state:

(a) whether the unsold stock in the integrated steel units in the public sector has accumulated after the decontrol of prices of steel;

(b) if so, the details thereof including the estimated value of the stock accumulated at present and before the decontrol and the estimated amount of interest being paid per month;

(c) the steps proposed to be taken in this regard;

(d) the prices of different items of steel at present and before the decontrol; and

(e) the comparative prices of different items of steel in the indigenous and foreign markets?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Accumulation of stock of iron and steel items with steel plants depends upon a number of factors like overall demands for the product and seasonal variations, money market condition and market forces, level of Government spending, level of production and import, etc. Depending upon these factors, the stock with steel plants fluctuates from time to time.

(b) and (d). Information is being col-

lected and will be laid on the table of the House.

(c) Steps taken or proposed to be taken by the Public Sector steel plants to reduce stock are as follows:-

- i) Re-working of the product-mix keeping in view the market demand and marketability of various products;
- ii) Improving customers contact;
- iii) Selective extension of credit facilities to consumers;
- iv) Exploring possibilities for boosting exports;
- v) Extension/strengthening of distribution network.

(e) No reliable information about prices in other countries comparable to domestic prices is available.

[Translation]

**Indo-Iran Agreement On T.V. Transmission**

\* 193. SHRI RATILAL VARMA:  
SHRI MATI BHAVNA  
CHIKHALIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any Iranian delegation visited India recently to hold discussion in regard to transmission of Radio and Television; and

(b) if so, the details of the agreements signed between two countries?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). An Iranian delegation of the Islamic Republic of Iran Broadcasting visited India in October, 1992 for discussion on cooperation between the two countries in the field of Radio and Television. A Memorandum of Understanding was signed on 21st October, 1992 and a statement containing salient features of the Memorandum is annexed.

MEMORANDUM OF UNDERSTANDING  
FOR RADIO TELEVISION COOPERATION  
BETWEEN

MINISTRY OF INFORMATION AND  
BROADCASTING OF INDIA  
AND  
THE ISLAMIC REPUBLIC OF IRAN  
BROADCASTING (IRIB)

*Important Provisions:-*

- i) Exchange of Video and Audio tape programmes and films in Persian, English and Indian languages.
- ii) Exchange of professional information and cooperation in technical fields.
- iii) Consultation with each other in Regional and International conferences relating to Radio and Television.

iv) To air special programmes on Radio and Television on the occasion of National Days of the two countries.

v) Exchange of photos, news and Television programmes.

vi) The two parties will cooperate with each other in countering hostile propaganda and negative reporting especially by the official media which aim at weakening the values of their countries' systems.

**Demands Of UNI Journalists**

\*194. SHRI RAM VILAS PASWAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Journalists of UNI had gone on strike in support of their demands recently;

(b) if so, their major demands; and

(c) the action taken thereon by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) to (c). There had been a strike in UNI. The reported cause of strike was, termination of services of their Chief Accountant. As a matter of policy Govt. does not interfere in such internal matters of news agencies.

[English]

**Telecast Of Indian Films By Foreign  
T.V. Networks**

195. SHRI HARISH NARAYAN PRABHU ZANTYE Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the various international T.V. networks are showing Indian films on purchase of rights and thereby compete with Doordarshan;

(b) if so, the total number of films and other T.V. Productions sold to these agencies and foreign exchange and income in Indian currency earned as a result thereof during the last three years, year-wise, vis-a-vis foreign exchange/rupee expenditure incurred on import of films and T.V. productions during the same period; and

(c) the present policy of the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJAVYAS): (a) No record is maintained of Indian films telecast over international T.V. networks

(b) This information is not maintained by the Ministry of Information and Broadcasting.

(c) There is no restriction on export of films and other T.V. productions. However, the import of films and T.V. productions is regulated by the Export and policy of the Government.

[Translation]

**Air Services At Delhi And Calcutta**

\*196. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

(a) the number of occasions on which the domestic and the international air services at Delhi and Calcutta airport have been interrupted from January, 1992 till date;

(b) the reasons therefor; and

(c) the remedial measure taken or proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Total no. of flights interrupted from January, 1992

	<i>Delhi</i>	<i>Calcutta</i>
<b>Air India</b> (up to 2nd November, 1992)	26	11
<b>Indian Airlines</b> ( up to November, 1992)	2406	2873
<b>Vayudoot</b> ( up to October, 1992)	378	566

(b) The flights were interrupted mainly due to technical, commercial and operational reasons as also due to bad weather, bomb threat, bird hits, repairs of runway, etc.

(c) Measures such as close monitoring of on-time performance, maintenance of adequate spares, etc. have been taken to avoid interruption of flights.

[English]

#### **Power Theft in Delhi**

\*197. SHRI JEEWAN SHARMA:  
SHRI SANAT KUMAR MAN-  
DAL:

Will the Minister of POWER be pleased to state:

(a) whether it has not been possible for DESU to check the power theft;

(b) if so, the reasons therefor and the number of such cases detected during the

last six months;

(c) whether DESU owes crores of rupees to various agencies including NTPC from whom it purchased electricity;

(d) if so, the details thereof; and

(e) the steps taken to repay the amount and to check the power theft?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Drive against theft of electricity is a continuous process. During the period May-October, 1992, DESU carried out 14,235 checkings and detected 9968 cases of theft of power and misuse/other violations in the use of electricity. 156 persons were arrested by Delhi Police in this regard.

(c) and (d). DESU owes approximately the following amounts, including surcharge, as on 30.11 1992 to various agencies for power supplies:-

#### **Rs. In Crores**

(i)	Badarpur Thermal Power Station (BTPS)	2255
(ii)	National Thermal Power Corporation (NTPC)	115
(iii)	National Hydro-electric Power Corporation (NHPC)	13
o (iv)	Others (Bhakra Beas Management Board, Punjab State Electricity Board etc.)	34

(e) DESU is not in a position to make payments for the purchase of power, particularly from BTPS, as it is facing huge revenue deficit due to uneconomical tariff and around increase in the cost of in-puts and other operational expenses. Delhi

Administration/DESU have been requested to mobilise necessary resources to clear the dues. DESU has intensified raids against theft of electricity, which has been made a cognizable offence under the Indian Electricity Act, 1910.

[Translation]

**Tourist Spots in Bihar**

\*198. **SHRI SIMON MARANDI:**  
**SHRI UPENDRA NATH**  
**VERMA:**

**Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:**

(a) whether the Union Government have received any proposals from the Government of Bihar for the development of Rajmahal, Damtar and other tourist spots of national and international importance during 1991-92 and 1992-93;

(b) if so, the details thereof and the action taken by the Government thereon; and

(c) the financial assistance provided by the Union Government for the purpose during 1992-93?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) and (b). The Union Government have received project proposals from Government of Bihar in 1991-92 and 1992-93, but none of the proposals pertain to development of Rajmahal and Damtar.

The proposals received are for augmentation of tourist infrastructure such as tourist accommodation, wayside amenities, public conveniences, adventure sport equipment, support for Fairs and Festivals and publicity etc. The Union Government have sanctioned 12 projects during 1991-92 and the proposals for 1992-93 are under process.

(c) An amount of Rs.155 lakhs is earmarked for central financial assistance for

the schemes to be sanctioned during 1992-93.

[Translation]

**Telephones On Priority Basis**

\*199. **SHRI BHAGWAN SHANKAR RAWAT:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections sanctioned and released on priority basis during each of the last three years till date, State-wise;

(b) whether any directions have been issued by the Government in this regard;

(c) if so, the details thereof;

(d) whether these directions are not being followed scrupulously; and

(e) if so, the action taken or proposed to be taken in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):** (a) The required information is given in the statement below:

(b) and (c). Yes, Sir. Instructions have been issued to all the Chief General Managers, Telecom./Telephones from time to time to ensure that telephone connections sanctioned on out of turn basis are installed within a maximum period of 30 days subject to technical feasibility and observance of departmental formalities.

(d) and (e). These directions are being followed by the field units by and large but there are occasions where this time limit gets exceeded for different reasons.

## STATEMENT

**Number of Telephone Connections Sanctioned by the Ministry of Communication, Government of India, New Delhi, on out-of-Turn Priority Basis during the Year 1990, 1991 and 1992 (upto 30th November, 1992)**

Sl. No.	Name of Telecom. Circle	No of telephone connections sanctioned				
		1990	1991	1992 (upto 30th Nov '92)		
1	2	3	4	5	5	
1	Assam	55	226	291		
2	Andhra Pradesh	328	1616	2978		
3	Bihar	112	448	288		
4	Gujarat	82	631	410		
5	Haryana	215	2046	705		
6	Himachal Pradesh	24	51	48		
7	Jammu & Kashmir	58	143	428		
8	Karnataka	97	1019	985		

Sl. No.	Name of Telecom. Circle.	No. of telephone connections sanctioned			
		1990	1991	1992 (upto 30th Nov. '92)	
1	2	3	4	5	
9.	Kerala	794	573	899	
10.	Madhya Pradesh	263	650	706	
11.	Maharashtra (including Goa)	456	928	803	
12.	N.E. Circle*	32	145	78	
13.	Orissa	65	107	103	
14.	Punjab	641	1473	1018	
15.	Rajasthan	235	1414	2378	
16.	Tamil Nadu	398	944	1145	
17.	Uttar Pradesh	2713	3304	2231	
18.	West Bengal	185	438	424	



Sl. No.	Name of telecom. Circ.	No. of telephone connections sanctioned			
		1990	1991	1992 (upto 30th Nov. '92)	
1	2	3	4	5	
19	M. N. L. Bombay	302	1184	535	
20	M. N. L. New Delhi	7743	12587	7624	
	Total	14938	29932	24077	

\*Includes States of Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland and Tripura.

**Telecast Of Indo-South Africa Cricket Series**

\*200. SHRI GAYA PRASAD KORI:  
SHRI RAPI RAY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for not telecasting the Indo-South Africa cricket test series by Doordarshan in India;

(b) whether any alternative arrangements are being made to telecast the series in view of its historical importance and;

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS):

(a) to (c). Doordarshan has made adequate arrangements for telecast of the cricket matches being played between India and South Africa. Whereas all the one day matches would be telecast live, 30 minutes highlights of each day's play of all the Test Matches would be telecast the same evening, and repeated on the next day. In addition, 40 minutes highlights of each one day match would be telecast on the day following the match. Highlights of the 1st and 2nd Test Matches played from 3th to 17th November, '92 and 6th to 30th November, 1992 have already been telecast.

**Power Projects Financed By P.F.C. In U.P.**

2089. SHRI RAM PAL SINGH: Will the Minister of POWER be pleased to state:

(a) the criteria adopted to finance power projects by the Power Finance Corporation;

(b) the names of the power projects financed and cleared by the Corporation as on November 30, 1992, state-wise; and

(c) the time by which the remaining projects are likely to be financed by PFC particularly for Uttar Pradesh?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The criteria adopted by PCF to finance power projects are as follows :-

- (i) State Electricity Boards (SEBs) and State Generation Corporations (SGCs) seeking loan assistance to evolve in a time-bound manner Operational and Financial Action Plan (OFAP) to the satisfaction of P.F.C.
- (ii) PFC lends for the projects that meet the following criteria :-
  - (a) are economically justified, with a rate of return of not less than 12%;
  - (b) are technically sound;
  - (c) technical solutions proposed must be least cost;
  - (d) are compatible with existing expansion plans;
  - (e) solutions proposed should meet Government of India, or State environmental and impact standards, whichever are more stringent;

(f) schemes should have all clearances required by the State and federal agencies.

The priority areas of funding are as follows :-

- (a) Renovation and Modernisation of Thermal and Hydro Power Plants;
- (b) System Improvement;
- (c) Expansion of Transmission and Distribution systems; and
- (d) Completion of ongoing generation projects.

PFC extend financial assistance only to such SEBs whose State Governments have given confirmation that the PFC will have priority claims on the SEBs' surplus revenue over the loan granted by the State Governments to the SEB in accordance with the relevant provisions contained in the Electricity (Supply Act).

The names<sup>o</sup> of the power projects financed and cleared by the Corporations as on November 30, 1992, state-wise, are indi-

cated in attached statement.

Project financing by PFC is a continuous process. In case complete details have been provided by the concerned borrower and it also fulfills the criteria laid down by PFC for financing, the loan proposals and approved expeditiously.

In regard to UPSEB, it has to fulfil the following conditions before new proposals of UPSEB could be sanctioned by PFC:-

- 1) UPSB has to finalise the Operational and Financial Action Plan (OFAP) to the satisfaction of PFC.
- 2) UPSEB has to take necessary steps to enhance steps to enhance its exposure limit, by way of increasing the level of guarantee to be offered to PFC or by improving its Debt Service Coverage Ratio.
- 3) UPSEB has to continue to repay the loan of PFC in agreed manner.

## STATEMENT

Projects Financed by PFC

As on 30.11.92

Proj. Sl. No	State Sl. No	State	Borrower	Discipline	Project
1	2	3	4	5	6
1	1	Andhra Pradesh	APSEB	Thg	Vijaywada ST II
2	2		APSEB	Trans	Polancha - Ramagundam
3	3		APSEB	SM	400 Mvar Capacitors
4	4		APSEB	RM 7C	Kothagudem 7th Plan CLA
5	5		APSER	Trans	Vishakhapatnam
6	6		APSEB	Trans	220 Kv Cuddapah
7	7		APSEB	Trans	Ramagundam-Nizamabad
8	8		APSEB	Thg	Vijaywada ST II
9	9		APSEB	T'g	Vijaywada ST II
10	10		APSEB	Trans	220 kv from Vijaywada

As on 30.11.92

Rng Sl.No.	State Sl. No	State	Borrower	Discipline	Project
1	2	3	4	5	6
11	11		APSEB	Trans	Langer House
12	12		APSEB	Trans	Miryaguda 100
13	13		APSEB	Trans	Srisaillam-Ongal
14	14		ABSEB	Thg	Vijaywada St II
15	15		APSEB	Trans	Kumool-Samaya
16	16		APSEB	Trans	100 MVA 220/132 kv
17	17		APSEB	UD	Hyderabad
18	18		APSEB	Thg	Vijeswaram GT
19	19		APSER	Trans	Six 132/33 kv S/S
20	20		APSEB	Trans	220 kv & 132 kv VTPS- Guntur- Chialakuripet Line.

As on 30.11.92

Rtg. Sl.No	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
21	21		APSEB	Thg	Rayalseema TPP (CFS Loan of ADB)
22	22		APSEB	RM/7S	Kothagudem 7th Plan SP
23	23		APSEB	UD	Energy Audit
24	24		APSEB	Hyg	Upper Sileru II (2x60 MW)
25	25		APSEB	Trans	220/132 kv S/S at Kalikiri
26	26		APSEB	UD	Vizianagram
27	27		APSEB	UD	Guntur
28	28		APSEB	UD	Eluru
29	29		APSEB	Trans	3 Nos. 132 kv New Sub- stations.
30	30		APSEB	Trans	Aug. of 7 Nos. 132 kv existing substations.

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	o 2	3	4	5	6
31	31		APSEB	UD	Vijaywada
32	32		APSEB	UD	Proddatur
33	33		APSEB	UD	Bhimavaram
34	34 <sup>o</sup>		APSEB	Trans	Aug. of Transfr. capacities o' 132/33 kv S/S at 3 Substations.
35	35		APSEB	Trans	Aug. of Transfr. capacities at Yeddumailaram, Kurnool, Ongole.
36	36		APSEB	Trans	220/132 kv 1x100 MVA S/S at Penudrthy
37	37		APSEB	Trans	Vijaywada TP STG III
38	38		APSEB	Trans	Transmission System for Power Evacuation from VTPS STG III

As on 30.11.92

Rng. Sl. No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
39	39		APSEB	RM8	Kothagudem 8th Plan
40	40		APSEB	Trans	R & M of EHV Substations
41	41		APSEB	UD	Cuddapah
42	42		APSEB	RM 2	Nellore 8th Plan
43	43		APSEB	Trans	VHF Communication System
44	44		APSEB	UD	Mehboob Nagar
45	45		APSEB	UD	Karim Nagar
46	46		APSEB	SI	600 MVAR 33 kv capacitor Banks
47	47		APSEB	Trans	Aug. of 4 Nos. 220 kv & 2 Nos. 132 kv Substations



As on 30.11.92

<i>Eng. Sl.No.</i>	<i>State Sl. No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
48	48		APSEB	Trans	Aug. of 14 Nos. 132 KV S/S
49	49		APSEB	UD	Hyderabad Phase II
50	50		APSEB	Trans	R & M of Existing Plcc Equipment in Andhra - Pradesh Power System.
51	51		APSEB	Trans	Instd of 220/132 KV S/S Mehboobnagar & Kalwak- urthy & Trans Line.
52	52		APSEB	Trans	R & M of Trans Works by Recon. Taderpalli- Ongole 13 KV S/C Line.
53	53		APSEB	Thg	Pijayawada TPS Stage III 2x210 MW)
54	1	Arunachal Pradesh	ARP	Hyg	Pago Micro H.E.P.
55	1	Assam	ASEB	Trans	Transmission Works in Assam

As on 30.11.92

Rng Sl No	State Sl No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
56	1	Bihar	BHPC	Hyg	Eastern Gandak
57	2		BHPC	Hyg	Sone Canal
58	3		BSEB	RM7C	Karbigagia
59	4		BSEB	RM7C	Barauni
60	5		BSEB	Trans	Hathidah, 400 KV Operation in Bihar- sharif-Begusarai Line
61	6		BSEB	RM7C	Patratu
62	7		BSEB	UD	Renovation & Revamping of Ranchi Power Supply.
63	8		BSEB	Trans	220KV D/C Begusarai- Purnea Line & S/S at Begusarai

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
64	9		BSED	Trans	132KV Purnea-Katihar Line & S/S at Katihar.
65	10		BSED	RM 7 S	Barauni 7 th Plan (Sp)
66	11		BSEB	Trans	132 KV Sultanganj
67	12		BSEB	SI	135 MVAR Capacitors.
68	13		BSEB	RM7S	Patratu 7 th Plan (SP)
69	14		TVNL	Thg	Tenughat TPS (2x210 MW)
70	15		TVNL	Thg	Tenughat TPS (2x210 MW)
71	16		TVNL	Thg	Tenughat TPS (2x210 MW)
72	17		TVNL	Thg	Tenughat STG I
73	1	Gujarat	GEB	RM 7C	Dhuvrah 7th Plan CLA
74	2		GEB	RM 7 C	UKAI 7th Plan CLA

As on 30.11.92

Rng Sl No	State Sl No	State	Borrower	Discipline	Project
1	2	3	4	5	6
75	3		GEB	RM 7 C	Gandhinagar 7th Plan CLA
76	4		GEB	SI	300 MVAR Capacitors
77	5		GEB	UD	Baroda
78	6		GEB	Thg	Gandhinagar TPS St II Unit 3
79	7		GEB	Trans	220 KV S/S at Himatnagar
80	8		GEB	Trans	220 kv Kodinar Line
81	9		GEB	Thg	Kutch Lignite Unit 1 & 2
82	10		GEB	SI	150 MVAR Capacitors
83	11		GEB	Trans	132 kv S/S at Valia
84	12		GEB	Trans	220/66 kv SS at Bhilad & Assoc'd Lines

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
85	13		GEFB	Trans	220 kv Limbdi-Dharangdhara Line & 220 kv S/S at Dharangdhara
86.	14		GEFB	Trans	220 kv S/S at zerda & 220 kv Palanpur-Zerda Line
87	15		GEFB	Thg	Gandhinagar TPS Unit 4
88	16		GEFB	Thg	Utran Gas Turbine Plant
89	17		GEFB	Trans	400 kv Asoj-Limbdi-Jetpur Line & S/S at Limbdi
90	18		GEFB	RM 7S	Ukai 7th Plan SP
91	19		GEFB	RM 7S	Dhuvran 7th Plan SP
92	20		GEFB	UD	Valsad
93	21		GEFB	UD	Mahuva Town

As on 30.11.92

Rtg. Sl.No.	State Sl. No	State	Borrower	Discipline	Project
1	2	3	4	5	6
94	22		GEB	RM 8	Wanakborl 8th Plan
95	23		GEB	RM 8	Gandhinagar 8th Plan
96	24		GEB	Thg	Sikka 1*120 MW
97	25		GEB	Thg	Utran Power
98	26		GEB	RM 8	Dhuvaran TPS 8th Plan
99	27		GEB	UD	Porbandar
100	28		GEB	UD	Nadiad
101	29		GEB	SI	500 MVAR Capacitor Bank Installation
102	1	Himachal Pradesh	HPSEB	RU	Giri H.E.P. R & U
103	2		HPSEB	Hyg	Gaj H.E.P.

As on 30.11.92

<b>Eng. Sl.No.</b>	<b>late Sl. No.</b>	<b>State</b>	<b>Borrower</b>	<b>Discipline</b>	<b>Project</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
104	3		HPSEB	Hyg	Baner H.E.P.
105	4		HPSEB	SI	36 MVAR
106	5		HPSEB	Ud	Shimla
107	6		H.P. Govt.	Ru	Bhakar Right Bank H.E.P. (5x120 MW)
108	7		HPSEB	Trans	132 kv D/C Jessore- Dehra Line
109	8		HPSEB	Trans	132 kv S.C Kunihar- shimla Line
110	9		HPSEB	Trans	132 kv S/C Giri- Paonta Line
111	10		HPSEB	Hyg	Baner He Project (3x4 MW)

As on 30.11.92

Rng. Sl No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
112	11		HPSEB	Hyg	Gaj He Project (3x3.5 MW)
113	12		HPSEB	Ru	Repair & Maintenance of Bhaba Hydro Power Station
114	1	Haryana	HSEB	Thg	Panipat STG III Unit 4 & 5
115	2		HSEB	Trans	Samapur Palwal
116	3		HSEB	RM 7C	Faridabad 7th Plan CLA
117	4		HSEB	RM 7C	Panipat 7th Plan CLA
118	5		HSEB	SI	300 MVAR
119	6		HSEB	Thg	Panipat STG III Unit 4 & 5
120	7		HSEB	SI	165 MVAR



As on 30.11.92

<i>Eng. Sl.No</i>	<i>State Sl No</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
121	8		HSEB	Ud	Karnal
122	9		HSEB	Ud	Jagadhri
123	10		HSEB	Ud	Rohtak
124	11		HSEB	Ud	Ambala Cantt
125	12		HSEB	Ud	Yamuna Nagar
126	13		HSEB	Trans	220/132KV at Sirsa & Narwana (Increasing Capacity)
127	14		HSEB	Ud	Gurgaon
128	15		HSEB	RM 7S	Faridabad 7th Plan S P
129	16		HSEB	Trans	220 kv D.C Kattinal- Shahbad Line & S/S at Shahbad

As on 30 11 92

Eng S/Ns	State Sl No	State	Borrower	Discipline	Project
1	2	3	4	5	6
130	17		HSEB	Trans	220kv PTFSS Rohtak, PTPS-Sonepat Line & S/S at Rohtak & Sonepat
131	18		HSFB	SI	45 MVAR
132	19		HSEB	RM 8	Panipat 8th Plan
133	20		HSEB	Ud	Ambala City
134	21		HAR Govt	RU	Bhara Right Bank H E P (5x120 MW)
135	1	Jammu & Kashmir	J & K	Thg	Pampore Gas Turbine Plant
136	1	Karnataka	KEB	Trans	Hantagally Shimoga
137	2		KEB	SI	110 MVAR Capacitor Banks
138	3		KEB	Trans	Siva Sundaram

As on 30.11.92

Eng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
139	4		KEB	Thg	Yelhanka TPP (French Credit)
140	5		KEB	Trans	220 kv D C Tallaguppa-K Jagunnur - Shimoga Line
141	6		KEB	Ud	Bangalore City (Urban Distribution)
142	7		KEB	Sl	255 MVAR Capacitors
143	8		KEB	Trans	Modernisation of Load Despatch Centre at Bangalore
144	9		KEB	Ud	97.5 MVAR, 11KV Shunt Cap Banks in 39 Nos. S/S in Karnataka
145	10		KEB	Trans	Enhanc of Transformer Capacity of 220.110/11KV S.S at Belgaum

As on 30.11.92

Ang. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
146	11		KEB	Trans	Inst. of 1x10MVA, 110 Transformer at Ranebennur S/S.
147	12		KEB	Trans	Establishment of new 35/11KV & asso. Lines.
148	13		KPCL	Hyg	Varahi H.E.P.
149	14		KPCL	Thg	Raichur TPS
150	15		KPCL	Thg	Raichur TPS
151	16		KPCL	Hyg	Varahi H.E.P.
152	17		KPCL	Hyg	Ghataprabha H.E.P.
153	18		KPCL	Hyg	Mallapur Mini H.E.P.
154	19		KPCL	Thg	Raichur TPS

As on 30.11.92

Eng. Sl.No.	Sl.No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
155	1	Kerala	KSEB	Hyg	Poringakuthu
156	2		KSEB	SI	50 MVAR 11kv Capacitors
157	3		KSEB	Ud	Kollam
158	4		KSEB	Ud	Allapuzha
159	5		KSEB	Ud	Thallasary
160	6		KSEB	Ud	Pallakad
161	7		KSEB	Trans	110 kv Sasthamcotta, Kayamkulam, Kumarakom & Assocd. Lines
162	8		KSEB	Ud	Kottayam
163	9		KSEB	Hyg	Poringakuthu Hep
164	1	Manipur	Mani	Trans	132 kv Ring Main Transmission system in Manipur

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
165	2		Mani	Ud	Imphal
166	1	Mizoram	Miz	Trans	Transmission Works
167	1	Madhya Pradesh	MPEB	Trans	Raipur - Korba
168	2		MPEB	RM 7C	Amarkantak
169	3		MPEB	RM7C	Korba
170	4		MPEB	RM 7C	Satpura
171	5		MPEB	SI	86.4 MVAR Capacitors
172	6		MPEB	Trans	220 kv Line Bina-Damoh Line & S/S
173	7		MPEB	Trans	Itarsi - Satna
174	8		MPEB	Trans	Power Evacuation Line from Tons H.E.P.

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
175	9		MPEB	Thg	Pench 1 & 2 (2x210 MW)
176	10		MPEB	Thg	Sanjay Gandhi 3&4 (2x210 MW)
177	11		MPEB	Thg	Sanjay Gandhi 3 & 4 (2x210 MW)
178	12		MPEB	Trans	400 kv Itarsi-Bhopal Line & Assocd. Works
179	13		MPEB	Hyg	Hasdeo Bango H.E.P.
180	14		MPEB	Thg	Pench 1 & 2 (2x210 MW)
181	15		MPEB	Ud	Bhopal City
182	16		MPEB	SI	220 MVAR Capacitors
183	17		MPEB	Thg	Sanjay Gandhi 3 & 4 (2x210 MW)

As on 30.11.92

Ang. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
184	18		MPEB	Trans	400 kv Indore- Nagda Line & Assocdd. Works
185	19		MPEB	Ud	Railam City
186	20		MPEB	Hyg	Bansagar Tons H.E.P.
187	21		MPEB	Thg	Sanjay Gandhi 1 & 2 (2x210 MW)
188	22		MPEB	Trans	Mahendragarh Tap Line
189	23		MPEB	Thg	Sanjay Gandhi 1 & 2 (2x210 MW)
190	24		MPEB	Trans	132 kv S/S at Raisen & Assocdd. Worsk
191	25		MPEB	Trans	220kv S/S at Pithampur & Assocdd. Works.



As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
192	26		MPEB	Trans	220 kv S/S Dewans & Indore-Dewas Line.
193	27		MPEB	Trans	20 MVA, 132/33 kv Transformers at Neemuch, Sarni, Pipariya
194	28		MPEB	RM 7C	Amarkantak 7th Plan (CLA)
195	29		MPEB	Trans	220 kv S/S at Neemuch & Nagda-Neemuch Line
196	30		MPEB	Trans	220/132kv Transformers at Ujjain
197	31		MPEB	Ud	Buhranpur
198	32		MPEB	Trans	220/132kv, 160MVA Transformers at Ratlam
199	33		MPEB (MW)	Hyg	Birsinghpur H.E.P (1x20)

As on 30.11.92

Rng. Sl.No.	State Sl No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
200	34		MPEB	SI	185 MVAR Capacitors
201	35		MPEB	Trans	132 kv Ghatabilod & 132 kv Lilo from Indore-Dhar Line
202	36		MPEB	RMMSC	Amarkantak - Bag Filters
203	37		MPEB	Trans	132 kv S/S at Dhamnod & 132 kv D/CDS Tap Line
204	38		MPEB	Ud	Rewa
205	39		MPEB	Ud	Sagar
206	40		MPEB	Trans	132 kv S/S at Multai & Assisted Lines
207	41		MPEB	RM 7S	Korba 7th Plan (Sp)
208	42		MPEB	Ud	Gwalior

As on 30.11.92

<i>Reg. Sl. No.</i>	<i>State Sl. No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
209	43		MPEB	Ud	Khargone
210	44		MPEB	RM 7S	Amarkantak 7th Plan (Sp)
211	45		MPEB	Trans	400 kv Bhopal - Bina Line & S/S at Bina.
212	46		MPEB	Ud	Energy Audit & Load Survey
213	47		MPEB	Ud	Bhind
214	48		MPEB	Ud	Shivpuri
215	49		MPEB	Ud	Chhatarpur
216	50		MPEB	Ud	69 Mvar Shunt Capacitors for U.D.
217	51		MPEB	Ud	Rajanandgoon
218	52		MPEB	Ud	Itarasi
219	53		MPEB	Ud	Replacement of Meters

As on 30.11.92

Eng. Sl. No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
220	54		MPEB	Ud	Raigarh
221	55		MPEB	Thg	Sanjay Gandhi T.P.S.
222	56		MPEB	Trans	220 KV Aunaya Mehan Malanpur Line & Switching S/S at Mehgan
223	57		MPEB	Trans	Electric Connections to Ht Consumers
224	58		MPEB	Ud	Mhow
225	59		MPEB	Ud	Chhindwara
226	60		MPEB	Ud	Jagdalpur
227	61		MPEB	Ud	Neemuch
228	62		MPEB	Trans	400/220KV, 315 MVA Transformer at Bhopal

As on 30.11.92

Ang. Sl No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
229	63		MPEB	Trans	132/33 Kv S/S at Barwani and Nimrani
230	64		MPEB	Thg	Birsingpur State 1 (2x210 MW)
231	65		MPEB	RM 8	Korba East PTS Plan R & M
232	66		MPEB	RM 8	Salpura TPS 8th Plan
233	67		MPEB	SI	Series Compensation on Itarsi-Barwaha 220kv D/C Line.
234	68		MPEB	SI	255 MVAR, 33 kv Capacitor Banks Installation
235	1	Maharashtra	MSEB	Thg	Khaperkheda TPS (2x210 MW)
236	2		MSEB	RM 7 C	Nasik

As on 30 11 92					
Ring Sl No	State Sl No	State	Borrower	Discipline	Project
1	2	3	4	5	6
237	3		MSEB	RM 7C	Koradi
238	4		MSEB	RM 7C	Paras
239	5		MSEB	Rm 7C	Bhusawal
240	6		MSEB	Thg	Khaperkheda Tps (2x210 MW)
241	7		MSEB	SI	512 MVAR Capacitor Banks
242	8		MSEB (MW)	Thg	Khaperkheda Tps (2x210
243	9		MSEB	Trans	400 KV Chandrapur-Parli Line
244	10		MSEB	Thg	Lhaperkheda Tps (2x210 (MW)
245	11		MSEB	Thg	Khaperkheda Tps (2x210 MW)

As on 30.11.92

<i>Rng. Sl.No.</i>	<i>State Sl. No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
246	12		MSEB	Trans	400 KV Parli-Chandrapur Line
247	13		MSEB	RM 7C	Koradi
248	14		MSEB	SI	30 66 MVAR Series Compensation on 220 kv Karad-Miraj Line
249	15		MSEB	Ud	Satara City
250	16		MSEB	SI	546 MVAR Capacitors
251	17		MSEB	Trans	Aug of S/S
252	18		MSEB	Trans	Bhandara - Gondia
253	19		MSEB	Ud	Pune City
254	20		MSEB	Trans	220 kv & 132 kv S/S
255	21		MSEB	Thg	Chandrapur Unit 5 & 6

As on 30.11.92

Req. Sl.No.	State Sl. No	State	Borrower	Discipline	Project
1	2	3	4	5	6
256	22		MSEB	RM 8	Paras 8th Plan
257	23		MSEB	RM 8	Parli 8th Plan
258	24		MSEB	RM 8	Bhusawal Tps 8th Plan
259	25		MSEB	RM 8	Koradi 8th Plan
260	26		MSEB	RM 8	Nasik 8th Plan
261	27		MSEB	RM 8	Chandrapur 8th Plan
262	28		MSEB	Thg	Chandrapur 500 MW
263	1	Nagaland	NAG	Trans	Mokokchung
264	2		NAG	Trans	Nagimora—Taz
265	3		NAG	Trans	Tuli-Naginimdra
266	4		NAG	Trans	M Chung-Zunhe



As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
267	5		NAG	Trans	Maluri - Wokha
268	1	Orissa	OPGC	THG	IB Valley T.P.S
269	2		OPGC	Thg	IB Tps Project
270	3		OSEB	Trans	Bhanjanagar- Dubri Ling & S/S at Dubri
271	4		OSEB	Trans	Orissa Power Tr. System Assoc. with Indravati Hep
272	5		OSEB (CLA)	RM 7C	Talcher T.P.S.R & M PH I
273	6		OSEB	SI	60 MVAR Capacitors for 88-89 Condition.
274	7		OSEB	SI	100 MVAR Capacitors for 89-90 Condition.

As on 30.11.92

Ang. Sl.No.	State Sl No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
275	8		OSEB	Trans	Aug. of 6 Nos. Transformer Capacity
276	9 <sup>c</sup>		OSEB	Trans	220KV Dubri-Bhadrak-Balasore Line & Bhadrak, Balasore S/S
277	10		OSEB	Trans	Orissa Power Tr. System Asso. with Indravati Hep
278	11		OSEB	Trans	Aug. of 5 Nos Trfmr Capacity
279	12		OSEB	RM 7C	Talcher T.P.S. R&M Ph I (CLA)
280	13		OSEB	Ud	Bhubaneswar
281	14		OSEB	Ud	Cuttack
282	15		OSEB	Ru	Chiplima H.E.P.

As on 30.11.92

<i>Rng. Sl.No.</i>	<i>State Sl. No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
283	16		OSEB	Ud	Puri
284	17		OSEB	RM 7S	Talcher T.P.S. R&M Ph I (Sp)
285	18		OSEB	Trans	Aug. of Transformation Capacity at Talchar T.P.S
286	19		OSEB	Trans	Interim Aug. of Sldc Bhubaneswar
287	20		OSEB	UD	Energy Audit & Load Survey
288	21		OSEB	Trans	220 KV Second Circuit Bhanja Nagar Chanka Line
289	22		OSEB	Trans	132/33 KV 1x12.5 MVA Lilo & S/S at Kamkhya Nagar & Jaipur
290	23		OSEB	Trans	220KV D/C Intrconnection

As on 30.11.92

Eng. Sl. No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
291	24		OSEB	Trans	Between NTPC & Bisra S/s Oseb Tarkera S/s
292	25		OSEB	RM8	220/KV S/s at Brajraj Nagar Talcher TPS Stage II 8th Plan R&M
293	26		OSEB	Trans	220 Kv Brajraj Nagar D/c Line
294	1	Punjab	PSEB	Ud	Batala
295	2		PSEB	Ud	Amritsar
296	3		PSEB	Ud	Taran-Taran
297	4		PSEB	Ud	Ludhiana
298	5		PSEB	Thg	Ropar STG-III
299	6		PSEB	Ru	UBDC - I

As on 30.11.92

Proj. Sl.No	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
300	7		PSEB	Trans	220 KV Batala-Fatehgarh Line & S/S
301	8		PSEB	Trans	220 KV Moga-Ferozpur Line & S/s.
302	9		PSEB	Trans	Transformation Works in Ropar
303	10		PSEB	Trans	Transformation Works in Taran Taran
304	11		PSEB	Hyg.	UBDC - II
305	12		PSEB	Thg.	Ropar STG - III
306	1	Rajasthan	RSEB	Trans	Khetri-Ratangarh
307	2		RSEB	Thg	Kota TPS
308	3		RSEB	Trans	220 kv D/c Anta-Kota Line
309	4		RSEB	SI	199 MVAR Capacitors

As on 30.11.92

<i>Eng. Sl No</i>	<i>State Sl. No</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
310	5		RSEB	Thg	Kota TPS
311	6		RSEB	Trans	220 kv D/c Kofa-Beawar-Jodhpur Line
312	7		RSEB	Trans	132/33 kv Line & S/S at Raniwada
313	8		RSEB	Trans	132/kV Line & S/S at Buhana
314	9		RSEB	SI	98 MVAR Capacitors
315	10		RSEB	Trans	220 kv Ratangarh-Suratgarh Line & S/S at Suratgarh
316	11		RSEB	RM 8	Kota TPS 8th Plan R&M
317	12		RSEB	Trans	250MVA Transformer at Heerapur

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
318	13		Raj Govt.	Ru	Bhakra Righ Bank H.E.P. (5x120 MW)
319	1	Sikkim	SKM	Hyg	Upper Rongnichu
320	2		SKM	Hyg	Myong Chu Mini Hep
321	3		SKM	Hyg	Myong Chu Mini Hep
322	4		SKM	Hyg	Upper Rongnichu
323	5		SKM	Hyg	Myongchu H.E.P.
324	6		SKM	Hyg	Upper Rongnichu H.E.P.
325	1	Tamil Nadu	TNED	Thg	Mettur Stage II Unit 3 & 4 (2x210 MW)
326	2		TNEB	RM 7C	Tuticorin
327	3		TNEB	RM 7 C	Ennore (2x60+3x110 MW)

As on 30 11 92

Ring Sl.No	State Sl. No	State	Borrower	Discipline	Project
1	2	3	4	5	6
328	4		TNEB	SI	44 MVAR Capacitors
329	5		TNEB	Thg	Mettur Sge II Unit 3 & 4 (2x210 MW)
330	6		TNEB	Trans	Tuticorin PS Power Evacuation System
331	7		TNEB	Thg	Tuticorin Stage II Unit 4 & 5 (2x210 MW)
332	8		TNEB	Trans	400 kV S at Snpera- mbadur
333	9		TNEB	Trans	Transformers at Srperambur S/S
334	10		TNEB	RMMS	Ennore Fe Damage
335	11		TNEB	Thg	Mettur Sge II Unit 3 & 4 (2x210 MW)



As on 30 11 92

Rng. Sl No.	State Sl No	State	Borrower	Discipline	Project
1	2	3	4	5	6
336	12		TNEB	Thg	Ticorin Stage II Unit 4 & 5 (1210 MW)
337	13		TNEB	Trans	20/110/11 kV Arasur S/S
338	14		TNEB	SI	3MVAR Capacitors
339	15		TNEB	Trans	20/110 kV S/S at Athur & Associated Lines
o 340	16		TNEB	Thg	Ticorin Stage II Unit 4 & 5 (1210 MW)
341	17		TNEB	Ud	Mmbakonam
342	18		TNEB	Trans	20/110 kV Sathur S/S & 10 kV Lines
343	19		TNEB	Ud	Ticorin
344	20		TNEB	Trans Madurai	20 kV Switching Station at

As on 30.11.92

Rng Sl.No	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
345	21		TNE&B	Ru	MOYAR H E P
346	22		TNE&B	Trans	110/11 kV S/S at Poovalur with 1.2 KM Spor Line
347	23		TNE&B	Trans	230 kV S/S Udmalpet
348	24		TNE&B	Ud	Salem
349	25		TNE&B	Ud	Tirunelveli
350	26		TNE&B	Ud	Erode
351	27		TNE&B	Trans	North Madras TPS Power Evacuation System
352	28		TNE&B	Thg	Narayanan Gas Turbine Plant (2x5 MW)
353	29		TNE&B	Thg	North Madras TPP (CFS Loan of ADB)

As on 30.11.92

Ring. Sl No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
354	30		TNEB	Ud	Madras
355	31		TNEB	Ru	Kundah
356	32		TNEB	RM 7S	Er more 7th Plan SP
357	33		TNEB	THG	Mettur ST II
358	34		TNEB	Trans	Aur. g. of Karaikuddy S/S
359	35		TNEB	Trans	Act/dl. Load to 400 kV 220 MV/A Transfrm. at Srirambudur
360	36		TNEB	Trans	PL CC Equipments in 73 S/s
361	37		TNEB	Thg	Turticorin TPS
362	38		TNEB	Ud	Turticorin TPS
363	39		TNEB	Ud	14.4 MVAR Shunt Cap. pacitors for U.D.

As on 30.11.92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
364	40		TNEIB	RM 8	Tuticorin 8th Plan R & M
365	41		TNEIB	Trans	2nd 315 MVA Transformer at Sriperumbuddur 400 KV S/S
366	42		TNEIB	Ud	Tiruppur
367	43		TNEIB	Ru	Sholayar H.E.P. (2x35 MW)
368	44		TNEIB	Trans	230 KV Tiruchy Switching Station
369	45		TNEIB	Trans	Introduction of 400/110 kV Salem 400kV S/S
370	46		TNEIB	Ud	Nagapattanam
371	47		TNEIB	RM 8	Ennore 8th Plan
372	48		TNEIB	Ud	55.8 MVAR Shunt Capacitors for U.D

As on 30.11.92

Eng. Sl.No.	State Sl. No.	State	Brower	Discipline	Project
1	2	3	4	5	6
373	1	Tripura	TRI	Hyg	Gumti
374	1	Uttar Pradesh	UPRVUN	Thg	Unchahar - I
375	2		UPRVUN	Thg	Unchahar - I
376	3		IPSEB	Trans	132, KV Meerut RD, GZB, MED, College Meerut & Lakhaoti (Supp. Loan)
377	4		IPSEB	Trans	132 KV Trans, Works in Mohamdabad, Kundesar, (Supp. Loan)
378	5		IPSEB	Trans	132 Gorninagar, Chinha SGPGI (UTRETIA) Lucknow (Supp. Loan)
379	6		IPSEB	Trans	220KV Moradabad C.B. Ganj
380	7		IPSEB	Thg	Tanda T.P.S.

As on 30 11 92

<i>Eng Sl No</i>	<i>State Sl No</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
381	8		UPSEB	RM 7 C	Harduaganj (CLA) PH I
382	9		UPSEB	RM 7C	Orra (CLA) PH I
383	10		UPSEB	RN 7 C	Panki (CLA) PH I
384	11		UPSEB	SI	300 Mvar Capacitors for 88-89 Condition
385	12		UPSEB	Trans	220 Khara Saharanpur- Shamli
386	13		UPSEB	Trans	220 KV NAPP-Simholi
387	14		UPSEB	Thg	Tanda T P S
388	15		UPSEB	Trans	220 KV Unchahar- Fatehpur
389	16		UPSEB	SI	250 MVAR Capacitors for 88-89 Condition
390	17		UPSEB	Thg	Anapara T P S

As on 30.11.92

Eng. Sl. No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
391	18		UPSEB	Trans	132/33KV MAU
392	19		UPSEB	Trans	132 KV Trans. Works in East U.P. Gaurganj, Shankargarh
393	20		UPSEB	Thg	Anapara T P S
394	21		UPSEB	Trans	132 KV Gomtinagar, Chinha SGPGI (Utratia) Lucknow.
395	22		UPSEB	Trans	132 KV Trans Works in Mohamdabad, Kundesar.
396	23		UPSEB	Trans	132 KV Meerut Rd. GZB, Medical College Meerut & Lakhaoti
397	24		UPSEB	Trans	132 KV Basti, Domaniaganj
398	25		UPSEB	Trans	132 KV Trans Works in East U.P. Gaurganj, Shankargarh (Supp Loan)

As on 30.11.92

<i>Rng Sl No.</i>	<i>State Sl No</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
399	26		UPSEB	Trans	132 KV Bindal
400	27		UPSEB	Trans	Gazipur Cap. Augmentation
401	28		UPSEB	Thg	Anapara T.P.S.
402	29		UPSEB	Trans	Saidpur Cap. Augmentation
403	30		UPSEB	Thg	Tanda T.P.S
404	31		UPSEB	Trans	400kV/220 kV System Transmission Works
405	32		UPSEB	Ud	Varanasi
406	33		UPSEB	Ud	Maunath Bhanjan
407	34		UPSEB	SI	500 MVAR Capacitors for 88-8 Condition
408	35		UPSEB	Trans	220 KV C.B. Ganj - Badaun



As on 30.11.92

Ang. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
409	36		UPSEB	Ud	Kanpur
410	37		UPSEB	Trans	132KV S/S Bhopa Rd. & Associated Line
411	38		UPSEB	Trans	132 KV Jawalapur-Chilla Line
412	39		UPSEB	RM 7C	Panki (CLA) PH I
413	40		UPSEB	Trans	132 KV S. S at Srinagar (Garhwal)
414	41		UPSEB	Trans	220 KV Khurja-Jahangirabad Line
415	42		UPSEB	Thg	Tanda T.P.S
416	43		UPSEB	Trans	132 KV Azamgarh Kolsa Line
417	44		UPSEB	Ru	Tiloth

As on 30.11.92

<i>Rng. Sl.No.</i>	<i>State Sl. No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
418	45		UPSEB	Ru	Chilla
419	46		UPSEB	Ru	Pathri
420	47		UPSEB	Ud	Fatehpur
421	48		UPSEB	Ud	Beharaich
422	49		UPSEB	Thg	Anapara T P S
423	50		UPSEB	Ud	Gorakhpur
424	51		UPSEB	Ud	Bareilly
425	52		UPSEB	Ud	Allahabad
426	53		UPSEB	Trans	66 KV S/C Sharnagar-Joshimath Line
427	54		UPSEB	Trans	Supplementary Loan, 400 kV & 220 kV Trans Works in Eastern U.P.

As on 30.11.92

<i>Rng. S/No.</i>	<i>State S/ No.</i>	<i>State</i>	<i>Borrower</i>	<i>Discipline</i>	<i>Project</i>
1	2	3	4	5	6
428	1	West Bengal	WBPDL	Thg	Kolaghat T.P.S. Stg. I
429	2		WBPDL	Thg	Kolaghat T.P.S. Stg. II
430	3		WBPDL	Thg	Kolaghat T.P.S. Stg. I
431	4		WBPDL	Thg	Kolaghat T.P.S. Stg. II
432	5		WBPDL	Thg	Kolaghat T.S.P. Stg. II
433	6		WBPDL	Thg	Kolaghat TPS Stg. II
434	7		WBPDL	RM8	Kolaghat TPS 8th Plan R&M
435	8		WBPDL	RM7C	Bandel R&M PH I (CLA)
436	9		WBPDL	RM7	Santalidih R&M PH I (CLA)
437	10		WBPDL	Trans	Behrampur Power System Strengthening
438	11		WBPDL	Trans	Transformer at Howrah S/S

As on 30.11 92

Rng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
439	12		WBPDL	Trans	Adisaptogram Transformer Cap. Augmentation.
440	13		WBPDL	Trans	Satgachia Power System Strengthening.
441	14		WBPDAL	Trans	400 KV S/C KTPDA-Durgapur Line
442	15		WBPDAL	Trans	220 KV KTPS-Haldia LN & S/S at Haldia.
443	16		WBPDAL	Trans	220/132kV S/S at Rishra.
444	17		WBSEB	RM 7S	Bardel R&M PH I (SP)
445	18		WBSEB	Trans	132KV Malda-Dalkhola Line
446	19		WBSEB	Trans	132 kV Jeeral-Barasat Line & S/S at Barasat.

As on 30.11.92

Eng. Sl.No.	State Sl. No.	State	Borrower	Discipline	Project
1	2	3	4	5	6
447	20		DLP	RM 7C	DPL Durgapur (CLA)
448	21		DLP	RMMSC	DPL REP. G.T.
Abbreviations used for Discipline :-					
	Code Discipline Name				
Thg	Thermal Generation				
Hyg	Hydro Generation				
	Trans & Transmission & Distribution				
SI	System Improvement (Capacitors)				
Ud	Urban Distribution				
Ru	Renovation & Upgrading of Hydro Projects				
RM 7C	Renovation & Modernisation of Thermal Plants (7th Plan CLA)				
RM 7C	Renovation & Modernisation of Thermal Plants (7th Plan SP)				
RM 8	Renovation & Modernisation of Thermal Plants (8th Plan)				
RMMSC	Renovation & Modernisation of Thermal Plants (miscellaneous)				

[English]

**Diesel Power Station at Brahmapuram**

2090. SHRI P.C. THOMAS: Will the Minister of POWER be pleased to state:

(a) the present position of diesel power generating station sanctioned at Brahmapuram in Kerala;

(b) whether fund has been sanctioned for the project; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The proposal for setting up of a diesel power generating station at Brahmapuram (5x20 MW) in Kerala at an estimated cost of Rs. 296.80 crores was received by the Central Electricity Authority in February, 1992 from the Kerala State Electricity Board for techno-economic clearance. The scheme has not received techno-economic clearance of the CEA as none of the essential inputs/clearances required for the purpose has been tied up by the Kerala State Electricity Board. It could be sanctioned only after requisite funds have been arranged by the State Electricity Board and has received techno-economic clearance of the CEA.

**Discussion Between India and Nepal**

2091. SHRI SURYA NARAYAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government and the Government of Nepal have discussed the matter to divert Koshi river water to Nepal recently; and

(b) if so, the outcome thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes, Sir. India and Nepal have agreed for investigations and preparation of Sapt-Kosi Project report.

**Electronic Exchanges In Calcutta**

2092. DR. ASIM BALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic exchanges proposed to be installed in Calcutta; and

(b) the time by which these are likely to be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANAGAYYA NAIDU): (a) Seventeen local electronic exchanges are proposed to be opened in Calcutta.

(b) During 8th plan period.

**Telecast of Sanskrit News Bulletins**

2093. DR. A.K. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast news bulletins and other programmes in Sanskrit news national hook up of Doordarshan?

(b) if so, the details thereof; and

(c) if not, whether the Government propose to telecast the same in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

**BROADCASTING (KUMARI GIRIJA VYAS):**  
(a) to (c). There is no proposal, at present, to telecast Sanskrit News Bulletin on Door-darshan on account of paucity of transmission time and resources.

#### **TV Studio at Vijaywada**

**2094. SHRI SOBHANADREESWARA RAO VADDE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when the construction of TV studio at Vijaywada in Andhra Pradesh is likely to commence;

(b) the estimated cost and the time required for its completion; and

(c) the details of the features of the TV studio?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):  
(a) to (c). A TV studio Centre comprising of one studio alongwith associated technical areas equipped with professional grade colour equipments envisaged to be set up at Vijaywada. Site for the proposed studio centre has been taken over and orders for the supply of equipment involving long delivery schedule have also been placed on the manufacturers. The normal lead time involved in completion of projects of this nature is about 4 years after formal approval of the project by the Government.

[*Translation*]

#### **Microwave Linkage from Nagpur- Bombay-Delhi Door-darshan**

**2095. SHRI TEJSINGH RAO BHONSLE:** Will the Minister of INFORMA-

TION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast news of Vidarbha from Bombay-Delhi Door-darshan Kendras by setting up microwave link between Nagpur and Bombay-Delhi Door-darshan;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):  
(a) to (c). The news pertaining to Vidarbha region and the programmes produced by Door-darshan Kendra, Nagpur are already being telecast, as a part of the regional TV service, from Door-darshan Kendra, Bombay which are relayed by all the TV transmitters in the State via satellite mode of linkage. Besides, important news of national significance pertaining to Vidarbha region is also included in the national news bulletins.

There is no proposal at present to link Door-darshan Kendra, Nagpur to Door-darshan Kendras either at Delhi or Bombay via microwave linkage.

[*English*]

#### **Telegram, Saving Bank and P.C.O. Facilities in Post Offices of West Bengal**

**2096. SHRI SUKHENDU KHAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices located in the villages of West Bengal where P.C.O.,

telegram and saving bank facilities are available;

(b) whether the Government propose to provide such facilities in all the post offices in the rural areas of West Bengal in the near future;

(c) if so, details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI V.P. RANGAYYA NAIDU): (a) The number of post office having PCO telegram and Saving Bank facilities, located in the villages of West Bengal is given here under:-

PCO and Telegram = 1868

Savings Bank = 7417

(b) to (d). While P.C.O. facility is planned to be provided in near future in all gram Panchayat villages in West Bengal either through post offices or Panchayat office, Grocer Shop etc. provision of Telegraph facility through these offices/shops etc. shall depend on public demand. Provision of Savings Bank facilities to the remaining 173 Post Offices in rural areas will depend on Public demand.

#### **Multi-Lingual Sound for T.V.**

2097. SHRIMATI PRATIBHA DEVI SINGH PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan is planning to take up a project on multi-lingual sound for television in order to cater to a large rural audience who are not able to understand either English or Hindi;

(b) if so, the details thereof; and

(c) by when, the project is likely to start working?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJAVYAS): (a) and (b). A project aimed at providing multiple language sound/subtitles along with a common picture envisaged to be set up in collaboration with Department of Electronics (DOE) and Department of Science Technology (DST) is presently in the planning stage in the Research and Development (R&D) Wing of All India Radio and Doordarshan.

(c) Normally an R & D project of this nature takes about three years for completion after approval by the competent authority.

#### **Mail Delivery System in Maharashtra**

2098. SHRI RAMCHANDRA GHANGARE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of the fact that the mail delivery system in Bombay and other places of Maharashtra has deteriorated;

(b) if so, the reasons thereof; and

(c) the steps taken to improve the postal services there?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir. There have however, been occasional delays in the delivery of mails.

(b) These occasional delays are due to delays in transit caused by the transport



services like Airlines/Railways etc., ambiguities in address, non-use of pincode etc.

(c) Constant monitoring is done both at the field and Headquarters level and coordination is kept with Transport Agencies. Punitive action against the staff found responsible is also taken.

#### **Foreign assistance for Rejuvenation of Power Units**

2099. SHRI HARADHAN ROY:  
SHRI ZAINAL ABEDIN:

Will the Minister of POWER be pleased to state:

(a) whether any foreign firms have of-

fered recently for rejuvenating power generating units in the country;

(b) if so, the details thereof; and

(c) the Government's reaction to such offers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Five foreign firms have submitted offers for rejuvenating thermal electricity generating units and three foreign offers have been received for hydel stations. Details are given in the attached statement.

(c) It would be for the concerned project authorities/State Electricity Boards to take a view in the matter.

#### **STATEMENT**

<i>Sl. No.</i>	<i>Name of the Foreign Firm</i>	<i>Name of the Unit to be rejuvenated</i>
<b>THERMAL GENERATING UNITS</b>		
1.	M/S. Hitach Ltd. Japan	Kothagudem 'A'
2.	M/S. I.H.I., Japan	Kothagudem 'A'
3.	ASEA Brown Boveri, Germany (ABB).	Talcher
4.	Man Energie Germany	Durgapur
5.	Technoppo Export of Russia (TPE)	Neyveli
<b>HYDEL GENERATING UNITS</b>		
6.	ABB Power Generation, Baden, Switzerland	Neria Mangalam

<i>Sl. No.</i>	<i>Name of the Foreign Firm</i>	<i>Name of the Unit to be rejuvenated</i>
7.	Hydro Vevey, Switzerland.	Neria Mangalam and Poringalkuthu.
8.	General Electric Company Canada.	Sabarigiri

**Additional Transmission Line for  
Mizoram Tripura and Assam**

2100. SHRI N.J. RATHVA: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to start work on the additional transmission line for increasing the supply of power to the southern parts of Mizoram, Tripura and Assam; and

(b) the time by which the scheme is likely to be finalised and the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). There is a proposal to take up a Transmission Scheme (at a cost of Rs. 60.88 crores) for augmentation of 132 KV works in South Assam, Mizoram and Tripura under Central Sector. The Central Electricity Authority (CEA) has techno-economically appraised the scheme subject to certain conditions.

**Farakka Thermal Power Project**

2101. SHRI ZAINAL ABEDIN: Will the Minister of POWER be pleased to state:

(a) the number of units of the Farakka Thermal Power Project commissioned so far along with the capacity of power generation;

(b) the number of units yet to be constructed;

(c) the quantum of power to be generated at its final stage;

(d) whether some uncertainty has appeared in regard to the construction of the last units of this project as originally planned;

(e) if so, the reasons therefor. and

(f) the steps the Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Three units of 200 MW each of Farakka Super Thermal Power Project of the National Thermal Power Corporation (NTPC) have been commissioned.

(b) The first 500 MW unit has been test-synchronised in September, 1992.

(c) The ultimate generation capacity of Farakka Super Thermal Power Project would be 2100 MW.

(d) to (f). Work on Stage-II (500 MW) of this project which was sanctioned in September, 1989 could be started only after funding is tied up. It has been included in the list of projects posed to the World Bank under the time slice loan.

**Cost Analysis: Re: Irrigation Scheme**

2102. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any cost-benefit analysis has been made in respect of the major and medium irrigation schemes as compared to the minor schemes; and

(b) if so, the details in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Cost-benefit analysis of a major or a medium irrigation scheme cannot be compared with that of a minor scheme because scope and size of a project to be constructed at a particular site is governed by topography, water availability Hydrological and hydrogeological characteristics of the region and area to be irrigated. The three types are not competitors but are supplemental for achieving optimum water resources development in any region.

So far as comparison of per hectare cost of creation of irrigation facilities through major/medium/minor scheme is concerned, it is observed that minor irrigation schemes are cheaper. The reasons being small schemes are area specific and cost of environmental safeguards, rehabilitation and resettlement, catchment area treatment, drainage facilities, extensive distribution network, and command area development works do not add to the overall cost of minor

schemes significantly. Further, useful life of major/medium projects is longer than the minor schemes.

[Translation]

**Telephone Exchanges in Madhya Pradesh**

2103. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone exchanges in all districts of Madhya Pradesh are functioning properly;

(b) if not, the detailed reasons therefor;

(c) the steps taken by the Government in this regard; and

(d) the details of the new telephone exchanges proposed to be commissioned during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. But there may be instances where exchanges are non-functional due to prolonged interruptions of power supply.

(b) and (c). Do not arise in view of (a) above.

(d) The details are given in the attached statement.

**STATEMENT*****Names of New Exchange Proposed in 92-93***

- 
- |    |          |
|----|----------|
| 1. | Damoh    |
| 2. | Manegaon |
-

- 
3. Handi
  4. Kanjai
  5. Netra
  6. Linga
  7. Bhanegaon
  8. Amoda
  9. Aturgoan
  10. Baniagoan
  11. Chwidgarh
  12. Barsoor
  13. Bhansi
  14. Gadiras
  15. Kilepal
  16. Kuknar
  17. Makdi
  18. Bordehi
  19. Chopna
  20. Patahakeda
  21. Bisnoor
  22. Pankha
  23. Jambada
  24. Baldi
  25. Thana
- 

Balaghat District

Bastar District

Betul District

217	Written Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	218
26.	Bangrasia		Bhopal District	
27.	Nipania			
28.	Pipariya			
29.	Parwatiya			
30.	Gahj			
31.	Bhanda District		Chhatarpur	
32.	Totam			
33.	Gourihar			
34.	Satai			
35.	Siras			
36.	Badagaon			
37.	Jhilmili			
38.	Khaperkheda District		Chhindwara	
39.	Badchicholi			
40.	Borgoan			
41.	Gomgiwara			
42.	Cyngampur		Damoh District	
43.	Tejgarh			
44.	Jajhapur		Datia District	
45.	Patadi			
46.	Vikrampur			
47.	Mankund		Dewar District	

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48.	Choubaradhira	
49.	Jinwani	
50.	Kuwasari	
51.	Ekduna	
52.	Kherod	
53.	Morgoan	Dhar District
54.	Sayawad	
55.	Barodia	
56.	Deshwala	
57.	Baloda	
58.	Anda	Durg District
59.	Dadhi	
60.	Kapasi	
61.	Pajai	Gwalior District
62.	Raoti	
63.	Sukarkhedi	
64.	Bhagwara	
65.	Pawarkheda	
66.	Kothara	
67.	Larkui	Hoshangabad District
68.	Bayan	
69.	Bahaspur	
70.	Purend	

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221	Written Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	222
71.	Tamgaon			
72.	Tajpura			
73.	Attaheda			
74.	Agra			
75.	Padlia			
76.	Gerota		Indore District	
77.	Rangwasa			
78.	Sagdod			
79.	Bhorasla			
80.	Maind			
81.	Bhagora			
82.	Techi			
83.	Dhanpuri			
84.	Ghana			
85.	Barginagar		Jabalpur District	
86.	Seonitola			
87.	Surtlai			
88.	Sahasan			
89.	Chargaon			
90.	Vijayaraghogarh			
91.	Johila			
92.	Chaka			
93.	Badera			

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94.	Kuncanpur	
95.	Kathiawada	
96.	Tarkehdi	Jhabua District
97.	Barketh	
98.	Barzar	
99.	Udaigarh	
100.	Khedl	
101.	Khar	
102.	Bagmar	
103.	Sirpur	Khandwa District
104.	Deotalai	
105.	Khamani	
106.	Dhulkot	
107.	Talakpura	
108.	Bamndi	
109.	Sinkhedi	
110.	Bonard	
111.	Dodwa	
112.	Dharwar	Khargone
District		
113.	Chachoria	
114.	Manimata	
115.	Khurampura	
116.	Molda	

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225	Written Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	226
117.	Gulari			
118.	Ganpur			
119.	Tonki			
120.	Katargaor			
121.	Hatnawad			
122.	Mirzapur			
123.	Ghughari			
124.	Khatia		Mandla District	
125.	Manikpur			
126.	Bichiya			
127.	Naoli			
128.	Barda			
129.	Era			
130.	Loari			
131.	Dhamnara		Mandsaur District	
132.	Simlibara			
133.	Bana-Amra			
134.	Pawati			
135.	Pipaliahari			
136.	Baralal			
137.	Sirkhedi			
138.	Daba			
139.	Paloha			

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140.	Lathgoan	Narsinghpur District
141.	Noni	
142.	Nayakheda	
143.	Niwari	
144.	Jhamar	
145.	Chhutmuda	
146.	Jamgoan	
147.	Nawapara	Raigarh District
148.	Kopir	
149.	Kapu	
150.	Kastura	
151.	Rajpur	
152.	Bilaspur	
153.	Siltara	
154.	Limtara	
155.	Sandi	
156.	Paanduka	
157.	Hirni	
158.	Maglod	
159.	semra	
160.	Billaigarh	
161.	Jamgaon	
162.	Khatti	

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229	Written Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	230
163.	Noniabareli			
164.	Dighawan		Raisen District	
165.	Bagaspur			
166.	Naktara			
167.	Sultanganj			
168.	Hardod			
169.	Piplia-Rasoda			
170.	Bakhed		Rajgarh District	
171.	Besna			
172.	Lkhanwas			
173.	Limachouhan			
174.	Bodla			
175.	Ghumka		Rajnand Gaon District	
176.	Mohra			
177.	Nawagoan			
178.	Barbodna			
179.	Pachewa		Ratlam District	
180.	Mandawal			
181.	Mandvi			
182.	Kundanpur			
183.	Khajuridevra			
184.	Bhaiyadan			
185.	Dhourpur		Sarguja District	

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186.	Wadfnagar	
187.	Ramnagar	
188.	Uljhawan	
189.	Khajuri Kalan	
190.	Khandwa	
191.	Semri-Dagi	
192.	Brijesh Nagar	
193.	Hiraj Khedi	
194.	Dondi	Sekhore District
195.	Guundiva-varma	
196.	Khajueiam Kasim	
197.	Aan	
198.	Lakhanwara	
199.	Fulara	
200.	Nagandeori	Seoni District
201.	Bamhori	
202.	Sunwara	
203.	Akhrar	Shahdol District
204.	Ghunghuti	
205.	Dhawla	
206.	Neh'i-Sika	
207.	Bawarikheda	Shajapur District
208.	Adalaikalan	

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233	Written Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	234
209.	Dewali-Khatsur			
210.	Sudwas			
211.	Bijniakhedi			
212.	Dharakhedi			
213.	Molta			
214.	Kanathar			
215.	Billow			
216.	Lahroli		Bhind District	
217.	Bharoli			
218.	Dehgoan			
219.	Sirsod			
220.	Madikheda		Shivpuri District	
221.	Bhamgarh			
222.	Vira			
223.	Kulholi			
224.	Budhera		Morena	
225.	Babpura			
226.	Daarakalan			
227.	Sonthwa			
228.	Radhpura			
229.	Dhamoda			
230.	Jhargar		Guna District	
231.	Umri			

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232. Gadoli

233. Bahadurpur

234. Sihawan

Sidhi District

235. Sohawal

236. Tikari

237. Palera

Tikamgarh  
District

238. Jiran-Khas

239. Pateta

240. Lakhram

241. Kukdur

242. Seoni

243. Bharni

244. Kotmi

245. Ghutku

246. Dania

247. Chilhati

Bilaspur District

248. Kotmi-Sunar

249. Chetma

250. Pondri

251. Kartala

252. Tuman

253. Rampur

254. Pinjada

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255.      Jai jaipu

256.      Birra

257.      Nawagar

258.      Jarwe

259.      Chandkhedi

260.      Jawasia

261.      Indokh      Ujjain District

262.      Runkheda

263.      Gunawad

264.      Banbana

265.      Berchha

266.      Balabarkheda

267.      Sihoda

268.      Deo-khajuri

269.      Hydergarh

270.      Billori      Vidisha District

271.      Wardha

272.      Teonda

273.      Udaipur

274.      Masoodpur

275.      Ghatara

276.      Anandpur

[English]

**Post Office Building in Assam**

2104. SHRI PROBIN DEKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of pst offices without departmental building functioning in Assam, at present;

(b) whether the Government propose to construct some new buildings for the purpose; and

(c) if so, the location and the allocation made during 1992-93 for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number is 440.

(b) Yes, Sir.

(c) A list of post offices for which Government has approved construction of departmental buildings is given in the attached Statement. An allocation of Rs. 26 lakhs has been made during the year 1992 for the construction of post office buildings.

**Statement**

*The List of Post Office Buildings Approved for Construction in Assam Circle*

<i>Sl. No.</i>	<i>Name</i>
1.	Guwahati University. P.O.
2.	Purana Titabar. P.O.
3.	Tingkhong. P.O.

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*Sl. No.*      *Name*

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4.      Howraghat. P.O.
  5.      Krishnai. P.O.
  6.      Pathsala. P.O.
  7.      Kampur. P.O.
  8.      Derby. P.O.
  9.      Lahoal. P.O.
  10.    Nagarbera. P.O.
  11.    Maibong. P.O.
  12.    Siliguri. P.O.
  13.    Jonai. P.O.
  14.    Barpathar. P.O.
  15.    Porbatpur P.O.
  16.    Mukum Jn. P..
  17.    Barbhata. P.O.
  18.    Ratnapur Road. P.O.
  19.    Kalaigaon. P.O.
  20.    Agia. P.O.
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**Modernisation of Godavri Delta System**

2105. DR. D. VENKATESWARA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether project report for the modernisation of Godavri Delta system was



prepared and submitted to the Central Water Commission; and

(b) the time by which clearance is likely to be given?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The project report for modernisation of Godavari Delta System estimated to cost Rs. 226 crores was received in the Central Water Commission in February, 1991 for techno-economic appraisal. On examination, it was found to be deficient in basic planning aspects such as irrigation, crop and hydrology planning, conjunctive use of ground water and drainage component etc.,. Also justification for modernisation/lining of the canals was not clearly brought out in the report. Therefore, the project report has been sent back to the State Government in June, 1991 for submission of a modified report, if considered necessary, after removing the deficiencies.

(b) The clearance of the project depends upon how soon the State Government complies with the observations of the Central Appraising Agencies and obtains clearances from the Ministry of Environment & Forests and Ministry of Welfare on environment, forests and rehabilitation & resettlements aspects.

#### Telephone Directory of Calcutta

2106. SHRISOMNATH CHATTERJEE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) when the Last Telephone Directory of Calcutta Telephones was published;

(b) when the next edition of the same is likely to be published; and

(c) the reasons for the delay in publication of the Directory?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The last Telephone Directory of Calcutta Telephones was Published in September, 1989.

(b) The next edition of Calcutta Telephone Directory is to be published shortly.

(c) The directory of Calcutta telephones could not be published in time due to failure on the part of the Contractor.

#### Telephone Connections in West Bengal

2107. SHRIMALINIBHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state the number of persons waiting for telephone connections in West Bengal district-wise as on October 31, 1992?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): The number of persons waiting for telephone connections in West Bengal, district-wise as on October, 31, 1992 is given in the attached Statement.

#### STATEMENT

##### *Telephone Connections in West Bengal*

<i>Sl. No.</i>	<i>Name of The District</i>	<i>Persons Waiting for Telephone Connections (As on 31.10.92)</i>
1.	24-Parganas ( North)	721

<i>Sl. No.</i>	<i>Name of The District</i>	<i>Persons Waiting for Telephone Connections (As on 31.10.92)</i>
2.	24-Parganas (South)	242
3.	Bankura	518
4.	Bardhaman	4173
5.	Birbhum	875
6.	Coochbehar	421
7.	Darjeeling	3446
8.	Hoogly	430
9.	Howrah	66
10.	Jalapiguri	713
11.	Malda	570
12.	Midnapur	1640
13.	Murshidabad	490
14.	Nadia	739
15.	Purulia	204
16.	Uttar Dinajpur	664
17.	Dakshin Dinajpur	239
<b>Total</b>		<b>16151</b>

**Earth Station for Electronic Mail Service in N.E. States**

2108. SHRI UDDHAB BARMAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to instal earth station for electronic mail service in North Eastern States;

(b) if so, the details thereof with location; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Government proposes to use the Statellite for transmitting money Orders between stations.

(b) Micro Earth Stations will be established in Shillong, Aizwal, Agartala, Kohima and North Lakhimpur so that money orders can be received and transmitted through statellite. This will be a part of network of 75 Micro Earth Stations in the country to start with.

(c) Does not arise.

#### **PIB Office at Bhubaneshwar**

2109. SHRI ANANDI CHARAN DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposed to set up an office of Press Information Bureau at Bhubaneshwar in Orissa; and

(b) if so, by when it is likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJAVYAS): (a ) and (b). Setting up of a branch office at Bhubaneshwar is included in the scheme under the Eighth Five Year Plan. However, its implementation would depend on the availability of financial resources.

#### **World Bank Loan for Hydro Electric Projects**

2110. DR. KRUPASINDHU BHOI: Will the Minister of POWER be pleased to state:

(a) whether the World Bank Loan is being obtained for setting up some Hydro-electric projects; and

(b) if so, the amount of loan and the names of the States where those projects are likely to be located?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The details of the Hydro-electric Projects receiving World Bank assistance are given in the attached Statement.

**STATEMENT***Details of Hydro-Electric Projects Receiving World Bank assistance*

Sl. No.	Name of Project & State	Installed Capacity (MW)	Amount of Loan	Million US \$
1	2	3	4	
1.	Nathpa Jhakn, Himachal Pradesh	1500	437.0	
2.	Srinagar, Uttar Pradesh*	330	223.9	
3.	Sardar Sarovar, Gujarat, Maharashtra, Madhya Pradesh	1450	300.0	
4.	Koyna, St. IV Maharashtra	1000	230.0	
5.	Kalinadi, St. II, Karnataka	270	197.2	
6.	Sharavathy Tail Race, Karnataka	240	130.0	
7.	Lower Periyar, Kerala	180	176.0	

Million US \$			
Sl. No.	Name of Project & State	Installed Capacity (MW)	Amount of Loan
1	2	3	4
8.	Upper Indravati, Orissa	600	- Loan: 156.4 + Credit: 156.0 M.SDR

\* Loan cancelled w.e.f 28.8.92

\*\* Loan terminated on 15.12.91

**Tourists Facilities at Ratnagiri in Orissa**

2111. SHRI SUBASH CHANDRA NAYAK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have received any proposals from the Government of Orissa for promotion of tourism and provision of additional facilities for tourists particularly at Ratnagiri in Orissa during 1992-93;

(b) if so, the details thereof and the action taken by the Government thereon; and

(c) the financial assistance sanctioned/ provided to the State for the purpose during 1992-93?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b): Yes, Sir. The following proposals have been recently received from the Government of Orissa during 1992-93:

- (i) Way-side facilities at Ratnagiri
- (ii) Yatri Niwas at Puri
- (iii) Wayside amenities at Pipli and

**Sakhi Gopal**

(iv) Yatrika at Puri

(v) Publicity support for Bali Yatra, Konark Dance Festival and Garden Festival (Rajrani Festival).

(c) An amount of Rs. 30.05 lakhs has already been sanctioned out of Rs. 172.30 lakhs earmarked for Central financial assistance during 1992-93 for the state.

**Per-Capita Power Consumption**

2112 PROF. SUSANTA CHAKRABORTY: Will the Minister of POWER be pleased to state the per capita consumption of electricity in the country and the top and bottom ten countries in the world at present?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): The annual per capita consumption of electricity in the country during the year 1991-92 was 269.95 Kwh (Provisional). The annual per capita consumption of electricity in top ten countries and bottom ten countries is available for 1990 and is given in the attached statement I & II.

**STATEMENT-I**

*Per Capita Consumption of Electricity of Top Countries during the year 1990.*

Sl.No.	Name of the Country	(In KWH)
1.	Norway	25083
2.	Canada	18149
3.	Sweden	17130
4.	Luxembourg	14054

<i>Sl.No.</i>	<i>Name of the Country</i>	<i>(In KWH)</i>
5.	Finland	13118
6.	U.S.A.	12170
7.	Australia	9161
8.	Switzerland	8097
9.	Germany (F.P)	7420
10.	Germany (D.P)	7280

Source: Energy Statistics Year Book-1990 - United Nations.

#### STATEMENT -II

Per Capita Consumption of Electricity of Bottom Countries During the Year 1990

<i>Sl.No.</i>	<i>Name of the Country</i>	<i>(In KWH)</i>
1.	Cambodia	8
2.	Chad	14
3.	Ethiopia	18
4.	Mali	23
5.	Uganda	26
6.	Nepal	40
7.	Sudan	53
8.	Afghanistan	68
9.	Myanmar	62
10.	Bengladesh	70

Source: Energy Statistics Year Book 1990 - United Nations.

**Improvement of Irrigation Projects**

**2113 SHRIMATI DIL KUMARI BHANDARI:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some project for physical improvement of irrigation delivery system has been launched in the country with assistance of World Bank;

(b) if so, the details thereof;

(c) whether some states have been included in this project;

(d) if so, the criteria adopted for inclusion of States;

(e) whether the Government propose to include Sikkim in this project;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) Yes, Sir.

(b) A National Water Management Project (WMP) is in operation with the assistance from the World Bank under IDA Credit No. 1770-IN for improvement and repairs of distribution system and to ensure better management through revised operational plans of existing surface canals (mostly major and medium). The Government of India signed the Development Credit Agreement with the International Development Association on 12.5.1987 for financing the NWMP. The World Bank has extended a credit assistance of 93.2 million SDR (equivalent to US\$ 114 million and Indian Rs. 148.2 crores at 1986-87 price level). The project is expected to spread over a period of 7 years beginning from 1986-87 upto 1992-93 with credit closing date being March, 1994. The purpose of

the project is to increase productivity and farm incomes in existing irrigation project through a reliable, predictable and equitable irrigation service.

(c) At the commencement stage only three states namely Andhra Pradesh, Karnataka and Tamilnadu participated in the programme. However, gradually other states also realised the benefits accruing from NWMP. As a result, 6 other States viz. Bihar, Haryana, Kerala, Madhya Pradesh, Orissa and Uttar Pradesh have also joined the programme.

(d) The States have to first identify the systems deficiencies of their old existing irrigation projects (mostly major and medium) and submit Summary Reports of their proposals of the Ministry. The cost per hectare is limited to Rs. 2500 per hectare at 1986-87 price-level.

(e) The Government of Sikkim has not sent to include any such proposals to the Central Government.

(f) and (g). Does not arise.

**Lime Stone Deposits in Jammu and Kashmir**

**2114. SHRIMATI VASUNDHARA RAJE:** Will the Minister of MINES be pleased to state:

(a) whether huge deposits of Lime stone have been found in Jammu and Kashmir;

(b) if so, the details along with estimated deposits thereof;

(c) the steps taken by the Government for its extraction; and

(d) the estimated amount likely to be incurred on its extraction?



**THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV):** (a) Yes, Sir.

(b) According to the State Government of Jammu and Kashmir, the limestone deposits of Kashmir region have been estimated at around three billion tonnes. The deposits available are both of cement as well as chemical grade.

(c) Several cement plants, both of large and mini capacity, have been set up based on the rich limestone deposits available in cement grade in the State. A couple of small and medium sized calcium carbide plants have been set up based on chemical grade limestone deposits in the State.

(d) The cost of extraction of limestone at the pit head varies from Rs. 50 to 75 per MT depending upon the scale of operation, location, geological disposition, infrastructural facilities available for exploitation of the deposits.

(Translation)

#### **Air Services between Delhi and Patna**

2115 SHRI VIJAY KUMAR YADAV: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to provide air service between Delhi and Patna in morning and evening as was being done earlier;

(b) if so, by what time; and

(c) if not, the reasons therefor?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) No, Sir

(b) Does not arise.

(c) Due to adverse weather conditions over Patna in early morning hours and other stations enroute, the incidence of delays and cancellations are on the high side during winter season. The minimise such disruptions in winter and to maintain uniformity of timings throughout the year, Indian Airlines does not propose to introduce early morning service between Delhi and Patna for the present.

#### **Indian Tourist Offices Abroad**

2116 SHRI SYED SHAHABUDDIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Indian tourist offices located abroad have an annual target in terms of the number of tourists from their jurisdiction, country-wise;

(b) if so, the target and the achievement for the last three completed years in respect of offices whose jurisdiction has generated more than 10,000 tourists during a year; and

(c) the target for each of these offices for the current year?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) No targets are fixed. However, the Government of India Tourist Offices abroad are expected to endeavour to improve upon the number of tourist arrivals of the previous year from their respective regions.

(b) The figures of tourist arrivals in the last three years from countries, where the Government of India Tourist Offices are located, are given below:-

Sl. No.	Country	Tourist Arrivals			
		1989	1990	1991	
1	2	3	4	5	
1.	Australia	30,443	30,076		22,700
2.	Canada	40,306	41,046		36,142
3.	France	78,001	79,496		69,346
4.	Holland	22,716	24,353		19,845
5.	Italy	50,751	49,194		41,129
6.	Japan	58,707	59,122		46,655
7.	Malaysia	33,120	34,278		30,617
8.	Singapore	29,377	32,570		28,363
9.	Spain	20,116	18,567		13,644
10.	Sweden	12,781	13,281		10,591
11.	Switzerland	32,034	32,431		29,247
12.	Thailand	10,576	11,877		11,354

Sl. No.	Country	Tourist Arrivals			
		1989	1990	1991	
1	2	3	4	5	
13.	U.A.E	31,471	27,477	28,860	
14	Bahrain	13,574	12,637	11,386	
15	U.K.	229,496	235,151	212,052	
16.	U.S.A.	134,314	125,300	117,322	
17.	Germany	78,812	71,374	72,019	

(c) Does not arise.

**Investment in Power Sector by Britain  
and America**

2117 SHRI PRAFUL PATEL:  
SHRI DHARMABIKSHAM:

Will the Minister of POWER be  
pleased to state:

(a) whether America and Britain have  
offered to make investment for setting up  
power projects in India;

(b) if so, the details thereof indicating  
the names of the places; and

(c) the capacity and estimated expenditure  
of the projects?

THE MINISTER OF STATE THE MIN-  
ISTRY OF POWER: (SHRI KALP NATH  
RAI): (a) to (c). A list of proposals received  
from private firms in U.S.A. (America) and  
U.K. (Britain) for investment in power sector  
in India is given below:

Sl. No.	Name of Project State	Capacity (MW)	Approx. Cost (Rs. Crores)	Name of the Company/Country
1	2	3	4	5
1.	Jegunuradu CCGT/Andhra Pradesh	172.00 (Gas)	515.00	GVK Industries, USA
2.	Zero Unit TPS of NLC/ Tamil Nadu	210.00 (Liq)	750.00 (Dec. 91)	ST Power System Inc. USA
3.	Vishakhapatnam/ Andhra Pradesh	1000.00 (Coal)	3000.00 (July '92)	Ashok Leyland/ Mission Energy (USA) APSEB
4.	Kakinada/ Andhra Pradesh	200.00 (CCGT)	500.00	Spectrum Technolog- ies USA
5.	Dabhol LNG TPS/ Maharashtra	2550.00 (Gas)	6000.00 (June '92)	Enron Power Dev. Corpn. (USA)
6.	Duburi TPS/Orissa	500.00 (Coal)	1548.00 (Jun 92)	North Eastern Energy Services Inc., USA/ Kalinga Power Corpn.

Sl. No.	Name of Project State	Capacity (MW)	Approx. Cost (Rs. Crores)	Name of the Company/Country
1	2	3	4	5
7.	Mangalore/Karnataka	500.00 (Coal)	1000.00	Congentrix Inc. (USA)
8.	Hissar I & II/Haryana	500.00 (2x250) (Coal)	1000.00	Congentrix Inc. (USA)
9.	Bangalore/Karnataka	500.00 (Coal)	1000.00	Congentrix Inc. (USA)
10.	Dhankuni/West Bengal	20.00 (Gas)	40.00 (June 92)	Spectrum Technologies (USA)
11.	Gandhar/Gujarat	615.00 (Gas)	573.73 Ltd. USA	Gujarat Power Corpn. Ltd. & Torrent Exports
12.	Dandeli/Karnatak	60.00 (Hydro)	125.00	Caithness Int. Power Corp. USA

Sl. No.	Name of Project State	Capacity (MW)	Approx. Cost (Rs. Crores)	Name of the Company/Country
	2	3	4	5
13.	Bedthi/Karnataka	210.00 (Hydro)	350.00	Caithness Int. Power Corpo. (USA)
14.	Almatti Dam/ Karnataka	270.00 (Hydro)	312.00	Asia Power Co. Ltd. (TAPCO) (USA) & Karnataka Power Corpn.
15.	Hospet/Karnataka	500.00 (Coal)	1350.00	HOK Intercontinental Ltd., (USA)
16.	Raichur St. V/ Karnataka	500.00 (Coal)	1000.70	Public Power Int., Inc. (North East Energy), USA, Karnataka Power Corporation.
17.	Mysore/Karnatak	1000.00 (Coal)	3000.00	Public Power Int., Inc. (North East Energy), USA

Sl. No.	Name of Project State	Capacity (MW)	Approx. Cost (Rs. Crores)	Name of the Company/Country
1	2	3	4	5
U.K.				•
1	Dharwar/ Karnataka	300.00 (Coal)	600.00	Chalasis Holding Ltd (UK)



### Revenue After Introduction of Additional Local Calls

2118 SHRI C. SREENIVASAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the introduction of additional extra telephone call after the duration of every five minutes has yielded more revenue from the telephone subscribers to the Government; and

(b) if so, the revenue earned by the Government after the introduction of the system during the last six months?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) In the existing technology it is not possible to measure exclusively the additional telephone calls after the introduction of five minutes duration as the local calls metered will include calls of less than 5 minutes duration and STD and ISD calls.

The purpose of introducing five minute duration in local calls was to reduce congestion in the network for providing better service to the customer.

(b) Does not arise.

(Translation)

### Setting up of T.V. Studios

2119. SHRIMATI SAROJ DUBEY:  
SHRI RAM PUJAN PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of T.V. studios for which foundation stones were laid during the last three years in the country;

(b) the criteria of setting up these studios;

(c) the reasons for not taking up the construction work in Allahabad so far; and

(d) the time by which the construction work is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):

(a) Foundation stones were laid for setting up of T.V. Studio Centres at Vijayawada, Allahabad and Hissar during the last three years, on 7th Jan. 1990, 7th July 1990 & 12th Feb., 1991, respectively.

(b) Whereas Vijayawada and Allahabad have been selected for establishment of T.V. studio centres in view of their cultural importance, it is envisaged to set up full-fledged T.V. studio Centre at Hissar in Haryana in accordance with Doordarshan's long-term objective to provide primary (regional) T.V. service in each State produced in the language of the respective State.

(c) and (d). There has been a time-lag in finalising the scheme for establishment of a T.V. Centre at Allahabad because the question of further expansion of studio facilities in the country was required to be reviewed. Civil works in respect of setting up of a T.V. Studio Centre at Allahabad will be taken up after the approval of the project by the competent authority.

### Films on Indian Tourism on Star T.V.

2120. SHRI PRAKASH V. PATIL:  
SHRI N. J. RATHVA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal under consideration of Government for arranging

telecast of films on Indian tourism on STAR T.V. to attract more foreign tourists;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). A decision has already been taken to provide films produced by the Department of Tourism for being telecast, free of cost, through various channels of the Star T.V.

(c) Does not arise.

(English)

#### **Committee on Power Projects**

2121. SHRI SURENDER REDDY: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to wind up the high powered standing Committee on power projects; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir. There is no such committee.

(b) Does not arise.

#### **Telephones Bills of Ministers**

2122. SHRI V. DHANANJAYA KUMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any limit has been prescribed for telephone calls for Ministers; and

(b) if so, the details of the telephone bills, both residential and office telephones of various Union Ministers during the last one year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Department of Telecom has not prescribed any limit for the Telephone calls made by Ministers.

(b) Information is being collected and shall be placed on the table of the House as early as possible.

(Translation)

#### **Assistance for Kosi Canal Irrigation Project**

2123. SHRI BHOGEN DRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the proposed irrigation potential of the Western Kosi Canal in Madhubani district of Bihar and the position in regard to digging work of the main canal, digging work of the Eastern and Western branch canals of the Kamla river and the construction of Syphon across the Kamla river, separately;

(b) whether the Union Government have raised the financial assistance from 20 crores as originally requested by the Government of Bihar; and

(c) if so, the details of assistance proposed to be provided during '1992-93?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The proposed Irrigation Potential of Western Kosi Canal under Madhubani district of Bihar is 1,08,901 hectares. The reported progress of earthwork (as on 30.6.92) on various structures is as under:-

S.No.	Name of Structure	Length (Kilometres)	Progress
1.	Western Kosi Main Canal	56.50	100% in 40 Kms leaving gaps for structures.
2.	Jhanjharpur Branch Canal	41.68	71%
3.	Ugranath Branch Canal	36.50	22% from R.D. 2-11.3
4.	Sakari Branch	44.30	50%
5.	Kakarghati Branch Canal	Work stopped	this being part of Phase III.
6.	Saherghat Branch Canal	Not reported	69%
7.	Kamala Syphon	Work started in Feb. 1992, work in 47 metre length taken up.	

(b) and (c). The working group of the Planning Commission recommended an outlay of Rs. 30 crores for Western Kosi Canal for the year 1992-93 against Rs. 20 crores proposed by the State Government.

(English)

#### Import of Power Generating Sets

2124. SHRI VIJAY NAVAL PATIL: Will the Minister of POWER be pleased to state:

(a) the details of power generating sets manufactured by BHEL capacity-wise during each of the last three years;

(b) the total amount spent on import of power generating sets during the above period; and

(c) the steps taken or proposed to be taken to make the country self-sufficient in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The information is being collected and will be laid on the Table of the House.

(Translation)

#### National Water Grid Programme

2125. SHRI CHHITUBHAI GAMIT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have started a national water grid programme;

(b) if so, the details thereof; and

(c) the efforts being made by the Government to implement the programme?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN

SHUKLA): (a) and (b). A National perspective for water Resources Development prepared by Government envisages inter-linkages between various Peninsular rivers and Himalayan rivers separately for transfer of water from water rich basins to water short basins for optimum utilisation of water resources.

(c) Government has established National Water Development Agency (NWDA) in 1982 for firming up these proposals. A total of 36 water transfer links, 17 under Peninsular component and 19 under Himalayan component have been identified by NWDA. While office studies of 9 links under Peninsular component have been completed, studies of balance links have been included in VIII Plan. Also investigations of 9 links of Peninsular component and 3 links of Himalayan component have been included in the VIII Plan programme of the Agency.

(English)

#### **Gas Based Power Project in Delhi**

2126. SHRIGURUDAS KAMAT: Will the Minister of POWER be pleased to state:

(a) whether the Government have short listed several private companies for the execution of 600 MW gas based power project in Delhi; and

(b) if so, the details and reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAJ): (a) Yes, Sir.

(b) On the basis of evaluation of 16 proposals received against open offer by DESU, the following six parties have been shortlisted and requested to submit detailed project reports for Rawana gas based power project for consideration:

1. Reliance Industries Ltd.;
2. R.P. Goenka;
3. Straw Products;
4. Vam Organics;
5. NTPC & Asea Brown Boveri;
6. Northern Engineering Inc., USA.

[Translation]

#### **Foreign Tourists Visited Ajanta and Ellora**

2127. DR. GUNWANT RAMBHAU SARODE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign tourists visited Ajanta and Ellora during 1990-91 and 1992, till date;

(b) the amount allocated to attract more tourists, to provide more facilities and development of areas around Ajanta and Ellora during the above period; and

(c) the details of the proposed plan of the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The relevant statistics are not available.

(b) and (c). During 1990-91, an amount of Rs. 16.95 lakhs was sanctioned by the Central Government for the construction of a tourist reception centre at Aurangabad and a sum of Rs. 2.98 lakhs was released for producing publicity material on Ajanta and Ellora.

A project has been recently approved,

for the conservation and development of Aanta and ellora with assistance from the Economic Cooperation Fund (DECF) of Japan at a total cost of Rs. 81.71 crores.

[English]

**Recruitment of Pilots and Airhostesses  
by AI and IA**

2128. DR SHRIWATIK.S. SOUNDHAM:  
Will the Minister of CIVIL AVIATION AND  
TOURISM be pleased to state:

(a) the total number of pilots and air-  
hostesses recruited by the Indian Airlines  
and the Air India during the last three Years,  
State-wise; and

(b) the number of candidates selected  
for the posts of pilots and air-hostesses  
during 1992, as on date?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO  
SCIDIA): (a) and (b). Information is being  
collected.

**Delivery of postal Articles in West  
Bengal**

2129. SHRI SUBRATA MUKHER-  
JEE:  
DR. ASIM MASUDAL HOS-  
SAIN:  
SHRIRAMACHANDRADOME:

Will the Minister of COMMUNICATIONS  
be pleased to state:

(a) whether there has been increase in  
the instances of delay in the delivery of  
postal articles and their shortage in Raiganj,  
Murshidabad, Dinajpur districts in West  
Bengal;

(b) if so, the reasons therefor;

(c) the number of complaints received  
in this regard during 1991 and 1992, as on  
date; and

(d) the action taken by the Government  
to improve the service in West Bengal?

THE DEPUTY MINISTER IN THE MIN-  
ISTRY OF COMMUNICATIONS (SHRI P.V.  
RANGAYYA NAIDU): (a) there is no in-  
crease in the case of delay in delivery or  
shortage of postal articles. However, short-  
age of embossed envelope of Rs.1/- has  
come to notice.

(b) The shortage of embossed enve-  
lopes is due to inadequate supply by the India  
Security Press Nashik.

(c) The following number of Complaints  
have been received in West Bengal Circle.

Year	No. of Complaints
1990-91	1666
1991-92	1324
1.4.92 to 31.10.92	669

(d) The following steps have been taken  
to improve the services in west Bengal:

- (i) Constant monitoring of transmis-  
sion and delivery of mails
- (ii) Close coordination with the trans-  
port Agencies.
- (iii) The matter has been taken up at  
the higher level with the India  
Security Press to arrange adequate  
supply of embossed envelopes.
- (iv) Immediate shortage is met by di-

version of stock from less needy offices/Circles.

[*Translation*]

### **Billing of Telephones**

2130. SHRI GOVINDA CHANDRA MUNDA:  
SHRI PHOOLCHAND VERMA:  
SHRI B.L. SHARMA PREM:  
KRISHAN DUTT SUL-  
TANPURI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of complaints received by his Ministry during the last three years regarding excess billing of telephones, States-wise; and

(b) the action being taken by the Government to avoid such complaints in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) (i) Total number of complaints received by Ministry of Communications during the last three years regarding excess billing of telephones is 6,71,658

(ii) State wise details are furnished in the attached statement

(b) the following steps are being taken to avoid such complaints in future.

(i) Exchange equipments including meter Circuits are tested regularly to eliminate any possibility of wrong

metering.

(ii) Meter rooms are locked and restrictions have been imposed for the entry into main distribution frame (MDF) rooms.

(iii) All the vital points where there is a possibility of deliberate mischief or tampering of telephone lines like distribution points are kept locked.

(iv) Identification of all subscribers whose current fortnightly meter reading show sudden spurts and as soon as these spurts are noticed the telephone lines are placed under observation. special equipment called Multi Line Observation Equipment (MLOE) is utilised for this purpose.

(v) Customers served by electronic telephone exchange are provided with dynamic STD control facility with which they can lock or unlock their STD/ISD services and thereby exercise effective control to use their telephone by others. In addition, they get details bills for STD/ISD calls.

(vi) Automatic Message Accounting (AMA) equipment are also being installed in some of the non-digital exchanges to provide detailed billing to their subscribers.

(vii) To avoid clerical errors, billing work has been computerised in all metro districts and now it is being undertaken in other important cities and towns.

**STATEMENT-I***List of number of complaints during the last 3 years State-Wise: (1989-90 to 1991-92)*

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of complaints</i>
1.	Andhra pradesh	31,335
2.	Assam	10,602
3.	Bihar	24,366
4.	Gujarat	44,448
5.	Haryana	25,282
6.	Himachal Pradesh	4,401
7.	Jammu & Kashmir	9,130
8.	Karnataka	34,592
9.	Kerala	36,634
10.	Madhya Pradesh	30,831
11.	Maharashtra	1,09,427
12.	Goa	3,111
13.	Arunachal Pradesh	178
14.	manipur	203
15.	Mizoram	163
16.	Meghalaya	1,032
17.	Nagaland	513
18.	Tripura	654
19.	Orissa	12,712
20.	Punjab	37,579
21.	U.T. Chandigarh	6,928

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of complaints</i>
22.	Rajasthan	11,564
23.	Tamil Nadu	44,906
24.	Pondicherry	1,159
25.	Uttar Pradesh including Sikkim and Anaman Nicobar	88,035
27.	Delhi	48,062
		6,71,658

[English]

**Pazhassi Japanese Assistance for  
Project for Tourism in Kerala**

2131. SHRIMATI SUSEELA  
GOPALAN: Will the Minister of CIVIL AVIA-  
TION AND TOURISM be pleased to state:

(a) whether the Union Government are  
considering to undertake the Pazhassi Tour-  
ism Development Project in Kerala with  
japanese assistance;

(b) if so, the details thereof;

(c) the time by which the work on this  
project is likely to be started and completed;  
and

(d) the estimated expenditure likely to  
be incurred thereon?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO SCIN-  
DIA): (a) No, Sir.

(b) to (d). Does not arise.

**Gas-based Power project in Barak  
Valley**

2132. SHRIDWARKA NATH DAS: Will  
the Minister of POWER be pleased to state:

(a) whether there is any proposal to set  
up a gas-based power project in Barak Val-  
ley;

(b) if so, when the construction work is  
to be taken up and the time by which it is  
likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE  
MINISTRY OF POWER (SHRI KALP NATH  
RAI): (a) to (c). The information is being  
collected and will be laid on the Table of the  
House.

**Decontrol of Power Transmission and  
Distribution**

2133. SHRI CHANDULAL CHAN-  
DRAKAR: Will the Minister of POWER be  
pleased to state:



(a) whether the Government have decided to open power transmission and distribution centres in country through private entrepreneurs;

(b) if so, the details thereof;

(c) whether there is any proposal to set up any new power transmission and distribution centre in Chhattisgarh area of madhya Pradesh; and

(d) if so, the details thereof

THE MINSTRER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The general policy of the Government provides for participation of private Sector in electricity generation, supply and distribution

(c) and (d). A number of EHV sub-stations have been approved for construction in Chattisgarh region. these include;

1. 400 Kv sub-station at Siltara and Barsur
2. 220 Kv sub-station at Urla

3. 220 Kv sub-station at Raigarh
4. 132 Kv sub-station at khariagarh, Oogargarh, kawardha, Modcement, B. Bazar, amedi, Chilhoti, pathalgao, Ambikapur and Sa-raipalli.

#### **Telephone Connections in Keraala**

2134. SHRI A. CHARLES:  
SHRIRAMESHCHENNITHALA:  
PROF. K.V. THOMAS:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise number of persons on the waiting list for telephone connections in Kerala; and

(b) the steps taken or proposed to be taken to clear the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) District-wise list for telephone connections in Kerala as on 31.10.92 is given below:-

1.	Alleppey	-	14828
2.	Calicut	-	24903
3.	Cannanore	-	23013
4.	Eranakulam	-	41129
5.	Iduki	-	7072
6.	Kasargaod	-	13582
7.	Kottayam	-	24254
8.	Malappuram	-	22680
9.	Palaghat	-	12357

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10.	Pathanamthitta	-	12589	
11.	Quilon	-	16430	
12.	Trichur	-	31875	
13.	Trivandrum	-	24726	
14.	Wynad	-	4890	
15.	U/T Lakshadweep	-	541	
16.	U/T/ Pandicerry (Mahe)	-	1331	

(b) About 80,000 new telephone connections are planned to be provided during the year 1992-93 subject to the availability of equipment and resources. The remaining applicatts are proposed to be provided with telephone connections progressively during 8th five Year plan which envisages:-

to provide telephone connections practically on demand in rural and tribal areas.

Waiting period for telephone connections not to exceed tsw years for large telephone systems.

### Energy Conservation

2135. SHRICHETAN P.S. CHAUHAN:  
Will the Minster of POWER be pleased to state:

(a) whether any measures have been taken to conserve energy keeping in view the overall power shortage in different parts of the country;

(b) if so, the details thereof; and

(c) the amount of energy expected to be conserved during the current years as result of the measures taken so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The Government has initiated several energy conservation measures including demonstartion projects, partially subsidised energy audits, pump-rectification schemes in the agricultural sector, introduction of special creidt schemes through IDBI for financing energy conservation schemes in industries and awareness campaigns to educate the target groups in various sectors of economy. The measures also include encouraging investment in energy conservation equipment by various categories of users etc. National energy Conservation Awards have been instituted to motivate improvement in energy efficiency performance by industrial units.

(c) It is still too early to quantify the result of the various conservation measures intitiated in recent years. Benefits could be more meaningfully assessed after a laspse of some time.

**Rural Electrification**

2136. **DR P.R. GANGWAR:**  
**SHRI MANIKRAO HODLYA**  
**GAVIT:**

Will the Minister of POWER be pleased to state:

(a) the number of villages electrified with the assistance of the Rural Electrification Corporation and the expenditure thereon by the end of Seventh Plan period in each State, year-wise and district-wise;

(b) whether the Government propose to electrify all the villages in the country;

(c) if so, the time by which these would be electrified;

(d) whether the Rural electrification Corporation propose to issue bonds for public subscription to augment rural electrification; and

**THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):** (a) The year-wise and state-wise number of villages electrified in the seventh plan period along with funds disbursed by Rural Electrification Corporation is given in the attached Statement.

(b) and (c). Yes, Sir. The Eighth Five year Plan envisages electrification of 50,000 villages including 10,000 through Non-conventional Energy Sources. Electrification of all the villages in the country would depend upon the availability of resources and the willingness of the States to take up the programme.

(d) and (e). The Rural Electrification Corporation proposes to raise Rs. 105 crores by issue of Tax free bonds and Govt. Guaranteed bonds during the current financial year for meeting its plan outlay.

**STATEMENT**

*Yearwise and statewide villages electrified as reported by SEBs and funds disbursed by REC during 7th Plan period.*

Sl. No.	State	1985-86		1986-87	
		Villages Electrified	Funds Disbursed (Rs./ lakhs)	Villages Electrified	Funds Disbursed (Rs./ lakhs)
1	2	3	4	5	6
1.	Andhra Pradesh	804	3667	905	4648
2.	Arunachal Pradesh	0		0	
3.	Assam	1620	2120	1468	1335
4.	Bihar	2117	1866	3120	3016
5.	Goa	0		0	
6.	Gujarat	799	1928	595	1711
7.	Haryana	0	852	0	1444
8.	Himachal Pradesh	701	974	825	1244
9.	Jammu & Kashmir	89	314	117	472

Sl. No.	State	195-86		1986-87	
		Villages Electrified	Funds Disbursed (Rs / lakhs)	Villages Electrified	Funds Disbursed (Rs. / lakhs)
1	2	3	4	5	6
10.	Karnataka	913	2030	1225	2249
11.	Kerala	0	901	0	1101
12	Madhya Pradesh	3779	4823	3709	6288
13.	Maharashtra	501	2825	502	2334
14.	Manipur	35	51	78	252
15.	Meghalaya	59	4	76	262
16.	Mizoram	0	0	0	0
17.	Nagaland	65	354	85	296
18.	Orissa	1108	1396	1363	1617
19.	Punjab	0	1844	0	2223

Srl. No.	State	1985-86				1986-7	
		Villages Electrified	Funds Disbursed (Rs./lakhs)	Villages Electrified	Funds Disbursed (Rs./lakhs)		
1	2	3	4	5	6		
20.	Rajasthan	1127	1168	1126	1802		
21.	Sikkim	32	387	26	304		
22.	Tamil Nadu	0	1776	4	1867		
23.	Tripura	150	284	159	279		
24.	Uttar Pradesh	3878	2788	3564	6518		
25.	West Bengal	1318	685	1342	2736		
26.	Other programme		\$		\$		
Grandtotal:		18595	8032	20289	43998		

Sl. No.	State	1987-88		1988-89	
		Villages electrified	Funds disbursed (Rs./lacs)	Villages electrified	Funds disbursed (Rs./lacs)
1	2	3	4	5	6
1.	Andhra Pradesh	1076	6722	1250	4180
2.	Arunachal Pradesh	71	201	95	218
3.	Assam	1190	1183	1036	1771
4.	Bihar	2307	3010	2708	4206
5.	Goa	0		0	
6.	Gujarat	410	2900	25	3579
7.	Haryana	0	2144	0	1740
8.	Himachal Pradesh	634	1410	46	1118
9.	Jammu & Kashmir	101	697	50	781
10.	Karnataka	746	3014	313	907
11.	Kerala	0	1050	0	1306

Sl. No.	State	1987-88		1988-89	
		Villages electrified	Funds disbursed (Rs./lacs)	Villages electrified	Funds disbursed (Rs./lacs)
1	2	3	4	5	6
12.	Madhya Pradesh	3929	7629	4337	9250
13.	Maharashtra	787	7102	1050	6380
14.	Manipur	98	308	112	367
15.	Meghalaya	225	736	315	766
16.	Mizoram	49	0	55	608
17.	Nagaland	170	646	25	425
18.	Orissa	1516	2137	1341	2958
19.	Punjab	0	2351	1442	3801
20.	Rajasthan	1097	2777	1442	3801
21.	Sikkim	40	343	31	188



Sl. No.	State	1987-88		1988-89	
		Villages electrified	Funds disbursed (Rs./lakhs)	Villages electrified	Funds disbursed (Rs./lakhs)
1	2	3	4	5	6
22.	Tamil Nadu	0	3084	0	3152
23.	Tripura	155	369	125	310
24.	Uttar Pradesh	4185	6989	2488	10745
25.	West Bengal	1573	3595	1645	4386
26.	Other Programme		₹		₹
Grand Total:		20359	60559	18536	65696

₹-Included in statewide disbursement.

Sl. No.	State	1988-89		1989-90	
		Villages electrified	Funds disbursed (Rs./lacs)	Villages electrified	Funds disbursed (Rs./lacs)
1	2	3	4	5	6
1.	Andhra Pradesh	391	4576	4426@	23773
2.	Arunachal Pradesh	160	757	326	1176
3.	Assam	611	1490	5959	8081
4.	Bihar	2318	4552	12570	16650
5.	Goa	0		0	
6.	Gujarat	0	3369	1829@	13487
7.	Haryana	0	2286	0@	8475
8.	Himachal Pradesh	0	976	5722	2993
9.	Jammu & Kashmir	43	729	409	2993
10.	Karnataka	0	3234	3197@	11434
11.	Kerala	0	1671	0@	6029

Sl No	State	1988-89		1989-90	
		Villages electrified	Funds disbursed (Rs./laks)	Villages electrified	Funds disbursed (Rs./laks)
1	2	3	4	5	6
12.	Madhya Pradesh	4065	11729	19319	39719
13	Maharashtra	0	6851	20400	25492
14	Manipur	172	913	495	1911
15.	Meghalaya	233	777	908	2565
16.	Mizoram	95	379	199	985
17.	Nagaland	2	346	347	2067
18.	Orissa	865	2610	6193	10727
19	Punjab	0	2505	00	11341
20	Rajasthan	1923	4894	6715	14242
21.	Sikkim	30	300	1590	1522

Sl. No.	State	1988-89		1989-90	
		Villages electrified	Funds disbursed (Rs./lakhs)	Villages electrified	Funds disbursed (Rs./lakhs)
1	2	3	4	5	6
p					
22	Tamil Nadu	0	3919	4@	18778
23	Tripura	174	634	763	1885
24	Uttar Pradesh	1832	8794	15947	35829
25	West Bengal	1500	2978	7382	14680
26	Other Programme				
Grand Total		14414	71278	92193	274563

@ States have already 100% village electrification as on 31 3 90

\$ Included in Statewise disbursement

[English]

**Modernisation of Rourkela Steel Plant**

2137. SHRI K. PRADHANI:  
DR. KRUPASINDHU BHOI:  
KUMARI FRIDA TOPNO:

Will the Minister of STEEL be pleased to state:

(a) the details of the number of phases in which the modernisation of the Rourkela Steel Plant is likely to be undertaken;

(b) the external assistance/loan available or proposed for the modernisation programme;

(c) the details of the works done so far in the first phase modernisation programme including the amount spent; and

(d) by when the modernisation programme is likely to be completed including the total estimated expenditure proposed to be incurred on it!

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Rourkela Steel Plant modernisation is being implemented in two phases.

(b) Loan of DM 260 million from Kreditanstalt Fur Wiederaufbau (KfW), Germany, Suppliers Credit of US \$ 23.89 million from M/s. Tiazapromexport (TPE), Russia and French Fr. 66.5 million from France are envisaged for the modernisation programme of Rourkela Steel Plant.

(c) All the 9 indigenous packages of Phase-I have been ordered and are progressing generally as per schedule. On a cumulative basis 85% of excavation, 93% of concreting, 69% of structural fabrication, 38% of structural erection, 82% of equip-

ment supply and 45% of equipment erection have been completed upto October, 1992. Till October, 1992 an amount of Rs. 306.72 crores have been spent in phase-I modernisation.

(d) The total modernisation programme is scheduled to be completed by December, 1995 and the total sanctioned cost is Rs. 3954 crores.

**Mining of Bauxite**

2138. SHRI RAMAKRISHNA KONTALA: Will the Minister of MINES be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Andhra Pradesh for setting up of mining and processing unit of bauxite at K.D. Peta in Visakhapatnam District, Andhra Pradesh;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

**C-Dot Exchanges in Bihar**

2139. SHRI RAM TAHAL CHOUHDARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the places where C-DOT 512 boards/exchanges functioning in Bihar;

(b) whether the Government propose to

set up such boards/ exchanges in the State during 1992-94;

(c) if so, the details thereof, district-wise; and

(d) the time by which boards/exchanges are likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Names of the

places where C-DOT 512 boards/exchanges are functioning in Bihar are:

1. Supaul 2. Jamshedpur 3. Motihari  
4. Chapra 5. Gaya 6. Darbhanga

(b) Yes, Sir.

(c) and (d) District-wise details of C-DOT 512 Boards/Exchanges to be set up during 1993-94 is as below:

S.No.	District	No. of C.DOT 512 exchanges/boards	Time by which likely to be set up
1.	Giridih	1	By April, 1993
2.	Deoghar	1	-do-
3.	Dalton Ganj	1	By May, 1993
4.	Monghyr	1	-do-
5.	Katihar	1	-do-
6.	Hazaribagh	1	By June, 1993
7.	Araria	1	-do-
8.	Kishanganj	1	-do-
9.	Goapganj	1	By August, 1993
10.	Bhagalpur	1	-do-
11.	Nawada	1	By October, 1993
12.	Arurangabad	1	-do-

[English]

**Bedthi hydro Electric project**

2140. SHRIMATI BASAVA REJESWARI:

SHRI V/ KRISHNA RAO:

SHRI K.H. MUNIYAPPA:

Will the Minister of POWER be pleased to state:

(a) whether environment clearance has since been given to the Bedthi Hydro Electric Project;

(b) if so, the details thereof;

(c) whether any American agency has been invited for providing financial assistance for the establishment of this project,

(d) if so, the details thereof and

(e) the time by which the construction work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) and (b) The Jedthi Hydro electric Project, also known as Gangavali Stage I of Karnataka, was cleared from environment angle by Ministry of Environment & Forests on 20.2.1979 stipulating a number of safeguard measures which are to be complied with by the project authorities. Meanwhile since there is a change in the scope of the project, Ministry of Environment & Forests have requested the State authorities to submit the revised project report. So far the revised report has not been furnished by the State authorities to Ministry of Environment and Forests.

(c) to (e) Memorandum of Understanding has been signed between Cathness International Power Corporation (USA) and Government of Karnataka in August 1992 for execution of the Project.

[Translation]

#### **Tehri Dam project**

2141 SHRI NITISH KUMAR  
DR. MAHADEEPAK SINGH  
SHAKYA  
MAJ GEN (RETD.) BHUWAN  
CHANDRA KHANDURI  
SHRI RAJVEER SINGH

Will the Minister of POWER be pleased to state

(a) whether the Tehri Dam Project has

since been cleared from the environment point of view,

(b) if so, whether the work on the project has been resumed,

(c) if so, the amount spent on the project during 1991-92 and as on November 30, 1992

(d) whether Russia has offered to finance the project and

(e) if so, the details thereof indicating the amount likely to be received from Russia for the project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) The Tehri Project was cleared by Ministry of Environment & Forest in July 90 with certain conditions

(b) Rehabilitation works and other infrastructure activities are proceeding as planned. Construction work on the dam site, would be resumed after the Government's appraisal is accorded.

(c) A sum of Rs. 78.99 crores was spent on the Project during 1991-92 and a sum of Rs. 747.28 crores (provisional) has been spent as on Nov. 30, 1992.

(d) and (e) The Russians have evinced interest in the implementation of Tehri Dam Project. However, no detailed offer including financing package has been received.

[English]

#### **Private Sector participation in T.V Channel**

2142 SHRI PAWAN KUMAR BANSAL  
SHRI JAGNARAYAN MISRA  
SHRI HARISH KISHORE SINGH  
SHRI MADAN LAL KHURANA

SHRI GURUDAS KAMAT:

SHRI M.V.V.S MURTHY:

SHRI SUDARSAN  
RAYCHAUDHARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have decide to give rights of broadcasting/tele-casting of F.M. Band of all India Radio and Metro Channel of Doordarshan to the private sector; and

(b) if so, the details of terms and conditions laid down in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIHJA VYAS): (a) and (b). Government have decided to allot time slots on the metro channels of Doordarshan and FM channels of All India Radio in Delhi, Bombay, Madras and Calcutta to private producers. The Scheme and its details are given in the attached statement.

#### STATEMENT

*The Scheme of Allotment of time slots on the Metro Channels of Doordarshan and FM Channels of all India Radio in Delhi, Bombay, Madras and Calcutta.*

#### 1. SHORT TITLE AND COMMENCEMENT:

(a) This Scheme may be called the Scheme for allotting time slots on the Metro Channels of Doordarshan and All India Radio; (c) it shall come into force with immediate effect.

#### 2. DEFINITIONS:

In this scheme, unless the context otherwise requires-

(i) 'Channel' means Television or F.M. Radio Channel in metropolitan cities of Delhi, Bombay, Madras and Calcutta.

(ii) 'President' means President of India.

(iii) 'Government' means Ministry of Information and Broadcasting of the Central Government.

(iv) "Council" means Broadcasting Council of India.

(v) 'Chairman' means Chairman of the Broadcasting Council of India.

(vi) 'Member' means Member of the Broadcasting Council.

#### 3. BROADCASTING COUNCIL: (See at page 7-\*\*\*)

There shall be a Broadcasting Council comprising a Chairman and eight other members which shall be appointed by the Government by issue of notification in the Official Gazette. The Chairman shall be a person of stature and eminence. Of the other members Director General, Doordarshan/ All India Radio, Engineer-in-Chief, Doordarshan/All India Radio and a representative of Ministry of Information and Broadcasting will be ex-officio members. Other members, shall be drawn from amongst media persons, authors, playwrights, performing artists and film personalities of stature and eminence with knowledge and expertise of electronic media.

(\*Note: When matters relating to Doordarshan are being deliberated, DG: Doordarshan and Engineer-in-Chief, Doordarshan would be members. Likewise when matters relating to AIR are being deliberated DG: All India Radio and Engineer-in-Chief, All India Radio would be members.)



**4. TENURE OF THE COUNCIL:**

The Council shall have a tenure of 3 years from the date of its formation or till a new Council is appointed. Vacancies of Chairman and the members shall be filled up only for the unexpired part of the tenure of the Council.

**5. TERMS AND CONDITIONS OF MEMBERS:**

Chairman and members other than ex-officio members will be paid travelling and daily allowance as applicable to members of the high-powered committee as laid down by the Central Government from time to time.

**6.(i) FUNCTION OF THE COUNCIL:**

The Council shall perform the following functions:

(a) Invite applications by issue of public notice from individuals who should be citizens of India/companies with majority Indian shareholding/partnership firms all of whose partners should be citizens of India for the purpose of allotment of time slots on the television/radio channels.

(b) Issue licence and allocate suitable time slots for the programmes on the channels of AIR Doordarshan.

(c) Review the programmes telecast/broadcast by the licencees.

(d) Consider, decide and take action for suspension/revocation of licence.

(e) Decide the quality parameters for the programmes on the channels.

(f) Act as the forum for redressal of complaints/grievances in respect of the programmes telecast/broadcast by the licencees under this scheme.

**6(ii) DIRECTIONS BY THE GOVERNMENT:**

Government will have the power to issue directions and lay down policy guidelines in respect of this Scheme from time to time and the Council shall be amenable to such directions and guidelines.

**7. ELIGIBILITY CRITERIA FOR LICENCEES:**

The producers interested in obtaining a licence under this Scheme should meet the following criteria:

(a) Should be a citizen of India (for individuals)/company with majority Indian shareholding/partnership firm all of whose partners are citizens of India.

(b) Should not have been declared as insolvent or convicted in a criminal case.

(c) Should produce sufficient evidence of sound financial standing.

(d) Must confirm in writing, willingness to abide by the guidelines spelt out in this Scheme.

(e) Should furnish a written undertaking to conform to all the conditions specified in the licence or any subsequent directive of the Council or Government.

(f) Applicants interested in news/news related programmes must not be owning any newspaper/magazine in circulation in the area covered by the channel for which application is made.

(g) Applicants should have proven track record in producing television/radio programmes feature films, video films, video magazines, documentaries etc

(Note: Deleted vide Public Notice No. 8/192-PPC dated 27.10.92).

**8. APPLICATION FOR LICENCE:**

The Council shall invite applications from parties desirous of allotment of time slots on the second channel by giving a public notice at appropriate intervals. Such applicants shall pay a sum of Rs. 1000/- as processing fee.

**9. ALLOCATION OF TIME SLOTS:**

The Government shall indicate from time to time to the Council the availability of time slots on the relevant channel for the purpose of this Scheme. The Council shall allocate to the successful applicants the appropriate time slots on relevant channels. The Council shall oversee through AIR/Doordarshan the adherence to the stipulated technical parameters for ensuring national radio frequency management.

**10. GUIDELINES GOVERNING THE PROGRAMME:3 PUT OUT UNDER THIS SCHEME:**

(i) The programmes shall not violate the AIR Broadcast Code which prohibits the following:

- (1) Criticism of friendly countries;
- (2) Attack on religions or communities;
- (3) Anything obscene or defamatory;
- (4) Incitement to violence or anything against maintenance of law & order;
- (5) Anything amounting to contempt of court;
- (6) Aspersions against the integrity of the President and Judiciary;

(7) Anything affecting the integrity of the Nation; and,

(8) Criticism by name of any person.

(ii) The licensee will fully confirm to the advertisement code which are applicable to All India Radio and Doordarshan and to future modifications therein.

(iii) The programmes shall conform to the provisions of Section 5 (b) of the Cinematograph Act, 1952 and guidelines issued thereunder for film certification by the Government from time to time.

(iv) The programmes should not infringe the provisions of the Copyright Act.

(v) The channel must carry at least twenty percent of its broadcasting time, programmes considered by the Council to be socially relevant and necessary for developmental purposes.

(vi) The channel shall carry such programmes of importance to the Nation as may be directed by the Government from time to time. This would include Addresses to the Nation by the President and the Prime Minister.

(vii) The programmes broadcast by the channel should not be the means for furtherance of the interests of any political party.

(viii) During election time, in respect of broadcast by or about political parties, the channel shall confirm to the guidelines issued by the Election Commission of India.

(ix) While dealing with any matter of controversy, the programmes shall present all points of view in a fair and impartial manner.

**11.      QUALITY RATING:**

The Council shall periodically review the programmes put out by the licensees based on the quality parameter determined by it. Licensees whose programmes are found to be below the threshold both in terms of contents and technical parameters shall be asked in writing, to effect the necessary improvements in their programmes. The track record of licensees in terms of the quality of their programme would form an essential criteria at the time of considering renewal of their licence. The Council shall also publish periodically the results of this evaluation of the quality of the programme.

**12.      REDRESSAL OF GRIEVANCE:**

The Council on receipt of a written complaint from an individual or institution against any particular programme put out by a licensee under this Scheme shall examine it, in consultation with the licensee, if considered necessary, and take appropriate corrective action if the complaint is sustained. The Council may direct the licensee to broadcast its findings and if necessary, take action to suspend/revoke the licence.

**13.      SUSPENSION/REVOCA-  
TION OF LICENCE::**

The Council may on repeated infringement of the guidelines for programmes by the licensees, or on account of the non-compliance with the conditions specified in the licence, suspend or revoke the said licence. However, unless immediate suspension/revocation of the licence is considered essential in public interest, the licensee shall be informed in writing about the infringement of the programme guidelines/conditions of the licence, and given 15 days time to furnish his explanation. This explanation will be examined by the Council and its

decision communicated to the licensee.

**14.      RENEWAL OF LICENCE::**

The Council shall initiate action for deciding on the renewal of any licence issued under this Scheme six months prior to the expiry of the period specified in the licence. The Council shall take a decision in the matter on the basis of the following criteria;

(a) Performance of the licensee during the period of the existing licence.

(b) Quality rating of the programmes produced by the licensee.

(c) Proposals on similar theme/subject received from other companies.

(d) Need for a particular programme in the overall programme requirement of the channel at a given time.

**15.      CONTROL OF THE CHAN-  
NELS BY GOVERNMENT::**

In the event of war or natural calamity the Government may, in public interest, through an order, take over the control and/or management of all broadcasting under the licences issued under this Scheme.

**16.      LICENCE FEE:**

The amount of licence fee payable by the licensee shall be as determined by the Government from time to time.

**17.      REMOVAL OF DOUBTS:**

Where a doubt arises as to the interpretation of any of the provisions of this Scheme, the matter shall be referred to the Government for decision.

**Power Generation Capacity in Gujarat**

2143. SHRI KASHIRAM RANA: Will the Minister of POWER be pleased to state:

(a) the anticipated shortfall of power generation capacity of Gujarat in the Eighth and Ninth Five Year plans;

(b) whether any coal linkage has been provided for new power projects to meet this shortfall; and

(c) if not, how the shortfall is proposed to be met?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The shortfall in power generation capacity in Gujarat by the end of the Eighth Five Year Plan is anticipated to be of the order of 1685 MW. The anticipated power generation capacity during Ninth Five Year Plan will be known after the Ninth Plan has been formulated.

(b) As per the 8th Five Year Plan document, no new Coal based Thermal project is envisaged for yielding benefits during the 8th Five Year Plan in the state of Gujarat.

(c) Various measures being taken to meet the power shortage include optimum generation from existing power plants, inter-

State exchange of power, assistance from central power stations, energy conservation and strengthening of transmission and distribution systems.

**Changing of Head Post Offices as Clearing Houses**

2144. PROF. RITA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of head post offices which have been changed into local clearing houses, State-wise; and

(b) the names of the Head Post Offices proposed to be included under this scheme during 1992-93 and 1993-94, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The country has been divided into 19 Postal Circles. The Head Post Office which have been enrolled as full members of Local Clearing Houses, Circle-wise, are given in the attached statement-I.

(b) The names of Head Post Offices which are proposed to be included under this scheme during 1992-93 and 1993-94 are given in attached Statement-II.

## STATEMENT

Sl. No.	Name of the Postal Circle	Sl. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
1.	KERALA	1.	Adoor
		2.	Alapuzha
		3.	Alwaye
		4.	Badagara
		5.	Calicut
		6.	Cannanore
		7.	Changanur
		8.	Changanacherry
		9.	Ernakulam
		10.	Irinjalakuda
		11.	Kanhangad
		12.	Karunagapally

Sl. No.	Name of the Postal Circle as Members of Local Clearing House	Sl. No.	Name of Head Post Offices Enrolled
1	2	3	4
1.	KERALA	13.	Kasargod
		14.	Kayamkulam
		15.	Kottarakara
		16.	Kottayam
		17.	Kochi
		18.	Malappuram
		19.	Mannar
		20.	Mavelikara
		21.	Punalpur
		22.	Cherthala
		23.	Neyyattink

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
1.	KERALA	24	Ottapalam
		25.	Palai
		26.	Thodupuzha
		27	Pathanamthi
		28	Kunnamkulam
		29.	Quillandi
		30	Quilon
		31	Vadakancher Trichur
		32	Tellicherry
		33	Tirur
		34	Thiruvalla

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	KERALA	35.	Trichur
		36.	Trivandrum G
		37.	Vlalom
		38.	Paighat
		39.	Muvattupuzi
		40.	Perumbayoor
2.	MADHYA PRADESH	1.	Raipur
		2.	Neemuch
		3.	Mandsaur
		4.	Railam
		5.	Ujjain
		6.	Bilaspur



Sl. No.	Name of the Postal Circle	I. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
2.	MADHYA PRADESH	7.	Korba
		8.	Durg
		9.	Jabalpur
		10.	Rewa
		11.	Lashkar
		12.	Ajmer
3.	RAJASTHAN	13.	Banswara
		14.	Beawar
		15.	Bhilwara
		16.	Bikaner
		17.	Chittorgarh

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
3.	RAJASTHAN	7.	Jaipur G.P.O.
		8.	Jodhpur
		9.	Kota
		10.	Nagaur
		11.	Jhunjhun
		12.	Sriganganagar
		13.	Udaipur
		14.	Nasirabad
4.	GUJARAT	1	Ahmedabad GPO
		2.	Amreli
		3	Bardoli

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl No</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
4.	GUJARAT	4	Billimora
		5	Bharuch
		6	Bhavnagar
		7	Godhra
		8	Gondal
		9	Nadiad
		10	Navsari
		11	Palanpur
		12	Surat
		13	Vadodara
		14	Valsad

Sl No	Name of the Postal Circle	Sl No	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	'2	3	4
5	HIMACHAL PRADESH	1	Bilaspur
		2	Dharamsala
		3	Hamirpur
		4	Kangra
		5	Mandi
		6	Shimla
6	MAHARASHTRA	1	Akola <sup>2</sup>
		2	Amaravati
		3	Chandrapur
		4	Bhandara
		5	Gondia

Sl. No.	Name of the Postal Circle	Sl. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
6.	MAHARASHTRA	6.	Khamgaon
		7	Nagpur
		8	Wardha
		9	Aurangabad
		10	Beed
		11	Jalgaon
		12	Nanded
		13	Dhulia
		14	Ahmednagar
		15	Jalna
		16	Chalisgaon
		17	Parbhani

Sl. No.	Name of the Postal Circle	Sl. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
6.	MAHARASHTRA	18.	Nasik Road HO
		19.	Nasik HO
		20.	Thane
		21.	Kalyan
		22.	Bombay GPO
		23.	Pune
		24.	Pandharpur
		25.	Solarpur
		26.	Panaji
		27.	Margaon
		28.	Sangli
		29.	Ichalkaranji

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
6.	MAHARASHTRA	30.	Yeotmal
7.	ORISSA	1.	Bangalore
8.	Punjab	2.	Chandigarh
		3.	Dasuya
		4.	Ferozepur
		5.	Hoshiarpur
		6.	° Jalandhar City
		7.	Ludhiana
		8.	Patiala
		9.	Phagwara
		10.	Ropar

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
9.	TAMIL NADU	1.	Ambasamudram
		2.	Arakonam
		3.	Bhavani
		4.	Bodhanayakanur
		5.	Coimbatore
		6.	Coonoor
		7.	Cuddalore
		8.	Dindigul
		9.	Erode
		10.	Gudiyatham
		11.	Karaikudi
		12.	Karur



Sl. No.	Name of the Postal Circle	Sl. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
9.	TAMIL NADU	13.	Kanchipuram
		14.	Kovilpatti
		15.	Madrass GPO
		16.	Madurai
		17.	Mayiladuthurai
		18.	Mettupalayam
		19.	Nagercoil
		20.	Namakkal
		21.	Periyakulam
		22.	Pollachi
		23.	Pondicherry

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
9.	TAMIL NADU	24.	Rajpiyam
		25.	Salem
		26.	Sirkali
		27.	Palani
		28.	Sivkasi
		29.	Thanjavur
		30.	Tiruchengodu
		31.	Tiruchirapal
		32.	Tiruneveli
		33.	Tirupattur
		34.	Triupur

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i> <i>as Members of Local Clearing House</i>	<i>Name of Head Post Offices Enrolled</i>
1	2	3	4
9.	TAMIL NADU	35.	Turicorin
		36.	Udagamandalam
		37	Vellore
		38.	Villupuram
		39.	Virudhunagar
10.	HARAYANA	1.	Ambala Cantt
		2.	Ambala City
		3.	Bhiwani
		4.	Fardabad
		5.	Gurgaon
		6.	Hissar
		7.	Karnal

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
10.	HARAYANA	8.	Kurukshetra
		9.	Panipat
		10.	Rohtak
		11.	Sirsa
		12.	Sonepat
		1.	Asansol
11.	WEST BENGAL	2.	Bankura
		3.	Burdwan
		4.	Durgapur
		5.	Calcutta GPO
		6.	Chinsura
		7.	Jalpaiguri

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
11.	WEST BENGAL	8.	Midnapur
		9.	Raniganj
		10.	Siliguri
		1.	Dhubri
12.	ASSAM	2.	Dibrugarh
		3.	Guwahati GPO
		4.	Jorhat
		5.	Karimganj
		6.	Nawgaong
		7.	Sigsagar
		8.	Silchar
		9.	Tezpur

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
13.	NORTHEAST	1.	Shillong (Meghalaya)
		2.	Imphal (Manipur)
14.	DELHI	1.	New Delhi
15.	KARNATAKA	1.	Belgaum
		2.	Bidar
		3.	Bijapur
		4.	Dharwad
		5.	Gadag
		6.	Hubli
		7.	Karwar
		8.	Kumta

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
15.	KARNATAKA	9.	Gulbarga
		10.	Bangalore
		11.	Mysore
		12.	Mangalore
		13.	Puttar
		14.	Shimoga
		15.	Chitradurga
		16.	Davangere
		17.	Chikmagalore
		18.	Hassan
		19.	Madikeri

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
15.	KARNATAKA	20.	Mandya
		21.	Tumkur
		22.	Sirsi
16.	BIHAR	1.	Bhagalpur
		2.	Bokaro Steel City
		3.	Chapra
		4.	Dharwad
		5.	Gaya
		6.	Hazratgagh
		7.	Jamshedpur
		8.	Munger



<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
16.	BIHAR	9.	Muzaffarpur
		10.	Patna GPO
		11.	Ranchi
17.	ANDHRA PRADESH	1.	Anantapur
		2.	Cuddalore
		3.	Dharmavaram
		4.	Eluru
		5.	Guntakal
		6.	Hindupur
		7.	Hyderabad GPO
		8.	Kakinada

Sl No.	Name of the Postal Circle	Sl. No.	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
17	ANDHRA PRADESH	9	Kanmnagar
		10.	Kurnool
		11	Mahbubnagar
		12	Machilipatnam
		13	Nalgonda
		14	Narsarapet
		15	Srikakulam
		16	Tirupati
		17	Vijayawada
		18	Visakhaapatnam
		19	Vizomagamaram
		20	Warrangal

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
18.	UTTAR PRADESH	1	Agra
		2	Agra Fort
		3	Allahabad
		4.	Allahabad
		5	Azamgarh
		6.	Banda
		7.	Aligarh
		8.	Badaun
		9	Barabanki
		10.	Dehradun
		11.	Dehradun Cantt

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
<b>18.</b>	<b>UTTAR PRADESH</b>	12.	Deoria
		13.	Etawah
		14.	Faizabad
		15.	Gorakhpur
		16	Kunraghat
		17.	Gonda
		18	Ghaziabad
		19.	Jaunppur
		20	Kanpur
		21	Kanpur Cantt
		22	Nawabganj (Kanpur)

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Office Enrolled as Members of Local Clearing House</i>
1	2	3	4
18	UTTAR PRADESH	23.	Kheri
		24	Lucknow GPO
		25.	Lucknow Chowk
		26.	Meerut
		27.	Meerut City
		28.	Moradabad
		29.	Shamali
		30.	Sitapur
		31.	Varanasi
		32.	Varanasi Cantt
		33.	Roorkee
		34.	Hapur

<i>Sl. No.</i>	<i>Name of the Postal Circle</i>	<i>Sl. No.</i>	<i>Name of Head Post Offices Enrolled as Members of Local Clearing House</i>
1	2	3	4
18.	UTTAR PRADESH	35.	Unnao
		36.	Bareilly
		37.	Mathura
		38.	Balia
		39.	Bulandshahar
		40.	Haldwani
		41.	Jhansi
		42.	Pilibhit
		43.	Rai Bareilly
		44.	Shahjahanpur
		45.	Bijnor
		46.	Muzaffarpur

Sl No	Name of the Postal Circle	Sl No	Name of Head Post Offices Enrolled as Members of Local Clearing House
1	2	3	4
18	UTTAR PRADESH	47	Saharanpur
		48	Nainital
19	J & K	1	Srinagar GPO

## STATEMENT

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House				
		S.No.	During 1992-93	S.No.	During 1993-94	
1	2	3	4	5	6	
1	KERALA	1.	Chalakudy	1.	Kanjirappally	
		2.	Ponnani	2.	Kattappana	
		3	Attingal	3.	Alathur	
				4.	Kalpatta	
				5.	Taliparamba	
2.	MADHYA PRADESH		NIL	1.	Sagar Cantt.	
3.	RAJASTHAN	1.	Alwar	1.	Dungarpur	
		2.	Bharatpur	2.	Ratangarh	
				3.	Bundi	
				4.	Pali	
				5.	Hanumangarh Junction	



Sl No	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House					
		S No	During 1992-93	S No	During 1993-94		
1	2	3	4	5	6		
4	GUJARAT	1	Bhuj		NIL		
		2	Jamnagar				
		3	Rajkot				
5	HIMACHAL PRADESH	1	Solan		NIL		
6	MAHARASHTRA	1	Kolhapur		NIL		
		2	Satara		NIL		
		3	Karad				
		4	Chiplun				
		5	Ratnagiri				

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House			
		S.No.	During 1992-93	S.No.	During 1993-94
1	2	3	4	5	6
7	ORISSA	1	Bhadrak		NIL
		2	Roorkee		
8	PUNJAB	1	Jagraon	1	Sangrur
		2	Rajpura	2.	Gurdaspur
		3	Bhatinda	3.	Khanna
		4	Fardkot		
9	TAMIL NADU	1	Atur	1	Arni
		2	Dharmapuri	2	Tiruch
		3	Dindigul		
		4	Krishnagiri		

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House			
		S.No. During 1992-93	S.No. During 1993-94		
1	2	3	4	5	6
		5.	Udumalpet		
		6.	Tiruvannamali		NIL
10.	HARYANA		NIL		NIL
11.	WEST BENGAL	1	Sikkim		NIL
		2.	Andaman & Nicobar Island		
12.	ASSAM	1.	Tinsukhya		
13	NORTHEAST	1.	Kohima (Nagaland)		NIL
		2.	Aizawl (Tripura)		
		3	Agartala (Tripura)		
14.	DELHI		NIL		NIL
15.	KARNATAKA		NIL		Bellary

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House					
		S.No.	During 1992-93	S.No.	During 1993-94		
1	2	3	4	5	6		
16.	BIHAR			2.	Raichur		
				3	Sullia		
				4	Karkala		
				5.	Kolar		
		1.	Aurangabad	1	Baxur		
		2	Arrah	2	Bankipur		
		3	Begusarai	3	Bihar Sharief		
		4	Dumka	4	Deogarh		
		5	Dalton Ganj	5	Bettiah		
		6	Giridih	6	Banka		

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House			
		S.No.	During 1992-93	S.No.	During 1993-94
1	2	3	4	5	6
		7.	Hazipur	7.	Chaibasa
		8.	Laheria	8.	Darbhangha
		9.	Purnia	9.	Gumla
		10.	Sasaram	10.	Gopal Ganj
		11.	Samastipur	11.	Hinoo
				12.	Katihai
				13.	Motihar
				14.	Madhubani
				15.	Marhaurar
				16.	Nawadah
				17.	Ramgarh Cantt

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House					
		S No	During 1992-93	S No	During 1993-94		
1	2	3	4	5	6		
17	ANDHRA PRADESH			18	Sitamarhi		
				19	Siwan		
				20	Saharsa		
		1	Chittoor	1	Adoni		
		2	Nandiyal	2	Boddatur		
18	UTTAR PRADESH			3	Nadanapalli		
		1	Almora		NIL		
		2	Basti				
		3	Bahraich				
		4	Ferozabad				
		5	Hardoi				

Sl. No.	Name of the Postal Circle	Name of Head Post Offices proposed to be Enrolled as Members of Local Clearing House			
		S.No.	During 1992-93	S.No.	During 1993-94
1	2	3	4	5	6
		6.	Khurja		
		7.	Mainpuri		
		8.	Mirzapur		
		9.	Pratapgarh		
		10	Rampur		
		11	Sultanpur		
19.	J & K		NIL		NIL

[*Translation*]**P & T Offices in Village Panchayats of Madhya Pradesh**

**2145 SHRI YOGANAND SARASWATI:**  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of village panchayats having the telephone and post office facilities in Madhya Pradesh, district-wise;

(b) the time limit fixed for providing the facilities of Post office and telephone to each village panchayat;

(c) the number of village panchayats out of them where the facility of sending telegram is available in the post offices and the plan for the expansion of this facility; and

(d) the district-wise details of programme for providing speed post service in the head-quarter towns of the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYA NAIDU): (a) Number of Panchayat Villages having telephone facility

upto 30th November, 1992 is 8844. Districtwise details are attached in Statement-I. Number of Post Offices in Panchayat Villages is 9500 as on 30th November, 1992. The district-wise details are attached in Statement-II.

(b) (i) Government have planned to provide telephone facility to all Panchayat Villages progressively by 31st March, 1995 subject to availability of resources.

(ii) The post offices are opened keeping in view the distance from the nearest post office, population served and the income yielded with reference to the cost subject to availability of funds as such no time frame can be given as to when the post offices will be provided in each village Panchayat.

(c) 1782. No separate expansion plan exists. Telegraph facility is provided subject to availability of requisite traffic.

(d) The provision of speed post facility to any city/town of State is an ongoing process and is considered keeping in view availability of Transport, Commercial and Market viability.

**STATEMENT-I**

*Districtwise Details of Panchayat Villages covered with Telephone Facility upto 30.11.1992 in Madhya Pradesh.*

<i>S.No.</i>	<i>Name of District</i>	<i>Total No. of Panchayat Villages with Telephone Facility.</i>
1.	Balaghat	181
2.	Bastar	402
3.	Betul	146
4.	Bhind	130



<i>S.No.</i>	<i>Name of District</i>	<i>Total No. of Panchayat Villages with Telephone Facility.</i>
5.	Bhopal	83
6.	Bilaspur	433
7.	Chattarpur	166
8.	Chindwara	243
9.	Damoh	135
10.	Datia	99
11.	Dewas	145
12.	Dhar	206
13.	Durg	162
14.	Guna	182
15.	Gwalior	195
16.	Hoshangabad	193
17.	Indore	147
18.	Jabalpur	302
19.	Jhabua	130
20.	Khandwa	208
21.	Khargaon	305
22.	Mandla	153
23.	Mandsaur	264
24.	Morena	241
25.	Narsinghpur	159

<i>S.No.</i>	<i>Name of District</i>	<i>Total No. of Panchayat Villages with Telephone Facility.</i>
26.	Panna	55
27.	Raigarh	317
28.	Raipur	524
29.	Raisen	192
30.	Rajgarh	131
31.	Rajnandgaon	163
32.	Rattlam	157
33.	Rewa	156
34.	Sagar	279
35.	Sarguja	143
36.	Satna	180
37.	Sehore	194
38.	Sioni	154
39.	Shandol	161
40.	Shajapur	241
41.	Shivpuri	138
42.	Sidhi	121
43.	Tikamgarh	141
44.	Ujjain	237
45.	Vidhisha	150
<b>TOTAL:</b>		<b>8844</b>

**STATEMENT-II**

*District- wise detail of Post Offices in Village Panchayat of Madhya Pradesh as on  
30 1 1992*

SI No	Name of District	No
1	Balghat	212
2	Mandla	187
3	Seoni	170
4	Bhopal	58
5	Bilaspur	545
6	Chhatarpur	180
7	Panna	120
8	Tikamgarh	157
9	Chhindwara	246
10	Betul	201
11	Durg	255
12	Rajnandgaon	183
13	Hoshangabad	197
14	Narsinghpur	150
15	Guna	154
16	Shivpuri	194
17	Gwalior	20
18	Datia	220
19	Indore	109
20	Dewas	155
21	Dhar	180

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Sl.No.	Name of District	No.
<hr/>		
22.	Jabalpur	286
23.	Jagdalpur	502
24.	Khandwa	198
25.	Khandwa	269
26.	Mandsaur	270
27.	Morona	239
28.	Bhind	234
29.	Faigarh	371
30.	Anvikapur	270
31.	Faipur	517
32.	Fatlami	139
33.	Jhabua	125
34.	Pevra	286
35.	Satna	239
36.	Sagar	170
37.	Daroh	162
38.	Sohore	147
39.	Rajgarh	151
40.	Shahdol	240
41.	Sidhi	162
42.	Ujjain	156
43.	Shajapur	150

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Sl.No.	Name of District	No.
44.	Vidisha	140
45.	Raisen	184

*(English)***Spécial Corporate Post Offices**

2146 SHRI M.V.V.S. MURTHY:  
SHRI R.SURENDER  
REDDY:

Will the Minister of COMMUNICATIONS  
be pleased to state:

(a) whether the Government are considering to set up special corporate post offices to handle the public issue mail;

(b) if so, the details thereof; state-wise;

(c) to what extent the special corporate post offices will be useful; and

(d) the expenditure involved therein?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. Such special post offices have been provided at selected centres, and are proposed to be provided at more centres according to need.

(b) There is no State-wise programme for opening of such Post Offices. According to need, Postal Circ'es will plan and provide such post offices.

(c) These special post offices collect and process only bulk mail from institutional mailers, under expeditious procedures. Ordinary post offices are not fully equipped to handle such mail, and hence the need.

(d) There is no estimate or separate accounting of expenditure on account of such Post Offices. Staff is found by redeployment from other offices. Only other costs like accomodation are involved.

*(Translation)***Doordarshan Kendras in Madhya Pradesh**

2147 SHRI SURAJBHANU  
SOLANKI:  
SHRI SATYANARAYAN  
JATIYA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Doordarshan Kendras and relay centres in Madhya Pradesh at present;

(b) the areas in Madhya Pradesh which are not covered by Doordarshan at present;

(c) whether any new Doordarshan Kendra and relay centre have been sanctioned;

(d) if so, the details thereof; and

(e) the details of the facilities available in the Bhopal Doordarshan Kendra and the schemes drawn for its expansion?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Besides a full-fledged TV Studio Centre at Bhopal, 54 TV transmitters of various power rating, are at present functioning in Madhya Pradesh.

(b) All the 45 districts in Madhya Pradesh are presently cover by TV service, wholly or partially. At present, an estimated 52.2% area of the State is covered by TV service which includes fringe service areas where elevated antennae and boosters are required for obtaining satisfactory reception.

(c) and (d). In addition to the Programme Generation Facility (PGF) Centre at Raipur which is expected to be commissioned into service on the availability of requisite manpower, two low power TV transmitters one each at Datia and Jaora and a very low power TV transmitter at Parasia are at various stages of implementation. In order to further strengthen TV service in the State, two high power TV transmitters one each at Ambikapur and Guna and four low power TV transmitters one each at Alirajpur, Sironj, Gadawara and Kukadeshwar are envisaged to be set up subject to availability of resources and inter-se priorities.

(e) At present, a high power (10 KW) TV transmitter with full fledged TV Studio facilities is functioning at Bhopal. The Studio facilities comprise a main studio and a small continuity studio along with the associated technical areas equipped with professional grade colour equipment. A colour OB (Outside Broadcast) Van and ENG (Electronic News Gathering) equipment have also been provided. It is envisaged to introduce satellite-derived regional TV service in the State for which a Statellite Earth Station is at an advance stage of implementation at Bhopal.

(English)

#### **Social Audit Panel**

2148. DR. LAXMINARAYAN

**PANDEYA:**  
**SHRI RAJENDRA AG-**  
**NIHOTRI:**  
**SHRI SARAT CHANDRA**  
**PATTANAYAK:**  
**SHRI SATYA DEO SINGH:**  
**SHRI PRABHU DAYAL**  
**KATHERIA:**  
**SHRI SOBHANAD REES-**  
**WARA RAO VADDE:**  
**SHRI TARA CHAND KHAN-**  
**DELWAL:**  
**SHRI PARASRAM BHARD-**  
**WAJ:**

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Social Audit Pannel constituted by his ministry in March 1992 has submitted any interim report;

(b) if so, the details of recommendations made by the pannel; and

(c) the action taken or proposed to be taken by the Government on its recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYANAIDU): (a) to (c). Yes, Sir. The Social Audit Panel has since submitted two Action Reports dated 5.7.92 and 16.10.92. The First Action report contained recommendations for; both Postal and Telecom Departments. In the IInd Action Report, the recommendations have been made only for the Telecom Department.

#### **DEPARTMENT OF POSTS**

In the first Action report, the Social Audit Panel made 38 recommendations for the Postal Department which include improvement in the quality of date stamping, promoting the use of Franking Machine by but mailers, greater inter-ministrial interaction with the transport Ministries such

as Civil Aviation/Railways, Periodical review of tariff, ensuring higher percentage of delivery of ADs, increase in the rate of Postcard, improvement in the quality of information system and use of higher technology for the modernisation of postal services and making them financially sound.

The recommendations have been examined and the modalities have been sorted out for their implementation.

#### DEPARTMENT OF TELECOM

The major recommendations made by the Panel for Department of Telecom include liberalised provision of public call offices, free directory enquiry service, computerised directory enquiry, subscriber-owned telephone instrument, expeditious fault rectification revision of forms, telephone billing and revenue collector, rebate for non-functional telephones, better communication with customers, measures to decongest lines, owning of subscribers terminal equipment formation of watch dog panels, timely publication of telephone directories, waiting list for telephone subscribers and out of turn connections, decision about the status of MTNL.

These recommendations have been examined and the modalities have been sorted out for their appropriate implementation.

[Translation]

#### Tourist Resorts in DIU

2149 SHRI RAJENDRA AGNIHOTRI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have

formulated any scheme for the development of tourist resorts in Union Territory of Diu with a view to attract foreign tourists;

(b) if so, the details thereof;

(c) the amount likely to be spent during 1992-93; and

(d) the amount of foreign exchange likely to be earned thereby during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Central Government will extend all possible assistance to Union Territory of Diu to attract large number of tourists including foreign tourists. A proposal for tented accommodation at Nagao beach, Diu has been sanctioned for Rs. 28.50 lakhs and Rs. 22.0 lakhs have been released.

(d) Estimates of earning of foreign exchange from tourism are not worked out place-wise.

(English)

#### Foreign Assistance for Ground Water

2150 SHRIMATI DIPIKA H. TOPIWALA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any foreign technical and financial assistance has been received during the last three years and the current year for ground water resources in the country;

(b) if so, the details thereof, year-wise;

(c) the States selected for the above purpose; and

(d) the amount of financial assistance  
provided to each of these States, year-wise?

SOURCES (SHRI VIDYACHARAN  
SHUKLA): (a) Yes, Sir.

THE MINISTER OF WATER RE-

(b) to (d). A Statement is enclosed.



## STATEMENT

S.No.	Name of the Project	State	Aiding Agency	Currency	Assistance received			
					1989-90	1990-91	1991-92	1992-93
1	2	3	4	5	6	7	8	9
1.	Bihar Public Tubewells	Bihar	World Bank	US \$*	2.843	3.256	0.989	NIL
2.	Uttar Pradesh Public Tubewells Project	Uttar Pradesh	World Bank	US \$*	22.273	20.374	Project completed	
3.	West Bengal Monor Irrigation Project	West Bengal	World Bank	US \$	2.616	6.452	15.448	NIL
4.	U. P. Tubewells Project	Uttar Pradesh	Netherlands	DFL** (up to March, 1990)	33.90	9.236	20.460	NIL

In addition to the above for the 'Ground Water Exploitation Project' of Central Ground Water Board equipments worth Rs. 7.39 crores have been received during Phase-I and Phase-II of Japanese Grant assistance during 1990 to 1992.

Under the USAID Assisted 'Water Resource Management and Training Project' 33 Officers of Central/State Government were imparted advanced training on ground water in United States of America during 1991 to 1993.

Under Indo-Dutch 'Training Programme on Water Management' Phase-II five training programmes (four in India and one in Netherlands) were conducted on ground water during 1990-91 in which 94 Officers from Centre/State Governments participated. There Officers of CGWB are currently undergoing training in Netherlands on long-term basis.

\*US \$ : United States Dollar

\*\*DFL : Dutch Guilder.

[Translation]

**Disappearance of Aircraft of Indira Gandhi Rashtriya Uran Academy**

2151 SHRI BRIJ BHUSHAN SHARAN SINGH: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether any incident of disappearance of a civilian training aircraft of Indira Gandhi Rashtriya Uran Academy has come to the notice the Government; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Indira Gandhi Rashtriya Uran Academy's TB-20 aircraft VT-EMD on a cross country flight from Bangalore to Trivandrum on 29. '0.92 lost contact with Trivandrum air traffic control tower at about 2500 feet altitude and 26 nautical miles from Trivandrum airport. Despite extensive search, the wreckage could not be located so far. The search is continuing. Director General Civil Aviation has appointed an inspector of accident to investigate the accident.

**Telegraph Offices in Orissa**

2152 SHRI SRINANTHA JENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up new telegraph offices and to modernise the existing telegraph offices in Orissa; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The details are as under:-

1. Three new telegraph offices are proposed to be set up at Koraput, Rayagada (Koraput) and Bhadrak in Orissa.

2. Existing telegraph offices in Orissa are planned for modernisation by -

(i) connection to computer based telegraph systems which eliminate manual re-transmission of telegrams and thus enable quicker delivery; one system shall be installed at Bhubaneswar and another is already working at Cuttack.

(ii) introduction of document transmission (FAX) facility.

(iii) provision of electronic keyboards to replace more instruments.

(English)

**High Power T.V. Transmitter at Itanagar**

2153. SHRI LAETA UMBREY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a high power T. V. transmitter with Studio facility at Itanagar in Arunachal Pradesh;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the VLPTs in the State are functioning properly; and

(e) if not, the steps taken to improve its functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING:

**CASTING (KUMARI GIRJA VYAS):** (a) and (b). A high power (1 KW) T. V. transmitter is already functioning at Itanagar in Arunachal Pradesh. A TV Studio Centre Project comprising a Studio of about 108 square metres area along with associated technical and other facilities is at present under implementation at Itanagar.

(c) Does not arise.

(d) and (e) 16 very low power TV transmitters are at present functioning in Arunachal Pradesh. Performance of some of these transmitters was reported to be unsatisfactory due to various reasons. Since these transmitters operate in an unattended mode, it is envisaged to set up a Remote Monitoring and Control System for monitoring and Control System for monitoring and rectifying the defects comparatively in shorter period. Implementation of this scheme will, however, depend upon the availability of adequate resources for the purpose.

[Translation]

#### **Full Utilisation of Water in the Country**

2154. **SHRI RAM LAKHAN SINGH YADAV:**  
**SHRI ARJUN CHARAN SETHI:**

Will the Minister of WATER RESOURCES be pleased to state:

(a) percentage of total irrigated area in the country State-wise till the end of the

Seventh Five year Plan;

(b) the percentage of area envisaged to be covered during the Eighth Plan period;

(c) whether much of the irrigation potential created over the years in the country are not being utilised fully; and

(d) if so, the reasons thereof and the action taken to utilise fully?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b). A Statement is enclosed.

(c) Yes, Sir.

(d) Creation of potential and its utilisation is a continuous process. A lag of a few year between the introduction of irrigation and its full utilisation is unavoidable as it takes time for the farmers to construct the field channels and to prepare the land for irrigated farming. Also the switch over from rainfed agriculture to irrigated agriculture involves a major change in agricultural techniques which farmers take time to master.

To reduce this gap a Centrally Sponsored Command Area Development Programme has already been in implementation since 1974-75. The other remedial measures inter-alia include emphasis on water and crop accounting rather than more area reporting, reappraisal of actual potential of old schemes, uniform data reporting and annual performance review.

S. No.	State/UTs	Percentage of Irrigation potential created to Ultimate irrigation potential at the end of Seventh Plan	Targets of Irrigation potential created during Eighth plan (In thousandhec.)
1	2	3	4
22.	Tamil Nadu	92.2	120.30
23.	Tripura	38.4	40.20
24.	Uttar Pradesh	90.7	6415.00
25.	West Bengal	63.3	620.53
	Total States	67.4	15787.44
	Total UTs	47.5	11.21
	Grand Total	67.4	15793.65

S. No.	State/UTs	Percentage of irrigation potential created to Ultimate irrigation potential at the end of Seventh Plan	Targets of irrigation potential created during Eighth plan (In thousand hec.)
1	2	3	4
12.	Madhya Pradesh	41.1	950.00
13.	Maharashtra	60.0	800.00
14.	Manipur	44.1	69.16
15.	Meghalaya	33.7	15.88
16.	Mizoram	13.6	6.00
17.	Nagaland	78.4	13.00
18.	Orissa	42.6	484.00
19.	Punjab	85.4	252.42
20.	Rajasthan	81.1	588.61
21.	Sikkim	48.5	5.00

## STATEMENT

S. No.	State/UTs	Percentage of irrigation potential created to Ultimate irrigation potential at the end of Seventh Plan	Targets of irrigation potential created during Eighth plan (In thousand hec.)
1	2	3	4
1.	Andhra Pradesh	62.9	919.00
2.	Arunachal Pradesh	21.5	20.00
3.	Assam	25.5	300.00
4.	Bihar	57.8	2147.00
5.	Goa	36.8	40.20
6.	Gujarat	64.2	628.00
7.	Haryana	77.1	396.00
8.	Himachal Pradesh	40.2	27.64
9.	Jammu and Kashmir	64.3	68.50
10.	Karnataka	42.0	621.0
11.	Kerala	42.0	248.00

[English]

**Outstanding SEB's dues Against PSUs**

2155. SHRI ARJUN CHARAN SETHI:  
Will the Minister of POWER be pleased to state:

(a) the amount of outstanding dues to be paid at present to each State Electricity Board by Public Sector Undertakings; and

(b) the action taken by the Government to direct the Public Sector Undertakings to pay the above dues to SEB's?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The Public Sector Corporations under the Ministry of Power have the following outstanding dues to State Electricity Boards:—

<i>Name of PSU</i>	<i>Name of SEB</i>	<i>Amount due (Rs. in crores)</i>
N. T. P.C.	Sikkim	0.09
D.V.C.	Bihar	0.0937
	Orissa	0.56

(b) The outstanding dues recoverable from State Electricity Boards are far in excess of what is due to them. Therefore, no specific steps are being contemplated by the Central Government to recover the dues to State Electricity Boards from Public Sector Undertakings of the Ministry of Power.

State during 1992-93;

(c) if so, the location-wise details thereof; and

(d) the financial assistance provided by the Government to the State in this regard?

**Construction of Hotels, Motels and Yatri Niwas in Gujarat**

2156. SHRI CHANDRESH PATEL:  
SHRI N. J. RATHVA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of hotels, motels and yatri niwas constructed with the financial assistance of the Union Government in Gujarat during the last three years;

(b) whether the Union Government have received any proposal for construction of more hotels, motels and yatri niwas in the

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There is no scheme to provide financial assistance by the Department of Tourism for construction of hotels. The Department has not received any proposal from the State Government of Gujarat for construction of yatri niwas or motels during the three years.

(b) to (d). Construction of a yatri niwas at Dwarka has been listed for extending financial assistance during the current year. However, no proposal along with detailed estimates has been received from the State Government of Gujarat.

**Radio Station for Osmanabad**

2157. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(b) whether the radio station for Osmanabad is ready;

(b) if so, by when it is likely to start functioning; and

(c) the reasons for delay in its commissioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) and (b). No, Sir. The civil works and installation of technical equipment are in progress. The Local Radio Station at Osmanabad is envisaged to be technically ready in 1993 and can be commissioned thereafter, only when the minimum essential staff required for its operation and maintenance is in position.

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1989-90

1990-91

1991-92

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1064.50 lakhs

2085.22 lakhs

1422.56 lakhs

---

(b) and (c). D. A. V. P. already has a clear and articulate policy for issue of advertisements. Advertisements are released as per the requirements of the client Ministries/Departments and on the basis of the availability of funds.

(d) Does not arise.

**Power Crisis in Delhi**

2159. SHRI SHANKERSINH VAGHELA:

(c) The delay in completion is mainly due to late handing over of the site to All India Radio.

**Expenditure on Government Advertisements**

2158. SHRI ANATRAO DESHMUKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the annual expenditure on Government advertisements has been rising sharply since the past few years;

(b) whether the Government propose to have a clear and articulate policy in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS): (a) No, Sir. There is no such trend as is evident from the following expenditure figures for the last three years:

DR. A. K. PATEL:

Will the Minister of POWER be pleased to state:

(a) the reasons for the unabated power crisis in the Capital, leading to frequent cuts in power supply;

(b) the extent of loss in industrial production due to power cuts to the industrial



units in the Capital during the last six months; and

(c) the immediate and long term measures taken for providing uninterrupted power supply in the Capital?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The power supply position in Delhi is by and large satisfactory. During the period April-October, 1992 the availability of energy was 6124 million units against the requirement of 6168 million units. There was only a marginal deficit of 0.7% which was managed by suitable load management and enforcing peak load restriction on industries. Load-shedding on certain occasions becomes necessary to safeguard the system parameters of the Northern Grid against low voltage and low frequency conditions. It is not possible to indicate the loss, if any, in industrial production specifically due to power cuts as there are various other factors which have impact on industrial production.

(c) The plant to meet the increased demand of electricity include installation of 3x34.07 MW Waste Heat Recovery Units at the existing Gas Turbines of DESU, setting up of 600/900 MW Gas-based power station at Bawana, installation of 400 KV Transmission Ring around Delhi to draw additional power from the Northern Grid and strengthening of transmission and distribution system at various voltage levels. Delhi will also get 90% share from the 840 MW National Capital Thermal Power Project coming up at Dadri.

#### **Rihand-II Power Project**

2160. SHRI RUPCHAND PAL:  
SHRI ANIL BASU:  
SHRI BASUDEB ACHARIA:

Will the Minister of POWER be pleased to REFER TO THE REPLY GIVEN TO

STARRED QUESTION NO.844 ON MAY,4,1992 and state:

(a) whether alternative financial arrangements have since been made for the Rihand Power Project Stage-II;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Rihand Power Project Stage-II of National Thermal Power Corporation (NTPC) is included in the list of project posed to the World Bank under the time slice concept. Discussions with the World Bank are continuing in this regard.

(c) Does not arise in view of (a) and (b) above.

#### **Privatisation of Postal Services**

2161. SHRIMATI CHANDRA  
PRABHA URS:  
SHRIMATI KRISHENDRA  
KAUR (DEEPA):  
SHRIMATI VASUNDHARA  
RAJE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to privatise the postal service; and

(b) if so, the reasons therefor and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NADIDU): (a) No, Sir.

(b) Does not arise.

**Import of Coking Coal**

2162. SHRI V. SREENIVASA  
PRASAD:  
SHRI. N. J. RATHVA:

Will the Minister of STEEL be pleased to state:

(a) whether the Tata Iron and Steel Company has given an offer to the Government to act as the canalising agency for the import of low ash coking coal for all the integrated steel plants in the country;

(b) if so, the salient features thereof;

(c) whether the World Bank has also offered financial assistance to SAIL for the import of coking coal, and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) No, formal offer has been received by Government from TISCO.

(b) Does not arise.

(c) and (d). There is no proposal of a direct financial assistance to steel Authority of India Limited (SAIL) from World Bank for import of Coking Coal. However, Ministry of Finance have confirmed that it would be possible to provide funds to the tune of US \$ 100 million from World Bank's fast disbursing arrangement to claim reimbursement for import of Coking Coal by SAIL.

In December, 1991 SAIL had availed of similar assistance of US \$75 Million from Ministry of Finance for import of one million tonnes of coking coal.

**[Translation]****Rules for Publishing Telephone Directory**

2163. SHRI MAHESH KANODIA:  
SHRI CHHITUBHAI GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the rules laid down for publishing the telephone directory;

(b) whether these rules and norms have not been followed in Gujarat in regard to its publication; and

(c) if so, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, Telephone Directories in English are published Secondary Switching Area wise once in a year. These are also published in Hindi and Regional Languages when there is a reasonable demand for the same which should normally be about 15% of the total requirement of telephone directories.

(b) and (c). The rules and norms have been followed with regard to publication of telephone directory in Gujarat. However, in some cases, the publication has been delayed due to procedural difficulties in finalising the tenders, award of contracts and due to delay on the part of the contractors.

**[English]****Investment in Power Sector by Private Entrepreneurs**

2164 SHRI SARAT CHANDRA PAT-TANAYAK: Will the Minister of POWER be pleased to state:

(a) The details of investment made by the private entrepreneurs so far in the power sector;

(b) whether the Government propose to provide more incentives to attract investment by private sector; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) Information is being collected and will be laid on the Table of the House.

(b) and (c). On the basis of the incentives provided to private investors, proposals have been received for setting up 17402.5 MW capacity in the private sector at an estimated cost of Rs. 41,764.12 crores. The policy has been kept flexible to facilitate private investment in the power sector.

[Translation]

#### **Increase in Telegraphic Money Order Commission**

2165. SHRI RAJESH KUMAR:  
SHRIMATI SHEELA  
CAUTAM:  
SHRIMATI BHAVNA  
CHIKHLIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the department of Posts and Telegraph has increased the commission charges of inland money order/telegraphic money order;

(b) if so, the details thereof;

(c) whether the Government propose to reduce the commission charges of money order to overcome the difficulties of common men;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The present rates of commission for inland money order/telegraphic money order are effective from 11th June 1990 and there has been no revision thereafter.

(b) Does not arise.

(c) No Sir.

(d) and (e). Do not arise.

(English)

#### **Modernisation of Durgapur Steel Plant**

2166. DR. SUDHIR RAY: Will the Minister of STEEL be pleased to state:

(a) the progress made so far in the modernisation of Durgapur Steel Plant; and

(b) the time by which the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Durgapur Steel Plant modernisation is being implemented through 16 packages (6 Global and 10 indigenous turnkey packages) with an approved commissioning schedule of March, 1993. Out of these, orders for 14 packages have been placed and orders for the balance two indigenous packages, are yet to be placed. Site works are in advanced stages in the ordered packages of the project. Two turnkey packages have been fully commissioned and part facilities of 5 packages have been completed.

(b) The modernisation work is likely to

be completed by December, 1993 except two Blast Furnaces which are likely to be completed by December, 1994.

[*Translation*]

### **Post Offices and Telephone Exchanges in Bihar In Eight Plan**

2167. SHRI HARI KISHORE SINGH: Will the Minister of COMMUNICATIONS be pleased to state;

(a) the number of post offices and telephone exchanges proposed to be setup in Bihar during the Eighty Five Year Plan period; and

(b) the number of post offices and telephone exchanges opened in the State so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Post Offices

It is Proposed to open 3000 extra Departmental Branch Post Offices and 500 departmentally sub post offices in the country during the the Eighth Five Year Plan. The targets are allotted annually to the States. During the year 1992-93, it is proposed to open 70 extra departmental branch post offices and 8 departmental sub post offices in Bihar.

### **, Telephone Exchanges**

The number of exchanges for the plan period can not be specified as changes in technology, demand uncertainties etc. affect the number of exchanges. However, the 8th Plan (1992-97) envisages addition of around 1,27,000 lines of exchange capacity in Bihar.

(b) *Post offices*

5 Branch post offices and 2 Departmen-

tal Sub Offices are sanctioned for opening in Bihar so far in 1992-93.

### **Telephone Exchanges**

525 telephone exchanges are working as on 31-10-1992 inclusive of 10 exchanged added since 1.4.92.

### **Flood Control Measures**

2168. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total expenditure incurred in flood control measures during 1991-92 and till December, 1992;

(b) whether the Government contemplate any comprehensive proposal for flood control in the country; and

(c) it so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) An expenditure of Rupees 245.72 crores is expected during 1991-92. The figures of expenditure till December, 1992 can not be worked out.

(b) and (c). The on-going measures taken have protected 14 million hectares till March, 1991, out of 32 million hectares that can be provided with reasonable degree of protection from floods in the country.

### **Censorship of Star T. V. and Foreign T. V. Programmes**

2169. SHRI RAM KAPSE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government had set-up committees to consider suitable measures for exercising censorship over Star T. V.

and Foreign T. V. programmes being telecast in the country;

(b) whether those committee have submitted their reports;

(c) if so, the details of the recommendations made; and

(d) by when these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUIIARIGIRJA VYAS): (a) No, Sir.

(b) to (d). Do not arise.

#### **Losses in DESU**

2170. SHRISHRAVANKUMARPATEL: Will the Minister of POWER be pleased to state:

(a) whether losses have spiralled, to over thirty percent mark in DESU since April 1992 as reported in the Statesman dated September 14, 1992;

(b) if so, the reasons therefor indicating the comparative figures for the corresponding period during each of the last two years;

(c) the quantum of power in million units generated in Delhi during the above period and the million units which have been billed; and

(d) the measures taken by the Government to lessen the losses?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

#### **Amending of Inter-State Water Dispute act**

2171. SHRI MADEGOWDA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is no provision for appeal against the decision of the Water Dispute Tribunal in the existing Act;

(b) whether there are no proper guidelines in the existing act to the Water Disputes Tribunals to arrive at the proper decision; and

(c) if so, the steps taken or proposed to be taken to amend the Inter-State Water Disputes Act, 1956 in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). It is not considered necessary that the Inter-State Water Dispute Act, 1956 should contain any guidelines to the Tribunal.

#### **Development of Kanyakumari, Mahabalipuram and Rameshwaram in Tamil Nadu**

2172. SHRI BAPU HARI CHAURE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Tamil Nadu for the development of Kanyakumari, Mahabalipuram and Rameshwaram;

(b) if so, the action taken by the thereon; and

(c) the total amount allocated for the

development of tourism in the country during 1992-93?

**THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a) Fourteen proposals were received from the Government of Tamil Nadu for development of tourism in Kanayakumari, Mahabalipuram, and Rameshwaram;

(b) if so, the action taken by the Government thereon; and

(c) the total amount allocated for the development of tourism in the country during 1992-93?

**THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a) Fourteen proposals were received from the Government of Tamil Nadu for development of tourism and Kanyakumari, Mahabalipuram and Rameshwaram.

(b) All the projects have been sanctioned.

(c) The budget for development of tourism in the country for the year 1992-93 is Rs. 35.30 crores.

#### **Development of Tourism in Kerala**

**2173. SHRI RAMESH CHENNITHALA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have received any proposals from the Government of Kerala for development of tourism in the State during 1992-93;

(b) if so, the details thereof;

(c) the action taken by the Government thereon; and

(d) the financial assistance sanctioned/

provided by the Union Government to the State in this regard?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a) to (c). Central Department of Tourism has recently received the following proposals from the Government of Kerala for development of tourism in the State for 1992-93:—

(1). Nehru Memorial Pavilion at Alleppey

(2) Yatri Niwas at Guruvayur

(3) Cottages at Malampuzha

(d) The Central financial assistance is sanctioned project to project basis depending upon merits, inter-se priorities and availability of funds.

#### **Handing over of Coal Based Plants to Private Sector Gujarat**

**2174. DR. K. D. JESWANI:** Will the Minister of POWER be pleased to state:

(a) whether the Government of Gujarat has sent a proposal for handing over of some coal-based power plants to the private sector in the State;

(b) if so, the number of such power stations and the reasons therefor; and

(c) the reaction of the Union Government thereon?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):** (a) No Sir.

(b) and (c). Do not arise.

**Foreign Post Office in Uttar Pradesh**

October, 1992;

2175. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry has received any proposal regarding setting up of foreign post office in Varanasi, Uttar Pradesh;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) to (c). Yes, Sir, proposals for opening of a foreign post office in Varanasi have been examined in the past but the said office could not be opened due to meagre traffic and logistics problems. More recently, the matter has again been examined and it has been decided to open an extension export window at Babatpur Cargo Complex Sub Post Office in Varanasi which will provide facilities for booking of outward postal articles for foreign destinations as well as customs examinations. Necessary orders in this regard are under issue.

**Mayur Vihar Phase-II Power Plant**

2176. SHRI DILEEP SINGH BHURIA: Will the Minister of Power be pleased to state:

(a) whether the Mayur Vihar Phase-II 66 KVA Sub-Station has been made fully operational by the Delhi Electric Supply Undertaking;

(b) if not, the reasons for delay;

(c) whether DESU has ordered installation of all control and relay panels in the 66 KVA grid Sub-Station near Chilla Village, by

(d) if so, the details thereof; and

(e) by when Group Housing Societies, including Samachar Apartments will receive direct electricity supply from the new grid Sub-Station?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (e). The 66 KV Sub-Station at Mayur Vihar is partly in operation and is capable to meet the present demand of the Group Housing Societies in the area. DESU is also arranging the necessary equipment to make the 66 KV Grid Sub-Station at Chilla Village operational. The Group Housing Societies, including the Samachar Apartments, are expected to receive direct supply from the new Grid Sub-Station by March, 1993.

**Dulhasti Hydro Electric Project**

2177. SHRI PHOOLCHAND VERMA: SHRI VISHWANATH SHASTRI:

Will the Minister of POWER be pleased to state:

(a) whether the French group of companies have stopped work on the 390 MW Dulhasti Hydro electricity project;

(b) if so, the reasons therefor;

(c) the total number of companies working on the project at present;

(d) the value of contract assigned to them;

(e) whether these companies have complied with the terms and conditioned stipulated in the contract

(f) if not, the action proposed to be taken by the Government in this regard; and

(g) the alternative arrangements made by the Government to complete the project and the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The ranch Consortium, which had been entrusted by the National Hydro-electric Power Corporation (NHPC) with the execution of the 390 MW Dulhasti Hydro-electric Project, suspended the works at the project site on 24.08.1992. However, the design and engineering works and manufacture/supply of permanent equipments, which are being carried out outside the project area, continued to be in progress. The French Consortium had recently informed the Govt. that they were making a start to resume work at project site with repairs to the Tunnel Boring Machine. The repairs have since been completed and work on the project's structures is yet to be resumed.

(b) The French Consortium has been representing that the law and order situation in and around the project area has not been conducive to performance of contractual obligations by them.

(c) The French Consortium working on the project at present comprises five different companies.

(d) The contract was for a basic price equivalent to about Rs. 785 crores at the exchange rate applicable as on 24.10.1988. In addition to the basic price, contingencies equivalent to about Rs. 61 crores at the same exchange rate were envisaged in the contract.

(e) The NHPC are of the view that suspension of the work at the project site by the French Consortium is not in accordance

with the terms and conditions of the contract.

(f) The Govt. has taken various steps to persuade the French Consortium to resume work. These include visit to the project site by senior officials of the State Govt. and security agencies, to review the security situation and assure the French Contractors in this regard; augmentation of security arrangements in and around the project area; and constitution of a local security Committee, with due representation to NHPC and the French Contractors, to monitor the security environment on an on-going basis and to take appropriate measures as may be warranted in connection with security aspects relating to the execution of the project.

(g) As the French Consortium had recently indicated their intention to resume the work and had also proceeded to carry out repairs to the Tunnel Boring Machine, it is premature at this stage to consider alternative arrangements for completion of the project.

#### **Expansion of Trivandrum, Cochin and Calicut Airport**

2178. PROF. K. V. THOMAS:  
SHRI P. C. THOMAS:  
SHRI THAYIL JOHN ANJALOSE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the steps taken for the expansion and modernisation of Trivandrum, Cochin and Calicut airports; and

° (b) the number of additional flights likely to be introduced from these airports?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) TRIVANDRUM: International Airports Authority of India (IAAI) has requested



the State Government of Kerala for acquisition of 140 acres of land on the South-West side of the existing runway for expansion purposes. During 1991-92, the Security Lounge and Domestic Departure have already been air conditioned and expanded. Air conditioning of the arrival hall has been undertaken. IAAI has also plans to improve runway lighting system, strengthening and construction of shoulders of main runway and addition, alterations in Terminal-I

**COCHIN:** Due to the acute fund consisting with the National Airports Authority, they have no plan to upgrade this airport.

**CALICUT:** The National Airports Authority has plans to construct a separate new terminal suitable for 250 incoming passengers at an estimated cost of Rs. 613 lakhs. The work is likely to commence by the end of March, 1993.

(b) Presently, Indian Airlines has no plans to increase services from Trivandrum Cochin and Calicut.

#### **Hindi Programmes on Foreign TV Networks**

**2179. SHRI TARA CHAND KHANDELWAL:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the attention of the Government has been drawn to a news item captioned "Zee TV to beam Hindi fare" as reported in the Hindustan Times dated October 1, 1992;

(b) whether several foreign TV networks have started exclusively Hindi programmes in the Indian skies; and

(c) if so, the reaction of the Government in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):** (a) to (c). Yes, Sir. However, the programmes transmitted via foreign satellites are available only to those viewers who have installed a compatible Dish Antenna. Constant efforts continue to be made to bring about a qualitative improvement in the programme format of Doordarshan to sustain the interest of its viewers.

#### **Slashing of SEBs Dues**

**2180. SHRI S.B. THORAT:**  
SHRI GEORGE FERNANDES:  
SHRI ANORANJAN BHAKTA:

Will the Minister of POWER be pleased to state:

(a) the amount of overdues of NIPC, NHPCC and other Power Corporations towards each State Electricity Board as on October 1, 1992;

(b) whether the Government have asked the National Thermal Power Corporation to reduce the dues owed to it by the State Electricity Boards; and

(c) if so, the details thereof and the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):** (a) The Public Sector Corporation under the Ministry of Power have the following areas due to State Electricity Boards:-

<i>Name of Corporation</i>	<i>Name of SEB</i>	<i>Amount due (Rs. in crores)</i>
N.T.T.P. C.	Sikkim	0.09
D.V.C.	Bihar	0.0937
	Orssa	0.56

(b) Yes, Sir.

(c) To N.T.P.C. is due over Rs. 2400 crores including surcharge by various State Electricity Boards.

The outstanding dues have not only affected the liquidity position of NTPC by way of reduction in internal resources for its expansion programmes, but also severely hampered the operation of its existing power projects.

#### **Irrigation Development in Orissa**

2181. SHRI K.P. SINGH DEO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Orissa have submitted any proposal for the extension/renovation and modernisation of some irrigation projects;

(b) if so, the details thereof; and

(c) the action taken by the Government to expedite the rate of irrigation growth in the State?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Three projects namely modernisation of Hirakud Distribution System, Naraj Barrage (replacement of the old structure) and Jakkadia Irrigation (extension of annual irrigation by 47320 hectares) were received at the Centre in December, 1984, August, 1989, and August, 1989 respectively. The were estimated to cost of Rs. 32.6 crores, Rs. 124.18 crores and Rs. 227.4400 crores respectively. After examination it was seen that command area of Jakkadia Irrigation project was overlapping with the command of Ren-gali Irrigation Project while modernisation proposal of Hirakund Distribution System

was sent back to the State Government in April, 1989 for modification, on the Naraj Barrage, the State Government is required to obtain environmental clearance from the Ministry of Environment & Forests.

(c) In the VIII Plan an outlay of about Rs. 3037 crores has been provided by the Planning Commission for major, medium and minor irrigation and command area development works in Orissa.

[Translation]

#### **Captive power Plant by BSP**

2182. SHRI RAM BADAN: Will the Minister of STEEL be pleased to state:

(a) whether the Government propose to set up a new power plant to meet the internal power consumption in the Bhilai Steel Plant;

(b) if so, the details thereof; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Steel Authority of India Limited (SAIL) intends to set up a power generating Company at Bhilai, in the Joint Sector to feed the power requirements of Bhilai Steel Plant. Two memoranda of Understanding (MOU), one between SAIL and National Thermal Power Corporation (NTPC) and other between SAIL, NTPC and Madhya Pradesh Electricity Board (MPEB) have recently been signed, and proposals have been sought from private sector organisations for investment in the joint venture company.

(c) An investment proposal is yet to be fired up.

*[English]***Satellite Phones for Commercial use**

2183. SHRI J. CHOKKA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the International Maritime Satellite Organisation had developed brief-case satellite phones and is likely to release for commercial use by the end of current year; and

(b) whether his Ministry propose to introduce they said type of phones in the country, if so, where?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYA NAIDU): (a) Sir, as per the information available from International Maritime Satellite Organisation (INMARSAT) "Brief Case" type satellite telephone terminals are likely to be available commercially during 1993.

(b) No decision has so far been taken to introduce this service in India.

*[Translation]***TV Progress for Farmers**

2184. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has produced and shown any documentaries on agriculture; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) Doordarshan Kendras telecast agriculture programmes in various formats, including documentaries.

(b) Such details are not maintained centrally in a compiled form.

**Micro-Wave Towers in Himachal Pradesh**

2185. SHRI KRISHAN DUTT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether micro-wave towers are being set up in Himachal Pradesh to improve telephone system;

(b) if so, the location thereof; and

(c) when this work was started and progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYA NAIDU): (a) Yes, Sir.

(b) and (c). Out of 29 towers planned 19 have already been completed and remaining 10 are under execution. (List attached in the Statement).

**STATEMENT***List of Towers Already Completed;*

1. Shilma
2. Kasauli
3. Chail
4. Nihri
5. Dalhousie
6. Chamba

- 7 Swarghat
- 8 Bharwain
- 9 Nahan (Roof Mounted Structure)
- 10 Thanedar
- 11 Solan (Roof Mounted Structure)
- 12 Mandi
- 13 Deoga
- 14 Bilaspur
- 15 Dharamshala
- 16 Hamirpur
- 17 Una (Roof Mounted Structure)
- 18 Chunaghai
- 19 Palampur

*List of Towers where Execution Work is in Progress*

- 1 Chail (2nd Tower)
- 2 Solan
- 3 Paonta Sarahan (Sirmour)
- 4 Sarahan (Sirmour)
- 5 Nahan

- 6 Una
- 7 Mehmoor
- 8 Kangra
- 9 Surani
- 10 Bilaspur

[English]

**Funds for minor Irrigation and Ground Water During 7th Plan**

2186 SHRI RAM SINGH KASHWAN  
Will the Minister of WATER RESOURCES  
be pleased to state

(a) the plan outlay and institutional finance for minor irrigation including ground water utilisation During the Seventh five Year Plan, State-wise,

(b) the amount actually utilised, State-wise, and

(c) the allocations made for the purpose for 1992-93, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA) (a) to (c) State-wise Plan Outlay/Expenditure and institutional finance for minor irrigation including ground water during Seventh Five Year Plan and 1992-93 are given in the statement

## STATEMENT

Plan Outlay/Expenditure and Institutional Finance on Minor Irrigation

(Rs in Crores)

S.No.	Name of the State	During VII Plan			Plan outlay during 1992-93
		Plan Outlay	Plan expenditure	Institutional Finance	
1	2	3	4	5	6
1	Andhra Pradesh	7,117.40	176.04	404.76	41.84
2.	Arunachal Pradesh	23.00	23.32	--	11.40
3	Assam	160.00	162.53	36.68	53.05
4.	Bihar	260.00	284.03	127.01	172.48
5	Goa	8.80	8.80	0.05	2.61
6.	Gujarat	134.55	109.78	163.13	13.72
7.	Haryana	14.17	9.33	111.51	4.30
8.	Himachal Pradesh	54.00	59.98	0.29	26.75

S.No.	Name of the State	During VII Plan				Plan outlay during 1992-93
		Plan Outlay	Plan expenditure	Institutional Finance		
				3	4	
1	2	3	4	5	6	
9.	Jammu & Kashmir	42.00	62.69	0.01		17.26
10.	Karnataka	151.00	172.70	295.82		45.87
11.	Kerala	50.00	44.63	93.08		20.00
12.	Madhya Pradesh	433.60	330.19	301.37		152.50
13.	Maharashtra	250.00	399.36	532.66		128.05
14.	Manipur	10.00	8.71	--		5.50
15.	Meghalaya	9.70	10.14	--		6.80
16.	Mizoram	7.00	6.84	--		2.54
17.	Nagaland	15.00	14.42	--		3.45
18.	Orissa	110.00	182.95	35.20		64.35
19.	Punjab	46.22	34.96	154.06		22.97

(Rs in Crores)					
S.No.	Name of the State	During VII Plan			Plan outlay during 1992-93
		Plan Outlay	Plan expenditure	Institutional Finance	
1	2	3	4	5	6
20.	Rajasthan	47.88	55.85	128.15	30.15
21.	Sikkim	10.00	8.82	-	2.00
22.	Tamilnadu	85.00	100.28	174.31	45.00
23.	Tripura	15.00	20.55	-	9.00
24	Uttar Pradesh	512.00	589.21	423.26	56.36
25	West Bengal	68.00	86.82	76.07	57.39
Total States		266.32	2962.93	3057.51	1031.64
Total UTs		15.67	15.35	3.44	5.86
All States/UTs		2679.99	2978.28	3060.95	1037.50

(Rs in Crores)

[Translation]

[English]

**Delhi State Mineral Development Corporation**

2187. SHRI MADAN LAL KHUR-  
ANA:  
SHRI SURENDR PAL PA-  
THAK:

Will the Minister of MINES be pleased to state:

(a) whether the Delhi State Mineral Development Corporation has been closed down and their employees have been declared surplus;

(b) whether the Bhatti Mines have also been closed down;

(c) if so, the reasons therefor; and

(d) the number of labourers become jobless as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Bhatti Mines have been closed down.

(c) Operations in Bhatti Mines were suspended following an accident in May, 1990. Subsequently, this area has been notified as a Wild Life Sanctuary by the Delhi Administration.

(d) According to Delhi Administration around 22000 labourers were working in that Mines and many of them are likely to have found employment in the mines situated in Haryana across the Delhi border.

**Electronic Switching Factory in Bangalore**

2188. SHRI OSCAR FERNANDES:  
Will he Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received any proposal from the Government of Karnataka to set up the second unit of Electronic Switching Factory under the new technology "OCB 283" in Bangalore; and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). No Sir. No formal proposal was received from the Government of Karnataka. However it has been decided to set up the capacity to manufacture equipment under the OCB-283 technology in ITI factories at Bangalore, Mankapur and Palghat.

o

**Boeing Service to Solapur**

2189. SHRI DHARMANNA MONDAYAA SADUL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the economic viability of air services to and from Solapur to other places has been assessed;

(b) if so, the details thereof;

(c) whether there is any proposal to introduce Boeing service to Solapur; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.



(b) Does not arise.

(c) No, Sir.

(d) Solapur airport is not suitable for Boeing operations.

[Translation]

### **Conversion of LPT into HPT In Sitamarhi**

2190. SHRI NAWAL KISHORE RAI:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the entire district of Sitamarhi in Bihar is not covered by the present low power transmitter; and

(b) if so, by when it is likely to be converted into high power transmitter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRI JAVYAS): (a) and (b). Besides the low power T.V. transmitter at Sitamarhi operating in UHF Band which is providing satisfactory TV service within its coverage range, parts of Sitamarhi district also lie within the coverage area of the high power TV transmitter functioning at Muzaffarpur. There is no proposal at present to replace the existing low power TV transmitter at Sitamarhi by a high power TV transmitter.

### **Utilisation of Surplus Water in Bihar**

2191. SHRI RAMDEV RAM:  
SHRI SURYA NARAIN YADAV:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government contemplate to include Oranga Amanat and Kanhar Reservoir Schemes under Palamau Division

in Bihar in the Eighth Five Year Plan;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there is any proposal under consideration of the Government for diverting the surplus water of the rivers of Bihar from one place to another;

(e) if so, the rivers of Northern Bihar whose water is proposed to be diverted; and

(f) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Auranga Reservoir Scheme is an approved on-going project included in the VIII Plan. The latest cost of this project is Rs. 257 crores with an ultimate irrigation potential of about 53,400 hectares. upto March, 1992 an expenditure of about Rs. 14 crores have been incurred on the scheme. VIII Plan outlay for this project is Rs. 20 crores. Amantal and Kanhar Reservoir Schemes have not been techno-economically appraised in the absence of modified project reports. No provision for these two new schemes exists in the VIII Plan because emphasis is being given for completion of non-going irrigation projects.

(d) The State Government have prepared a project to divert water from Tilaiya Reservoir in Damadpur basin to Dhadhar river with a view to irrigate about 32,000 hectares of land in Gaya and Nawadhar districts.

(e) and (f). A National perspective for Water Resources Development prepared by the Government envisages inter-linkages between various Peninsular rivers and Himalayan rivers separately for transfer of water from water rich basins to water short basins for optimum utilisation of water re-

sources. The National Water Development Agency (NWDA) has been established to firm up these proposals. Present mandate of NWDA is concerned with Peninsular rivers development. Undertaking of Himalayan component requires modification to the objectives of NWDA.

### **Telephones out of Order in Madhya Pradesh**

2192. SHRI VISHWESHWAR BHAGAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the percentage of telephones and P.C.O.s lying out of order in the rural areas of Madhya Pradesh for the last six months; and

(b) the steps taken by the Government to put them in order?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 0.66%

(b) Following steps are taken.

- (i) Bare wires are being replaced by insulated wires;
- (ii) There are frequent thefts of wires and in theft prone areas public telephones are being given on Multi Access Radio Relay systems.
- (iii) More and more public telephones

are being provided on MARR systems.

- (iv) Also Single Channel VHF Systems are being introduced.

[English]

### **Expansion and Modernisation of Telephone Exchanges**

2193. SHRI THAYIL JOHN ANGALOSE:  
SHRIRAMESHCHEENITHALA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to expand and modernise the telephone exchanges in Kerala during 1992-93; and

(b) if so, the details thereof, district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, sir.

(b) It is proposed to modernise 280 numbers of Telephone Exchanges and expand 103 numbers of telephone exchanges in Kerala during 92-93; out of which 46 numbers have already been modernised and 23 Nos have already been expanded so far. Balance 234 numbers of exchanges shall be modernised and 80 Nos. of exchanges shall be expanded during remaining period of 92-93. District-wise details are given in the attached statement.

## STATEMENT

District-Wise Details of Modernisation and Expansion of Telephone Exchanges in Kerala Planned During 1992-93.

Sl. No	Name of the District	No. of Exchanges Proposed for Modernisation	No. of Exchanges Proposed to be Expanded
1	2	3	4
1	Trivandrum	6	5
2	Quilon	22	11
3	Pathanamthitta	25	5
4	Alleppey	15	7
5	Kohayma	20	9
6	Erankulam	22	10
7	Idukki	21	8
8	Trichur	18	5
9	Palghat	17	12
10	Malapuram	24	9

Sl. No.	Name of the District	No. of Exchanges Proposed for Modernisation	No. of Exchanges Proposed to be Expanded
1	2	3	4
11	Calicut	22	4
12	Wynad	12	6
13	Cannanore	32	9
14	Kasargod	21	3
Total		280	103

**Office of Central Electricity Authority  
in A.P.**

2194. SHRI G.M.C. BALAYOGI: Will the Minister of POWER be pleased to state:

(a) whether there is any proposal to open the office of Central Electricity Authority in Andhra Pradesh;

(b) if so, the details thereof indicating the name of the place;

(c) the time by which it is likely to be opened; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No Sir.

(b) and (c). Does not arise.

(d) Opening an office of Central Electricity Authority in Andhra Pradesh is not considered necessary at this stage.

**Selection of CMD in MTNL**

2195. SHRI ANNA JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that selection is not made through public enterprises selection board for appointing the Chairman and Managing Director of Mahangar Telephone Niga Limited;

(b) if so, the reasons therefor; and

(c) the eligibility criteria for these posts?

THE DEPUTY MINISTER IN THE

MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. The senior-most officer in MTNL has been appointed as CD with the approval of the Appointments Committee of the Cabinet, as a short term measure.

(b) The organisational structure of MTNL is likely to undergo change. It was, therefore, considered advisable presently to make short-term arrangement for the post of CD, TNL.

(c) the incumbent for the post should have vast experience in the management of telecom services. The maximum age limit is 56 years; but this can be relaxed by the Public Enterprises Selection Board/Appointments Committee of the Cabinet at their discretion in exceptional cases.

[Translation]

**S.T.D. Facility in Delhi**

2196. SHRI B.L. SHARMA PREM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the places proposed to be connected with Delhi through S.T.D. during 1992-93; and

(b) the time by which S.T.D. lines are likely to be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Names of the places proposed for STD facility during 1992-93 are given in the attached Statement.

(b) Likely to be commissioned by March, 1993.

**STATEMENT**

*Names of the places proposed to be  
connected with Delhi Trough S T D During  
1992-93 ]*

*(Andhra Pradesh Circles)*

Abdullapur

Achanta

Addanki

Allagadda

Ananthavaram'

Angara

Atmakur (THQ)

Atmakur

Avanigadda

Banganapalli

Bethamcherla

Butchireddypalem

Cementnagar

Chevetla

Chilamukur

Chintakhani

Chotuppal

Collalamamdadaind

Delta Ganavaram

Deyarayamajal

Dharur

Dundigal

Edlapalli

Ennaram

Gandapalli

Hiramandalam

Huzeerabad

Jammalamadugu

Jangaon

Jogipet

Kadira

Kaikaluru

Kalidindi

Kalluru

Kalyandurg

Kalyanikhanj

Palem

Karamchedu

Khazipalli

Kirlampudi

Kissannanagar

Kodumuru

Koilakunta

Kondrupadu

Kothur	Paogapeta
Kulakacherla	Pakala
K Tadepalli	Palamanar
Mandanapalli	Kanekal
Mahamadabad	Pamidi
Maheswaram	Pargi
Makthal	Penugonda
Mangalagudam	Podapadu
Manuguru	Punganur
Miyapur	Ragunathpalli
Mohinbad	Rajam
Mominpet	Ramaqundam
Mukkamala	Ramakrishnapur
Nakerkal	Ramgiri
Nakkapalle	Rayadurg
Narasaraopeta	Rudravaram
Narasaraopet	Sadasivpet
Narayanpet	Saluru
Narpalli	Shamirpet
Narsheerabad	Shar
Nedunur	Sricilla
Nelakondapalli	Suryapet
Nidadavole	S J Mudi
Onkollu	TADA

Tallarevu

Iala

Tandur

Palanghat

Thumakunta

Arunachal

Undi

Dergaon

Undrajavaram

Nakachari

Undrajavaram

Gagi Road

Uppuganduru

Kumbha

Uravakonda

Titabor

Vanaparty

Mataingmar

Velangi

Korchong

Velurthi

Sonari

Yedlapadu

Kuarita

Yerrupalem

Doomdooma

Zaheerabad

Dwarbandh

Kandukur

Bismwanath

Palladigunta

Battamari

*ASSAM CIRCLE*

Rangapara

Bokakhat

Abhayapuri

Chapor

Dhing

Mariani

Kamalabari

Bilaipara

Demow

Udarband

Lakhipur

Mankachar

Dewan

Puranigudam

Raskandi



**BIHAR CIRCLE**

Amarpur

Bakhtiarpur

Barajamada

Barsoi

Chakradharpur

Dianara

Hilsa

Japla

Kako

Kerma

Lahisarai

Mashaurthi

Palajori

Piro

Rajrappa

Sherghati

Udakishanganj

Arwal

Banipur

Barharwa

Bikram

Dalsindhsarai

Dumraon

Ishribazar

Jha,ha

Katoria

Kochas

Latehar

Naugachia

pataratu

Rajauli

Rosera

Simdega

Vaishali

Bagha

Banari

Baiti

Bikramganj

Daudnagar

Ghatsila

Jainagar

Jharmundi

Katra

Kuju

Mahalgaon

Noamundi

Phulparas

Rajmahal

Shekpura

Sugauli

**GUJARAT CIRCLE**

Babra

Bhiloda

Chotila

Dhanera

Dhro,

Idar

Kadodara

Kheralu

Kotda Sangani

Lunawada

Mangrol

Paslana

Thasra

Vagra

Balasinor

Borsad

Dahod

Dharampur

Gandevi

Jambuṣar

Kamrej

Kim

Lakhtar

Manavadar

Miyagam (karjan)

Patri

Umreth

Valod

Bhilad (Sangam)

Chansma

Dhandhuka

Dhari

Harji

Jasdan

Khedbrahma

Kosamba

lathi

mandvi

Mullit

Shahra

Una

Visavadar

**JAMMU & KASHMIR CIRCLE**

Samba

Reasi

Rania

Pulwama

Thanesar

Bishnah

Pataudi

Ramban

Ghula

Hira Nagar

Ganaur

Badgam

Charki Dadri

*HIMACHAL PRADESH CIRCLE*

Bawanikhere

Bangana

Tohana

Nadwn

Kundli

Rureka (Sangra)

bawal

Kandaghat

Kosli

Bajjnath

Narnaund

Palampur

Jhanaund

Sarkaghat

Jhajjar

Theog

Ratia

Jogindernagar

Nuh

Pachad

*KARNATAKA CIRCLE*

Arki

Harapanahalli

*HARYANA CIRCLE*

nargund

Pehowa

Ron

Hatnin

Chittapur

Safidon

Jewargi

Loharu

K.R. Nagar

Meham

Gundlupet

Honnavar

Annamanada

Honnali

Arakkunnam

Hosadurga

Aryanad

H B halli

Athodli

Hirekerpur

Ayoor

Mundargi

Chazhannor

Atzalpur

Chazhoor

Mudhol

Chelakkara

C R Nagar

Chengalam

H D Kote

Chepra

Joida

Chirayinkil

Kuniga

Chombala

Molakkalmuru

Edakkad

B Bagewadi

Edappal

Kurago

Elanthur

Shirahatti

Engandiyur

Alland

Irrikur

Hungund

Iritty

Yelandur

Kallambalam

Belur

Kappakancherry

Channagiri

Kanjiramkulam

Gubbi

Kanara

Devanahalli

Kappad

KERALA CIRCLE

Karimkunnam

Karukachal

Matool

Kattanam

Mazhuvannur

Pallikkathodu

Melady

Kidangoor

Melukavumattom

Paravoor

Mevellor

Kollakkadavu

Moncomb

Perdala

Muringakal

kongad

Muthukulam

Pinnakkānadu

Muttom

Poovapally

Connukal

Kottiyam

Padinjārangadi

Kullassery

Pallikkara

Kumbala

Kecheri

Kumily

Parassala

Kunnathanam

Koduvail

kunnicoḍanum

Pazhayannur

Kuthiathode

Kollengode

Kuthuparamba

Perla

Kuttiṭṭuram

Kottiyam

Maliapally

Pulicunnu

Mananthavadi

Punayarkulam

Manimala

Puthur

Marangattupail

Rajapuram

Māṭṭacherry

Sreekantapuram

Sultan Battery

Kollapally

Talayolaparamba

Peringathoor

Tamarassery

Koratty

Thirthala

Poovar

Thirunavaya

Vithura

Thoovakunnu

*MADHYA PRADESH CIRCLE*

Thiruvambadi

Khajuri

Trikaripur

Ashokanagar

Udma

Jashpurnagar

Uzhavoor

Manasa

Vadassenkara

Dhammod

Valluvambaram

Shujalpumandi

Vaniyamkulam

Khursia

Vazhithala

Nawapararajim

Velanchirangara

Sailana

Vellanad

Harsud

Vellarada

Amarwada

Vengoor

Chruhat

Venjaramoodu

Dabra

Vythiri

Kareli

Kattapana

Gadarawara

Panoor

Khurai

Kodakara

Korba

pattambi

Mahasamund

Sendhwa

**MAHARASHTRA CIRCLE**

Parasia

Amalner

Mohna

Basmathagar

Pathalgaon

Chandrapur-MIDC

Nayri

Dapoli

Maneri

Gadhinglaj

Chaurai

Hinganghat

Waraseoni

Kankavali

Bilha

Karnja

Singe

Kirloskarwadi

Saraipalli

Mahad

Khajuraho

Nalasopara

Khachrod

Niphad

Khumari

paithan

Barwani

Parola

Sihora

Sailu

Harda

Sawantwadi

Barnagar

Shirdi

Khairugesb

Tiroda

Pachmarhi

Vengurla

Sausar

Warud

Fatebhad

Ambejogai

Pandhrna

Bati-Bori

Sanwer

Chikkali

Deglour

Lote

Gokulshirgam

Mohol

Hingoli

Newasa

Kannad

Pachora

Khed

Parlivajinath

kolad

Roha

Mansar

Satana

Nandura

Shegaon

Omerga

Sirigonda

Palghar

Vaijapur

Ramted

Waliv

Sakoli

*NORTH EAST CIRCLE*

Seloo

Roing

Sinnar

Dirang

Udgir

latikor

Vita

Dawki

Amgaon

Mawngap

Chdwad

Paren

Chipuln

Chuchuyimlang

Dhamangaon Rly

Akulato

Goregaon

Khowai

Kagal

B shalgarh

kapsi

Tenga

Kinwat

Mreh



Mongpoh

Chendipada

Mahendraganj

Karanjia

champhai

Suruda

Tuli

Sunguda

Impur

pattapur

Changtongia

Kodala

Belonia

Rengali

Rupa

Kiriburu Hill Top

Bagmara

Kukkudakhandi

Khliehriat

Gondola

Byranihat

Tikabali

Kolasib

Khajuriapada

Ghaspari

Kutra

Alichan

Jamukira

Kamalpur

Rairangpur

Sabroom

Daspalla

**ORISSA CIRCLE**

Gabakunda

Aul

Baramba

KandarpurKesniga

Raghunathpur

Nawapara

Mahakalpada

Salebhata

Tigira

Lathakata

Jupatna

Bhatir

haji shankar Road

Pakmal

Nana Pond

Bagdehi

Padmapur (GM)

Bileipada

R. Sumandi

Ghatgaon

Raikia

Hatadihi

Chhaitana

Joshipur

Tensa

Mohna

Deogarh

GOP

Athmallik

Kakatpur

Satshankha

Bahadjhola

Indupur

INS Chilka

Khuntuni

NischintkoillBalikuda

Kukhia

Khariar Road

Jaraka

Bangamunda

Belpora

Tusra

Rupra Road

Purna Pani

Sinhapalli

Kadobahal

Melchhamunda"Gondia

Padiabahal

Joranda

Bhuban

Nagra,

Basudevpur

Buguda

Purushotampur

Bausuni

Katikata Pudamari

Rajsunakhela

Kantamal

Sarankul

Satupalli

B.T. Pur

Jamsola

Gania

bahuram

Panikoili

Brahmanipal

Chhatia

Rajkhaiar

Baricuttack

Loisinga

Binka

Bonai

Utkela

Attabira

Sialkhandeita

Sohela

Bijepur

Sahaspur

Hari Chandanpur

Parjanj

Ksadurapal

Ranital

Rupsa

Kusupur

Khallikote

Madda

Balakati

Sergarh

Narahat

Kujang

Odagaon

Bolani

Phiringia

Rasgovindpur

*PUNJAB CIRCLE*

bhanjbihar

Dhariwal

G&gt;Udagiri

Kurali

Puruna Cutack

Satala

Biramtrapur

Ajnale

Khandapara

Balachour

Nachuni

Doraha

Kuapal

Mandi Gobindgarh

Kishorenagar

Derbassi

Mansa

Kowngla

Sirhind

Katwa

Talwandi Saboo

Atambagh

Garh Shankar

Jhargra

Dina Nagar

Mekhliganj

Malour

Lalbag

Anandpur Sahib

Kdip

Malerkotla

Milki

Amloh

Tamiluk

Merinda

Pakyang

Basso Pathana

Kalna

**WEST BENGAL CIRCLE**

Chungthung

Contai

Ghata

Khatra

Tootanganj

Dinhata

Rampurhat

Soreing

Mutildepla Bipp

Islampur

Panagarh Babar

Gongaon

Pansukura

Mathabhanga

**RAJASTHAN CIRCLE**

Jangipur

Kekri

Scrcha

Nasirabad

Banarhat

Sarwar

Kandi

Bansur

Ranaghat

Laxmangarh

Thana Gaj

Degana

Bagidora

Nawa

Gaehi

Jaitaran

Ghatol

Sojat

Kushalgarh

Deogarh

Kishan Ganj

Bamanwas

Mangrol

Hindaun

Shabad

Mahua

Chipa Bard

Todabhim

Gudhamolani

Laxmangarh

Shee

Reodhar

Pachpadra

karanpur

Siwan

Filibanga

Baitu

Sadulpur

Deeg

Suratgarh

Kaman

Deoli

Kumher

Dharayabad

Nagar

Asind

Ruphass

Sanera

Weir

Jhajpur

Raniwas

Kotri

Shergarh

Mandal

Chhabra

Mandalgari

Ramacanjmandi

RAipur

Shahpura

Sahhara

Kolayat

Loon karansar

Norkha

Kesoritapatan

Nainwa

Begun

Bhae;sar

Chhoti Sadri

Dunger

Gangrai

Kapasari

Nimbahera

Rasmi

Pahar

Sanchoe

Bhopalgarh

Digod

Sangod

Jayal

Prabarsar

Marwar Junction

MAaet

Khumbhalgarh

Bonli

Nadoti

Data Ramgarh

Srimadhopur

Anupgarh

Nohar

Raisinghnagar

Sanria

Tibi

Malpura

Gogunda

Aroh

Rajagarh (Churi)

Ratangarh

Sardar Sahar

Dungargarh

Sujangarh

Taranagar

Baseri

Rajakhera

Aspur

Sagwara

Seemalwara

Bassi

Chaksu

Chomu

Dudu

Phagt

Phut;era

Aklara

Gandhar

Khanpur

Pachpahar

Pirawa

Ahore

Bhinmal

Osian

Atru

Pipalda

Deedwana

landnu

Desuri

Raipur

Bhim

Railmagra

Gangapurcity

Khandir

Sapotra

Pindwara

Bhadra

Padampur

Rawatsar

Srivijayanagar

Gharsana

Todaraisingh

Jhadol

Kharsapa

Nadbei

Balotra

Sambhar Lake

Falna

Agar

Dabok

Rajagarh (Alwar)

Chirana

Khetri Copper

Rikhabdeo

Lalsor

Gonera

Sunderpura

Paparda

**Meo****Bhandarej****Neemrana****Viranagar****Bayana****Salumber****Jhalarapatan****Sheoganj (Local Sumerpur)****Kotra****Sarda****Bhawanimandi****Srimathavirji****Newai****Khanchord****Jawaja****Achrol****Udaipurati****Khetri Town****Gulhpura****Bandikui****Nareda****Rajnota****Nagal Ranawantan****Mandawari****Chohtan****Hindoli****Jambaramgarh****Hanumangarh Junction****Bali****Unara****Marli****Vallabh Nagar****Gangapur (Bhilwara)****Nawalgarh****Bilara****Kanota****Banasthali****Mertacity****Talera****Chirawa****Mount Abu****Paota****Baswa****Manoharpura****Sainthal****Sikandara****Bissuau****Sikarai**



Bari

Jayamkondan

'Puskar

Kamuthi

Tigara

Kattumannarkoil

Hurda (Local Gulabpu)

Keeranur

\* *TAMIL NADU CIRCLE*

Kilakarai

Alangudi

Kodavasal

Ammapettai

Kotagiri

Annur

Lalgudi

Ariyalur

Manamadurai

Aundipatti

Mudukulathur

Avudiyarkoil

Mannilam

Boothapandi

Natham

Chengam

Navalur

Cheranmadevi

Neyyoor

Chettinad

Nidamangalam

Cheyyur

Nilakottai

Colachel

Pennagaram

Denkanikotta

Peravuranti

Gandarvakottai

Polur

Gingee

Ponnamaravati

Gudalur(Nilgiris)

Porayar

Gudiyatham

Sathankulam

Harur

Sivagiri

Illayangudi

Srivaikundam

Tiruchuli

Bagitmanagaram

Tirumayyam

Bargur

Tirupattur (KKD)

Bhavanisangar

Tirupattur (NA)

Chinnamannur

Tiruthuraipoondi

Chittar

Tiruvadanai

Christianagaram

Tiruverripuram

D.G. Pudur

Tisayanvillai

Eral

Tittagudi

Ervancherry

Uthamapalayam

Gomangalam

Uthangari

Gudallur (MA)

Uthiramopur

Highways

Uthukottai

Idapadi

Vadipatti

Iluppur

Valangaiman

Jolarpet

Vallapadi

Kadayam

Veedaranyam

Kalugondapalli

Vdeasandur

Kalugumalai

Vilathikulam

Kakarigiri

Wandiwash

Kavarapettai

Pattukottai

Kaveripattinam

Mandayur

Kirumambakkam

Radhapuram

Koradacheri

Cuddalore

Malayandipattinam

Mandapam

Mukkudal

Muttom

Nasiyanur

Nathchiyarkoil

Navalurkuttapattu

Neyveli II

Padalur

Nidamangalam

Nilakottai

Omalur

Oranthanad

Palacode

Pallipet

Sholingar

Swamimalai

Tirupuvanam

Vasudevanallur

Vembadithalam

Kotthanallur

Allagasamudram .

Anamalai

Anthiyur

Arachalur

Athipedu

Attayampatti

Ayyampet

Singampueri

Tirukattupalli

Tiruvelangadu

Vallilutathanpalayam

Veerapandi

V. Vellode

Pasur

Pernampet

Pettaivaithalai

Padukottai

Puduvayal

Punjaipuiuampatti

Sambanarkoil

Sirmugai

Tirupayathangudi

Tittachery

Vanur (Mailam)

Velankanni

Walsabad

UTTAR PRADESH CIRCLE

Akbarpur

Aliganju	Mohammdi
Amroha	Dharchula
Anoop Sahar	Najibabad
Anola Atrauli	Dunda
Baberu	Naraini
Bageshwar	Fathehpur
Bahjeri	Nighasan
Bansi	Garhmukteshwar
Bhikiyasain	Powayan
Bhinga	Haidergaeh
Bhogaon	Rudraprayag
Bikapur	Hata
Bindki	Sahabad
Bisalpur	Jalalpur
Bisauli	Salon
Biswan	Jasrana
Budhana	Shahganj
Chakia	Kariana
Mau	Kaiserganj
Charkharo	Karanprayag
Mehoba	Karhal
Chunar	Kaveri
Mishrikh	Kerakat
Dataganj	Khair

Khalilabad

Garauntha

Khatima

Patti

Kheragarh

Gyanpur

Kotdwar

Ram Sanehghat

Kulpahar

Harraiya

Kunda" Ladharpur

Safidpur

Lakswar

Jalalbad

Ial ganj (katra)

Saidpur

Lansdown

Janseth

Macchlishahar

Shabad

Marigan

Sidhauli

Math

Sikandrarao

Mchandausi

Sitraganj

Mawana

Swar

Chitbramau

Talbehat

Milak

Tanda

Dalmau

Thakurdwara

Mohmdabad (GZP)

Tilhar

Dhampur

Tilot

Nagina

Tulsipur

Dumariyaganj

Utraulla

Nanpara

Zamania

Earidpur

Behat

Nawabganj

Bilari

Bilaspur

Sahaswan

Champawat

Jaleswar

Dhanavra

Sambhal

Hassanpur

Kaimganj

Maharaganj

[English]

Chakrata

Expansion of Communication Services

Mauranipur

2197. SHRI ANAND AHIRWAR:  
SHRI PRAKASH V. PATIL:

Chaun Chapur

Will the Minister of COMMUNICATIONS  
be pleased to state:

Mohrauni

Coleinaganj

(a) whether the Government have for-  
mulated any scheme for the expansion of  
communication services in the country dur-  
ing Eighth Five Year Plan;

Mohamdebad (Gohn)

Deoprayag

(b) if so, the details thereof;

Moth

(c) the number of telephone exchanges  
to be set up and modernised the existing  
exchanges under this scheme, State-wise,  
separately;

Didihat

Nakur

(d) whether any priority areas have  
been identified for this purpose;

Etmadpur

Narewdranagar

(e) if so, the details thereof; and

Gangulihat

(f) the allocation made or proposed to  
be made in the Eighth Five Year Plan in this  
regard?

Patiyali

Ghatampur

THE DEPUTY MINISTER OF COM-  
MUNICATIONS (SHRI P.V. RANGAYYA  
NAIDU): (a) Yes Sir.

Puranpur

Maldwani

(b) The details of expansion of the  
Telecommunication services in the country  
during the 8th Five Year Plan are:-

Sedabad

Igias

- Net addition of 93 lakh lines of

**Local Switching Capacity.**

- Net addition of 75 lakh lines of Direct Exchange Lines.
- Capacity addition of 31200 Telex Lines.
- Provision of telephone facility to all Gram Panchyats.
- Extension of Subscriber Trunk Dialling Facility to all Exchanges.
- Computerisation of customer services like directory enquiry manual trunk services, billing & fault repair services.

Following value-added services are planned to be provided at least in all towns with a population of 5 lakh or more mainly on the basis of franchise:

- Cellular mobile service
- Voice-mail service
- Electronic-mail service
- Audio-conference service

- Video-conferencing service
- Radio- paging
- Videotex

(c) Possible forecast of the number of the telephone exchanges to be set up in the 8th plan period cannot be made due to the changes in technology, demand uncertainties etc, however unit-wise details of providing about 93 lakh lines of exchange capacity are given in the attached statement. The above annex also gives unit-Wise, around 17 lakhs lines of existing capacity proposed to be replaced by latest equipment under modernisation programme.

(d) Yes, Sir.

(e) Priority has been given to achieve fully automatic network by March, 1994 by replacing all manual exchanges.

(f) The Planning Commission has approved an outlay of Rs. 23,946 Crore with directives to arrange funds through other innovative measures to achieve the physical targets of the plan including the priority areas. The requirement of funds to complete the physical targets of the plan is Rs. 40,55 Crores.

**STATEMENT***Circlewise Commissioning Programme of Telephones Proposed During 1992-97.*

Sl.No.	Name of the Circle	Capacity			Telephone Connections
		Net	Replacement Automatisation		
1	2	3	4	5	
1.	Andhra Pradesh	648,284	161,800	514,300	
2.	Assam	74,547	27,825	59,100	
3.	Bihar	127,368	57,268	101,000	
4.	Gujarat (including Dadra, Nagar Havli, Daman & Diu)	794,586	170,770	630,400	
5.	Haryana	290,612	51,884	230,600	
6.	Himachal Pradesh	71,110	25,410	56,400	
7.	Jammu & Kashmir	53,214	910	12,300	
8.	Karnataka	599,556	145,916	475,700	
9.	Kerala	492,341	104,215	390,600	



Sl No	Name of the Circle	Capacity			Telephone Connections
		Net	Replacement Automatisation		
1	2	3	4	5	
10	Madhya Pradesh	402,767	93,125	319,600	
11	Maharashtra (including Goa & MTNL Bombay)	2,036,556	238,670	1,670,700	
12	North East	31,635	15,445	25,100	
13	Orissa	61,574	24,402	48,900	
14	Punjab (including Chandigarh)	499,997	92,675	396,700	
15	Rajasthan	417,947	103,561	331,600	
16	Tamil Nadu (including Pondicherry & Madras)	777,358	143,130	334,200	
17	Uttar Pradesh	520,707	134,609	421,000	

Sl.No.	Name of the Circle	Capacity			Telephone Connections
		Net	Replacement Automatisation		
1	2	3	4	5	
18.	West Bengal (including Sikkim, Andaman & Nicobar & Calcutta)	220,015	93,785		181,800
19.	Delhi	1,141,800	31 300		970,000
	Total :	9,271 974	1,724,700		7,500,000

[Translation]

### T.V. Tower at Gharoo in U.P.

2198. DR. G.L. KANAUIJA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to install a TV tower in Gharoo tribal area under Lakhimpur district in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS):

(a) to (c) a high power TV transmitter is envisaged to be set up at lakhimpur in replacement of the existing low power TV transmitter there. On Commissioning of this transmitter, whole of Kheri (lakhimpur) district is expected to be brought under TV coverage. Implementation of this project would, however, depend upon availability of resources and *inter-se* priorities

### T.V Services in Rajasthan

2199. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether there is a need for the improvement of television programme services in Rajasthan in view of the undesirable activities on Pakistan border along Rajasthan, and

(b) if so, the steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS):

(a) and (b). Yes, Sir. With a view to provide

TV service to the uncovered parts of the State of Rajasthan along the international border, two high power TV transmitters, one each at Barmer and Jaisalmer are under implementation at present. Besides two low power TV transmitters at Bhadra and Ratwarsar are also under implementation/envisaged to be set up to provide TV service to the uncovered parts of the border district of Ganganagar. In addition, a high power TV transmitter is also envisaged to be set up at Anupgarh (Ganganagar district) subject of availability of resources and *inter se* priorities

It is also envisaged to link all the high power/low power TV transmitters in the State with Doordarshan Kendra, Jaipur using satellite mode of linkage for which a Satellite Earth Station is at an advance stage of implementation at Jaipur.

Improvement in the quality and content of Doordarshan programmes, based on suggestions received from various quarters and audience surveys, is the continuous endeavour of Doordarshan.

[English]

### Expansion of Trivandrum Airport

2200. SHRI KODIKUNIL SURESH:  
SHRI PALA K. M. MATHEW:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the total amount allocated for the expansion of the Trivandrum international airport during 1993-94;

(b) whether the Government have identified the areas required for the development and assessed the cost of rehabilitation and the extent of dislocation of the local people;

(c) if so, the details thereof,

(d) the amount spent on the construction of international airport at Trivandrum, so far; and

(e) the steps being taken for the expansion of airport within the stipulated period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Rs. 14.12 crores.

(b) and (c). 140 acres of land for the construction of terminal building and 110 acres for expansion of runway have been identified on the south-west side of the existing runway. The Authority has approached the State Government of Kerala for acquisition of land and rehabilitation of the local people. These costs have not been assessed.

(d) A sum of Rs. 4.07 crores has been incurred on the expansion of Trivandrum Airport till March, 1992.

(e) Runway extension and development of new terminal complex modification of International Cargo Complex air-conditioning of domestic arrival hall and security hold area improvement of runway lighting system, provision of approach lighting system are envisaged for expansion and development of Trivandrum airport. A sum Rs. 1.82 crores has been deposited with Government of Kerala for acquisition of land for expansion of the airport.

#### **Foreign Tourists in Maharashtra**

2201. PROF. ASHOK ANANDRAO DESHUKH:  
SHRI HARISINH CHAVDA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign tourists visited Maharashtra and Gujarat during the last

three years; and

(b) the amount of foreign exchange earned this period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) According to the information furnished by the Government of Gujarat, 4801, 3274 and 2802 foreign tourists visited Gujarat during the years 1989, 1990 and 1991 respectively. Similar information in respect of Maharashtra are not available from the State Government.

(b) The estimates of foreign exchange earnings from tourism are not worked out State-wise.

[Translation]

#### **Damodar Valley Corporation Act, 1948**

2202. SHRI SHIBU SOREN: Will the Minister of POWER be pleased to state:

(a) whether the Governments of Bihar and West Bengal have requested the Union Government to make some amendments in the Damodar Valley Corporation Act, 1948;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). Do not arise.

#### **Inclusion of Hilly Areas of Uttar Pradesh in Tourism Map**

2203. SHRI RAM SAGAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have excluded the hilly areas of Uttar Pradesh in the tourism map published for the representatives participating in the I.T.V. Berlin, 1992; and

(b) if so, the reasons thereof?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a) and (b). The Department of Tourism has not produced any map for ITB Berlin.

#### **Automatic Telephone Exchanges in U.P.**

2204. **SHRI ARJUN SINGH YADAV:**  
**SHRI HARI KEWAL PRASAD:**

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of automatic telephone exchanges functioning at present in Uttar Pradesh; and

(b) the district-wise capacity of each of such telephone exchanges?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):** (a) 1370

(b) The information is being updated and will be placed on the Table of the House.

[English]

#### **Decontrol of Power Sector**

2205. **SHRI MANORANJAN BHAKTA:**  
**DR. Y.S. RAJASEKHAR REDDY:**  
**SHRI GEORGE FERNANDES:**  
**SHRI HARISH NARAYAN PRABHU ZANTYE:**

Will the Minister of POWER be pleased to state:

(a) whether any suggestion has been received from the World Bank for decontrol of power generation, centralisation of transmission and decentralisation of distribution; and

(b) if so, the Government's decision thereon?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):** (a) and (b). The Structural reform of the power sector in India has been engaging the attention of the Government. Various measures that need to be adopted are commented upon from time to time by the World Bank, which has in the past provided substantial assistance to the Indian power Sector. The recent initiatives of the Government to encourage private sector participation in the power sector in generation and distribution as well as the formation of a central transmission corporation, viz, Powergrid Corporation of India Ltd. have been welcomed by the Bank.

#### **T.V. Programmes For Farmers and Fishermen of Konkan Region**

2206. **SHRI SUDHIR SAWANT:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to telecast programmes for farmers and fishermen of Konkan regions of Maharashtra; and

(b) if so, the details thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) and (b). Programmes in various formats for different segments of viewers like farmers and fishermen etc. of Konkan region of Maharashtra are already being telecast by Doordarshan Kendra, Bombay in its Re-

gional Service, and by Doordarshan Kendra, Panaji.

[Translation]

#### Low Power TV Tower at Buxar in Bihar

2207. SHRI TEJ NARAYAN SINGH: Will the Minister of 'NFORMATIONS AND BROADCASTING be pleased to state:

(a) whether due to low transmission capacity of TV tower installed in Buxar in Bihar, the people of the area are not able to watch regional news and other programmes being telecast from Patna;

(b) whether the Government have any proposal to increase the transmission capacity of the said centre; and

(c) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) No, Sir. The low power TV transmitter at Buxar is linked to Doordarshan Kendra, Delhi via satellite for relay of programmes and not to Doordarshan Kendra, Patna.

(b) No, Sir.

(c) Does not arise.

#### Advertisements to Newspapers of Uttar Pradesh

2208. MAJGEN (RETD) BHUWAN CHANDRA KHANDURI: Will the Minister of

INFORMATIONS AND BROADCASTING be pleased to state:

(a) the names of registered Newspapers published from the hilly areas of Uttar Pradesh which are getting advertisements regularly from D.A.V.P;

(b) whether these small newspapers are facing any difficulty in getting the advertisements from D.A.V.P.; and

(c) if not, the details regarding the advertisements and the amount paid separately to these newspapers during the last 3 years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) The names of registered newspapers published from the hilly areas of Uttar Pradesh, which are empanelled with DAVP for the Year 1992-93, are given in the attached Statement.

(b) D.A.V.P. releases advertisements to the newspapers and journals in accordance with the norms laid down in the Government Advertising Policy Guidelines. Keeping in view these norms, publicity requirements and budgetary provisions, a balanced placing of advertisements is aimed at. Since the issue of Government Advertisements is the concern of D.A.V.P., the question of the small newspapers facing any difficulty in getting advertisements does not arise.

(c) The details of advertisements given and the amount involved are given below:-

Year	No of Newspapers/Periodicals	Space (In Std. Col. Cms)	Amount (In Rs.)
1989-90	46	82,213	8,63,334

<i>Year</i>	<i>No. of News- papers/Periodicals</i>	<i>Space (In Std. Col. Cms)</i>	<i>Amount (In Rs.)</i>
1990-91	58	69,447	10,19,072
1991-92	60	65,304	13,57,743

**STATEMENT**

*List of Newspapers Published from Hilly Areas of Uttar Pradesh which are Empanelled with D.A.V.P. for the Year 1992-93*

<i>Sl.No.</i>	<i>Name of Publication</i>	<i>Place</i>
1.	Aaj Ki Subah H/W	Dehradun
2.	Antar Jawala H/W (Garhwar)	Degadda
3.	Duhkate Swar H/W	Dehradun
4.	Deo Bhoomi H/W	Chamoli
5.	Doon Darpan H/W	Dehradun
6.	Doon mail H/W	-do-
7.	Doon Post H/W	-do-
8.	Doon Vani H/W	-do-
9.	Droon BhumiH/W	-do-
10.	Garhwal Times H/W	-do-
11.	Ghati Ka Echar H/W	-do-
12.	Ghati Ke- Garjeswar H/W	-do-
13.	Himachal Times E/D	-do-
14.	Himachal Times H/D	-do-
15.	Jan Lahar H/D	-do-

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<i>Sl.No.</i>	<i>Name of Publication</i>	<i>Place</i>
<hr/>		
16.	Loktantra H/W	Kashipur
17.	Nainital Samachar H/FN	Nainital
18.	Parvatiya Dershan Times H/W	Dehradun
19.	Pradhan Time H/D	Rishikesh
20.	Samraridh Bharat H/W	Kotdwar
21.	Sapna Suharvana H/W	Dehradun
22.	Satyapath H/W	Kotdwar
23.	Shanti Evem Ekta Darshan H/W	Dehradun
24.	Seemant Prahari H/W	Mussorie
25.	Seemant Varta H/D	Pauri
26.	Sikhar Sandesh H/FN	Dehradun
27.	Social VikasH/FN	-do-
28.	Tarun Hind H/W	Rishikesh
29.	The Frontier mail E/W	Dehradun
30.	Yday Bharat H/D	-do-
31.	Uttar Ujala H/D	Haldwani
32.	Uttaranchal H/W	Dehradun
33.	Uttaranchal Vani H/D	Rishikesh
34.	Uttari Mansarowar H/W	Chamoli
35.	Vanguard E/D	Dehradun
36.	Vani Pravaha H/D	Kashipur
37.	Yugvani H/W	Dehradun

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<i>Sl.No.</i>	<i>Name of Publication</i>	<i>Place</i>
38.	Pauri times H/W	Dehradun
39.	Saptahik Garwal Mandal	-do-

H/W	.....	Hindi Weekly
E/D .	... ..	English Daily
H/D	.....	Hindi Daily
H/FN	...	Hindi Fortnightly
E/W	... ..	English Weekly.

[English]

**Tourism Finance Corporation of India**

2209. SHRI K. V. THANGKABALU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total amount of loan disbursed by the Tourism Finance Corporation of India during the last three years;

(b) the details of projects for which this loan was disbursed; and:

(c) the amount available for the current year with the Corporation for disbursement?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) The total amount of loan disbursed by Tourism Finance Corporation is as follows:

(Rs in lakhs)

<i>As at 31st March</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
Rupee loan	1276	3871	4759
Leasing	-	36	25
Equity	-	16	44
	1276	3923	4828

(Rs in lakhs)

(b) As at 31st March	1989-90	1990-91	1991-92
Hotels	978	3675	4518
Amusement Parks	189	216	300
Car Rentals	86	32	-
Others	32	-	10
	1276	3923	4828

(c) Resources available with the Tourism Finance Corporation of India are estimated at Rs. 60 crores during the current year.

[Translation]

#### T.V. Coverage in Adivasi areas of Madhya Pradesh

2210. KUMARI VIMLA VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to provide TV coverage in Adivasi areas of the country especially Sivni, Narsinghpur and Jabalpur districts of Madhya Pradesh; and

(b) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS): (a) and (b). It is the constant endeavor of Doordarshan to provide TV service to the tribal areas of the country including those in Madhya Pradesh with due priority.

At present, besides a high power (1 KW) TV transmitter functioning at Jabalpur, three low power TV transmitters are func-

tioning in Jabalpur, Seoni and Narsimhapur districts respectively and are providing satisfactory TV service within their coverage areas. TV coverage in these districts is expected to improve substantially on augmentation of the power of the TV transmitter at Jabalpur from 1 KW to 10 KW during 1993-94. With a view to further improving TV service in Narsimhapur district, a low power TV transmitter is also envisaged to be set up at Gadarnwara subject to availability of resources and inter se priorities.

[English]

#### Central Funding Agency for Inter-State River project

2211. DR. VISWANATHAM KANITHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have finalised the scheme for setting up of a Central Funding agency for completion of the all approved inter-state-river irrigation projects in the country;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to be set up?

**THE MINISTER OF WATER RESOURCES (SHRI VIDHYACHARAN SHUKLA):** (a) to (c). No, Sir, However, for expeditious completion of some of the Nationally important irrigation projects in the country, it was contemplated to provide special central assistance to the States during the Eighth Plan period. Due to resource constraints, the Planning Commission could not accept the proposal and has suggested that the issue of funding for the National Projects be first discussed with the States as the overall National resource availability for irrigation sector is not going to change thereby.

#### **Development of Rajamundry Airport**

2212 **SHRI K V R CHOWDARY** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether there is any proposal to develop Rajamundry airport,

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) to (c). There is no proposal to upgrade Rajamundry airport owing to the

constraints of funds and lack of demand from Indian Airlines to operate its services to this aerodrome due to limited commercial potential.

[Translation]

#### **Target for Telephone Connections**

2213 **SHRI CHHEDI PASWAN** Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the target fixed for providing new telephone connections during 1992-93 is less than target fixed during 1991-92

(b) if so, the details thereof; and

(c) the State-wise target fixed for the last year and the extent up to which target has been achieved?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):** (a) and (b). No, Sir. During 91-92 a target of providing 7 lakh telephone connections was fixed where as the target for 92-93 is 8.5 lakh connections.

(c) The details are given in the attached Statement.

## STATEMENT

Sl.No.	Name of the State	DEls Performance During 1991-92			
		Targets		Achievements	
1	2	3	4		
1.	Andhra Pradesh	37,771	39,651		
2.	Assam	16,299	8,104		
3.	Bihar	22,747	22,914		
4.	Gujrat (including Diu Daman, Dadara & Nagar Haveli)	45,323	45,963		
5.	Haryana	17,371	15,947		
6.	Himachal Pradesh	8,283	7,022		
7.	Jammu and Kashmir	3,987	3,006		
8.	Karnataka	32 309	42,790		
9.	Kerala	40,445	45,344		
10.	Madhya Pradesh	51,088	68,296		
11.	Maharashtra (including Goa)	112,221	159,478		

Sl.No.	Name of the State	DELs Performance During 1991-92		
		Targets		Achievements
1	2	3	4	
12	N E (including Arunachal Pradesh, Manipur, Meghalaya Mizoram, Nagaland & Tripura)	8,679	5,501	
13	Orissa	9,589	12,860	
14	Punjab (including Chandigarh)	25,458	25,533	
15	Rajasthan	36,797	29,012	
16	Tamil Nadu (including Pondicherry)	34,138	38,104	
17	Uttar Pradesh	68,932	61,082	
18	West Bengal (including Sikkim)	50,725	20,093	
19	Delhi (U T)	70,169	84,710	
	Total	700,001	735,410	

*[English]*

### **Irrigation Potential from Indira Sagar Dam**

**2214. KUMARI PUSPHADEVISINGH:**  
Will the Minister of WATER RESOURCES be pleased to state:

(a) the total hectares of land expected to be irrigated on completion of Indira Sagar Dam at Punasa near Khandwa in Madhya Pradesh;

(b) the target date, set and estimate made for the construction of that dam project near Khandwa;

(c) the total amount spent on the project; and

(d) the progress made so far in the construction of the project?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) 1.23 lakh hectares of land is expected to be irrigated on completion of Indira Sagar Dam at Punasa near Khandwa in Madhya Pradesh.

(b) The project at an estimated cost of Rs. 1993.67 crores is expected to be completed by 2000 A.C.

(c) An expenditure of Rs. 252.338 crores has been incurred on the project upto September, 1992.

(d) Foundation excavation of main dam and excavation of Power House has started and work is in progress on Cofferdam and Diversion Tunnel. Work has also been awarded for Head Race and Tail Race Channels.

### **Modern Equipment at Thiruvananthapuram Doordarshan Kendra**

**2215. SHRI V.S. VIJAYARAGHAVAN:**  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to provide modern equipments at the Thiruvananthapuram Doordarshan Kendra;

(b) if so, the details thereof;

(c) whether any proposal for upgradation of the Kendra has been received from the State Government;

(d) if so, the details thereof; and

(e) the action taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):**

(a) and (b). Technology advancement being a continuous process, it is the constant endeavour of Doordarshan to equip its centres with modern equipment within the available resources. Taking into account these considerations, professional grade colour equipment and a colour OB Van for outside coverages have been provided to Doordarshan Kendra, Thiruvananthapuram. Besides, three modern Beta Camcorders in replacement of the existing Electronic News Gathering (ENG) Units are also envisaged to be provided at the Kendra.

(c) No such proposal appears to have been received from the Government of Kerala.

(d) and (e). Do not arise.

### **Bokreswar Thermal Power Plant**

**2216. SHRI AMAR ROYPRADHAN:**  
Will the Minister of POWER be pleased to state:

(a) whether Japan or China agreed to give financial assistance to establish a thermal power plant at Bakreswar in West Bengal; and

(b) if so, the details thereof indicating the terms and conditions of the agreement?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(b) does not arise.

**Amount Spent on National water Management Project in Orissa**

2217. KUMARI FRIDA TOPNO: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount spent on the National water Management Projects in Orissa during the last three years;

(b) the details of these projects; and

(c) the fund earmarked for Eighth Five Year Plan for this purpose? -

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Rs. 19.631 lakhs.

(b) <i>Name of the Project</i>	<i>Culturable Command Area (Hectare)</i>	<i>Estimated cost (Rs. crores)</i>
Mahandi Delta System Stage-I	10222	3.06
Mahandi Delta Stage-II	34525	10.36
Saladi Irrigation system	10000	2.99
Rshikulya Irrigation system	12610	3.78
Derjang Irrigation system	5951	1.78
Salia Irrigation system	8445	2.53
Dhanei Irrigation System	3831	1.15
Hirakud Distribution system - (based on summary report)	24125	7.24

(c) Rs. 32 crores has been earmarked by the State Government.

[Translation]

**Operation of Vayudoot**  
2218. SHRIMATIKESHARBAISONAJI

KSHIRSAGAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian airlines and the Air India are running into losses due to strike of its employees;

(b) the amount of losses due to the cancellation of flights or delays in take off;

(c) the financial position of Vayudoot in view of its greater number of incidents of delayed flights and cancellation of flights during the last three years;

(d) the reasons for Bombay-Nanded service of Vayudoot being operated via Poona instead of Aurangabad; and

(e) the number of times Bombay-Nanded flights of Vayudoot cancelled during the last six months and the outcome thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The loss suffered by Indian Airlines due to agitation/strike by pilots and other staff during the last three years is as under:

	(Rs. in crores)
1990-91	(0.57)
1991-92	(4.91)
1992-93 (up to October, 92)	(5.71)*

\* includes Rs. 3.60 (crores) towards cost of additional fuel burnt on account of agitation by air traffic controllers.

Information on Air India is being collected.

(c) Due to unremunerative operative aged fleet of aircraft excessive manpower, cancellation/delay of flights etc., the loss of Vayudoot during the last three years was as follows:

1989-90	-	Rs. 35.82 crores
1990-91	-	Rs. 37.08 crores
1991-92	-	Rs. 30.59 crores

(d) Commercial and operational consideration weigh in favour of routing this flight via Pune.

(e) Vayudoot flights on the route Bombay-Pune-Nanded were cancelled 16 times during the last 6 months primarily due to operational reasons.

[English]

#### Upgradation of Post offices in Kerala

2219. SHRI K. MURALEEDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to upgrade the post offices in Kerala during 1992-93; and

(b) if so, the details thereof district-wise and category-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

[Translation]

#### Hindi Advisory Committee

2220. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the recommendations of the Hindi Advisory Committee which have been considered and implemented in his ministry and the Central Water Commission;

(b) the recommendations which could not be implemented so far and the reasons therefor; and



(c) the time by which the remaining recommendations are likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The details of the recommendations of the Hindi Salahkar Semithi of the Ministry of Water Resources, which have been implemented, are given in the attached statement-I.

(b) and (c). The recommendations which were not implemented, along with the reasons therefor and the tentative time of their implementation are given in the attached statement-II.

#### STATEMENT

*Recommendations of the Hindi Salahkar Samithi of the Ministry of Water Resources, which have been implemented.*

#### *Recommendations*

- (1) The names of the new organisations of the Ministry should be originally in Hindi.
- (2) Official work should be done originally in Hindi not depending upon the translation.

- (3) All the Officers and employees are expected to do all their official work in Hindi after their participation in Hindi workshop.
- (4) All contracts and agreements should be both in Hindi and English.
- (5) Necessary action should be taken in getting the progress report in time.
- (6) To increase the number of Non-official members in the Hindi Salahkar Samiti.
- (7) To ensure the centpercent compliance of Section 3(3) and Rule 5.
- (8) Completion of Hindi/Hindi typing/Hindi stenography training on a time bound Programme.
- (9) Conducting of Hindi Workshops regularly.
- (10) Use of Hindi in Technical matters also.
- (110) To increase correspondence in Hindi.

**STATEMENT-II**

*Recommendations of the Hindi Salahkar Samiti of the Ministry of Water Resources, Which Could not be implemented.*

<i>Recommendations</i>	<i>Reasons for Non-Implementation</i>
------------------------	---------------------------------------

1	2
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1. For any reasons, if the new typewriters cannot be purchased, the key-boards of some of the English typewriters be converted to Hindi.

Keeping in view the orders of the Govt. of India regarding economy in expenditure, this could not be implemented. But keeping in view the budget provisions of the Ministry, the efforts are being made for its early implementation.

2. Provision of Separate staff for "Translation" and "Implementation and Monitoring".

Necessary information in this regard has been collected from some of the other Ministries and the action is being taken in this regard. However in view of the instructions from the Department of expenditure, Govt. of India, regarding the economy in expenditure, it may take more time in implementing this recommendation.

**[English]****Diesel Power Station at Renigunta in Andhra Pradesh**

2221. DR. R. MALLU:  
DR. D. VENKATESWARA  
RAO:

Will the Minister of POWER be pleased to state:

(a) whether the Government have since taken the decision to set up diesel based power plant at Renigunta in Chittoor District of Andhra Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The Andhra Pradesh State Electricity Board (APSEB) had proposed to set up LSHS/FO based power project (100MW) at Renigunta in district Chittoor. The scheme could not be considered for techno-economic clearance by the Central Electricity Authority (CEA) in the absence of fuel linkage. The APSEB has been advised to revive the scheme after fuel linkage has been tied up.

**Electronic Exchanges in West Bengal**

2222. SHRI SUKHENDU KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of old and outdated telephone exchanges in West Bengal which require replacement and modernisation;

(b) the number of electronic exchanges commissioned during the period from June 1991 to date; and

(c) the number of villages brought under the telephone network during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 281.

(b) 157.

(c) 107.

**Iron Ore Pellets**

2223. SHRI HARADHAN ROY:  
SHRI PURNA CHANDRA  
MALIK:

Will the Minister of STEEL be pleased to state:

(a) the details of the total consumption of iron ore pellets by the steel industry;

(b) whether there is any short supply of pellets;

(c) if so, the details thereof during the last three years and the steps taken or proposed to be taken to make available in adequate quantity;

(d) whether shortage of saleable steel is due to shortage of pellets; and

(e) if so, the details thereof?

THE MINISTER OF STATE FOR STEEL (SHRI SONTOSH MOHAN DEV): (a) Iron ore pellets are used by the Sponge Iron Industry in the country for production of sponge iron/hot briquetted iron in gas-based plants. The consumption of pellets in the gas based plant of M/s. Essar Gujarat Limited, who are the only consumer of pellets at present, is reported to have been around 6 lakh tones during 1991-92.

(b) There have been no reports of shortage of pellets for the sponge iron industry

(c) to (e) Do not arise

#### **Expansion of Renigunta airport**

2224 SHRI N J RATHVA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Tirumala-Tirupati Development (TTD) Board has proposed to provide loans to the National Airports Authority for the expansion of Renigunta airport

(b) if so, the details thereof and the terms and conditions laid down by them,

(c) the total estimated expenditure likely to be incurred and the manner in which the remaining amount is proposed to be arranged, and

(d) the time by which the expansion of Renigunta Airport is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) to (c) Tirumala-Tirupati Devasthanam Trust have agreed to extend a loan of Rs 6 crores to National Airports authority subject to ratification by Andhra Pradesh State Government. Total expenditure for upgradation of runway and construction of new technical building is estimated at Rs 10.96 crores. An amount of Rs 4.96 crores will be provided by National Airports Authority in a phased manner

(d) since Loan agreement is yet to be finalised by National Airports authority with Tirumala-Tirupati Devasthanam Trust, it is premature to give any time frame by which the expansion will be completed

#### **Children Film Society**

2225 SHRI MANIKRAO HODLYA GAVIT Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Children Film Society organised the children films show throughout the country,

(b) if so, the locations where the Children Film Society organised film shows during the last two years, and

(c) the procedure followed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS)

(a) Yes, Sir

(b) The Film shows were organised mainly at the following places during the last two years

Delhi, Rihandranga, Gudivada, Karimnagar, Chittore, Bankura, Howrah, Rourkela, Bombay, Wardha, Surat, Ahmedabad, Rajkot, Gwalior, Shivpuri, Durg, Jaipur, Udaipur, Bikaner, Madhya, Gulbarga, Bidar, Hyderabad, Anantpur, Cuddapah, Ranchi, Chandrapur, Gadchiroli, Nagpur, Bharuch, Trichur, Calicut, Mysore, Hassan

(c) Such film shows are held mainly with the cooperation of the district/local authorities who provide theatres either free of charge or at nominal rentals for screening of children films

[Translation]

**Telephone Connections in Madhya Pradesh on Priority Basis**

2226 SHRI SHIV RAJ SINGH CHAUHAN Will the Minister of COMMUNICATIONS be pleased to state

(a) the district-wise number of applications pending for telephone connections sanctioned on priority basis in Madhya Pradesh including Bhopal, as on date;

(b) whether the telephone connections have been provided;

(c) if so, the district-wise applications cleared; and

(d) the time by which all the remaining applications are likely to be provided with

telephones?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Sir, the required information is given in the attached statement.

(b) to (d). District-Wise details of telephones not provided so far and reasons for not providing them are as per in the attached Statement-II. These telephones would be installed on completion of departmental formalities in certain cases and on availability of exchange capacity in some other cases.

**STATEMENT-I**

*District-Wise Number of Applications Pending for Telephone Connections Sanctioned on Priority Basis in Madhya Pradesh*

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
1.	Balaghat	1
2.	Bastar	-
3.	Betul	1
4.	Bhind	-
5.	Bhopal	49
6.	Bhilsapur	1
7.	Bhhattarpur	1
8	Chhindwada	1
9.	Damoh	-
10.	Datla	-
11.	Dewas	2

Sl. No.	Name of the District		No. of Cases Pending
	1	2	
12.	Dhar		3
13.	Durg		3
14.	Guna		-
15.	Gwalior		9
16.	Hoshangabad		3
17.	Indore		56
18.	Jabalpur		20
19.	Jhabua		
20.	Khandwa		1
21.	Khargone		1
22.	Mandla		-
23.	Mandsaur		6

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
24.	Morena	10
25.	Narsinghpur	
26.	Panna	-
27.	Raigarh	-
28.	Raipur	3
29.	Raisen	-
30.	Raigarh	-
31.	Rajnandgaon	-
32.	Ratlam	7
33.	Rewa	11
34.	Sagar	7
35.	Sarguja	



Sl. No.	Name of the District		No. of Cases Pending
	1	2	
36	Satna	-	3
37	Sehore	-	
38	Seoni	-	
39	Shahdol	-	
40	Sidhi	-	
41	Shajapur	-	
42	Shivpur	2	
43	Tikamgarh	-	
44	Ujjain	-	
45	Vidisha	3	
Total			206

**STATEMENT-II***Reasons for not Providing Telephone Connections District-Wise*

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
1.	Balghat	No Capacity will be provided by March, 1993
2.	Bastar	Nil.
3.	Betul	Party has not applied. It will be provided immediately after party applied.
4.	Bhind	Nil
5.	Bhopal	32 applications pending are for want of particulars from parties. 17 cases are stopped as these are under investigation for suspected fraud.
6.	Bilaspur	Payments not made. D/N issued. Will be provided immediately on receipt of payment.
7.	Chhattarpur	Case under correspondence with circle office. Will be provided after confirmation of change of town.
8.	Chhindwara	T.N.F. likely to be provided by March, 93

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
9	Damoh	Nil
10.	Datia	Nil.
11	Dewas	1 Will be provided immediately after receipt of payment particulars Secondly after providing STD at Kshipra
12.	Dhar	T N F likely to be provided by March, 93
13.	Durg	Recently received. Will be provided within 15 days
14	Guna	Nil
15	Gwalior	Particulars are awaited from parties Will be provided after receipt of payment particulars
16	Hoshangabad	1 Within 15 days 2-March, 93. One L/D connection party is not applied. One T N F March, 93

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
17.	Indore	Will be provided within 15 days of receipt of W/L particulars and in some cases after confirmation of change of addresses.
18.	Jabalpur	14 cases will be cleared within 1 week of receipt of Regn. particulars. 6 cases of Katni are pending due to non-availd bity of capacity by March, 93.
19.	Jhabua	Nil.
20	Khandwa	L.D. connection, Distance 18 Kms. Party is not applying for L/D charges.
21.	Khargone	Immediately after receipt of payment particulars.
22	Mandal	Nil
23	Mandsaur	Cases received on 1 12 92 will be provid by 15.12.92.
24.	Morena	Due to subs. reasons. Will be provided immediately after the subs. completes formalities.

Sl. No.	Name of the District	Reasons for not Providing of Connections -
1	2	3
25.	Narsinghpur	Will be provided within 15 days.
26.	Panna	Recently received December, 92.
27.	Raigarh	Nil.
28.	Raipur	Pending for confirmation of change of address. Will be provided immediately on receipt of confirmation.
29.	Raisen	Nil.
30.	Rajgarh	Nil.
31	Rajnandgaon	Nil.
32.	Ratlam	Connections will be provided within 15 days of payment.
33.	Rewa	5-T.N.F. March, 93. 6-Parties not traceable.

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
34.	Sagar	6-Particulars awaited from parties. 1-TNF 6 will be provided after receipt of particulars and 1 by Jan, 93.
35.	Saruja	Nil.
36.	Satna	Nil.
37.	Sehore	Nil.
38.	Seoni	Nil.
39.	Shahdol	Nil.
40.	Shajapur	Nil.
41.	Shivpuri	Pending due to want of payment particulars. Will be provided after receipt of payment particulars.
42.	Sidhi	Nil.
43.	Tikamgarh	Nil.
44.	Ujjain	Nil.
45.	Vidisha	Capacity is full. Will be provided by March, 93.
Note		
T.N.F. denotes technically not feasible.		

[English]

**Construction of Lodges, Hotels and  
Yatri Niwas in Assam**

2227. SHRI PROBIN DEKA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have received any proposals from the Government of Assam for construction of tourists lodges, hotels and yatri niwas in the State during 1992-93;

(b) if so, the details thereof and the action taken by the Government thereon; and

(c) the financial assistance provided to the State during 1991-92 and proposed to be provided during 1992-93 in this regard?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Central Department of Tourism has received recently the following proposals from Government of Assam for development of tourism in the State during 1992-93:-

- (1) Pilgrim cottages at Kamakhya
- (2) Wayside facilities at Kalain
- (3) Tourist resort at Bardaloni bird sanctuary
- (4) Watersports at Tazpur/Ramnagar/Nazira/Tinsukia including hang-gliding
- (5) Sound and Light show at Charaideo
- (6) Support towards publicity and for setting up of a craft village

Central Government have released an

amount of Rs. 82.47 lakhs for various projects on tourism during 1991-92 and Rs. 14.00 lakhs have been released during 1992-93, so far.

**Thermal Power Project In A.P. By  
Hinduja Group**

2228. DR. D. VENKATESWARA RAO: Will the Minister of POWER be pleased to state:

(a) whether the London based Hinduja group has offered for setting up a thermal power project in Andhra Pradesh;

(b) if so, the place where this power project is to be set up;

(c) the estimated expenditure involved; and

(d) the time by which the work on this project is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAO): (a) to (d). A consortium of Mission Energy Company (USA) and Ashok Leyland Ltd. (India) has signed a Memorandum of Undertaking with the Andhra Pradesh State Electricity Board for setting up the Vishakhapatnam Thermal Power Plant (1000MW) in the district of Vishakhapatnam. The duration period during which the consortium is examining the feasibility of setting up the project, has been extended upto 31.1.92. Details of the likely cost and completion date may be available at the end of this period.

**Film on Dr. Ambedkar**

2229. SHRI HARISH NARAYAN PRABHU ZANTYE:

**SHRI RAM NAIK:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government/National Film Development Corporation have a proposal to produce a film on the life of Dr. Bhimrao Ambedkar in various regional languages;

(b) if so, the present stage of the proposal; and

(c) the name of producer decided by the Standing Committee of the NFDC?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SKUMARI GIRIJA VYAS): (a) Government in the Ministry of Welfare have a proposal to produce a feature film on Dr. Bhimrao Ambedkar in various regional languages of the country.

(b) and (c). The project is to be implemented by the National Film Development Corporation as its Executive Producer. The process of finalising the appointment of its Director and the Script-writer is in progress.

#### **Expenditure Incurred by MTNL on Advertisement**

\*2230. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total expenditure incurred by the Mahanagar Telephone Nigam Limited in Bombay on advertisement during 1991-92, 1992-93, upto September 30, 1992; and

(b) the total expenditure incurred for renovation of the Offices chambers of the officers by MTNL, Bombay during 1991-92 and 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, the total expenditure incurred by MTNL Bombay on advertisement during 1991-92 and from April

'92 to 30th September 1992 is Rs. 1,54,99,436 and Rs. 1,01,07,431 respectively.

(b) The total expenditure incurred for renovation of offices/ chambers by MTNL, Bombay during 1991-92 and from April, 92 to September 1992 is Rs. 5,96,429 and Rs. 1,53,413 respectively.

#### **Hotels in Rajasthan for Tourism**

2231. SHRIMATI VASUNDHARA RAJE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether some proposals from the Government of Rajasthan for construction of new hotels to boost tourism in the State are pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which these are likely to be cleared?

THE MINISTER OF CIVIL AVIATION (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

#### **Power Supply to Bihar on Concessional Rates**

2232. SHRI VIJAY KUMAR YADAV: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to provide electricity on concessional rates from central grid to Bihar till the period of drought; and

(b) if so, the extent and period thereof?



THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). There is no proposal with Government of India at present to provide electricity on concessional rates from Central grid to Bihar, till the period of drought.

[English]

**Extension of Lamba Air strip in Andaman Nicobar Island**

2233. SHRI GEORGE FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any dispute over the extension of the Lamba Line Air strip in Andaman and Nicobar Islands; and

(b) if so, the details thereof and the decision taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No. Sir

(b) Does not arise.

**Expenditure on Inaugural Flight from Calicut to Sharjah**

2234. SHRI SYED SHAHABUDDIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines has introduce a service from Calicut to Sharjah;

(b) if so, the date of inaugural flight;

(c) the number of paying and non-paying passengers on that flight including the invitees of the Government and of the Airlines separately;

(d) the total expenditure incurred on flying the invites from various places in India

to Calicut and on their hospitality in India and abroad; and

(e) the national loss on account of their free flight from Calicut to Sharjah?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. The date of inaugural flight was 15.02.1992.

(c) There were 43 paying passengers and 65 non-paying passengers (including six Indian Airlines officials) on board the flight.

(d) The expenditure incurred on providing hospitality to the inaugural guests was about Rs. 15,000/- in Indian currency and about Rs. 3.15 lakh in foreign currency. The expenditure on internal travel of invites from various places to Calicut was approximately Rs. 1.85 lakh.

(e) It is a common practise for airlines to carry selected guests on inaugural flights. This is provided for in International Air Transport Association Resolution and is done with a view to gaining publicity and media coverage. In view of this, no less can be attributed on this account to Indian Airlines.

**Expansion and Development of Airport Facilities**

2235. SHRI R. SURENDER REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the International Airport Authority of India and National Airports Authority have formulated any scheme for the expansion and development of the airport facilities;

(b) if so, the details thereof including the cost; and

(c) the names of the airports which are covered under the scheme?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). Since the size of the Eighty five Year Plan of International Airports Authority of India and National Airports Authority is yet to be finalised, the details have not been firmed up.

[Translation]

**Fire in Tax Bhavan in Agra, U.P.**

2236. SHRI BHAGWAN SHANKAR RAWAT:  
SHRI SURESHANAND SWAMI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the estimated loss suffered due to fire which engulfed the office of Telecom situated in Tax Bhavan in Agra during September-October, 1992 and the details thereof;

(b) whether any enquiry has been conducted in this regard:

(c) if so, the details thereof and findings of the enquiry; and

(d) the steps taken by the Government to prevent the recurrence of such fire incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Loss of assets is to the tune of about Rs. 1.20 Crores like Main Distribution Frame, Cables and Computer Equipment. One human life was lost. Three persons sustained major injuries and four persons minor injuries.

(b) Yes, Sir.

(c) The detailed enquiry by CGM, T&D Circle, Director (Vigilance), UP Telecom Circle, Lucknow and Deputy Commissioner, Agra are still in progress and final reports of these units are still awaited.

(d) Instructions have been reiterated to all units for strict compliance of Maintenance of Fire Fighting Equipments & Fire Drill exercise etc.

[English]

**Belthara Road (B) thermal Power Project**

2237. SHRI RAJEER SINGH: Will the Minister of POWER be pleased to state:

(a) whether the Government of Uttar Pradesh has submitted a revised plan for Belthara Road (Ballia) thermal power project to the Central Electricity authority for approval in 1990-91;

(b) if so, whether the techno-economic clearance by the Central Electricity Authority, environment clearance by the Ministry of Forests and Environment, coal linkage by the Ministry of Coal as well as confirmation for movement for coal and oil by the Ministry of Railways has been accorded in the case; and

(c) if not, the time by which the above clearance is likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The Revised feasibility report for installation of 3x250 MW Belthara Road Thermal Power Project in the State Sector in District Balli UP was received in the Central Electricity Authority (CEA) from UP State Electricity Board (UPSEB) in November, 1991.

(b) No, Sir.

(c) It can not be considered for techno-economic clearance in the absence of the requisite clearances and linkages being secured by the State Electricity Board.

[Translation]

### **Electrification of Villages**

2238. SHRISANTOSH KUMARGANGWAR: Will the Minister of POWER be pleased to state:

(a) the details of the guidelines issued by the Union Government in regard to the implementation programmes of rural electrification;

(b) if so, whether such programmes are not implemented as per these guidelines;

(c) if so, the reasons therefor; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The rural electrification programme is a State programme formulated and implemented by the State Electricity Boards/Electricity Departments of the State Governments. The physical targets and financial outlays for rural electrification programme are fixed each year by the Planning Commission keeping in view the proposals submitted by the States, availability of resources etc.

### **Telephone Exchanges in Madhya Pradesh**

2239. SHRI KHELAN RAM JANGDE:  
SHRI SHIVRAJ SINGH  
CHAUHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to expand modernise telephone exchanges in Madhya Pradesh during the Eighth Five Year Plan; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The Objective with respect to Expansion/modernisation as per 8th Five Year Plan objective envisages:

- to achieve fully automatic network by March, 1994 by replacing all manual exchanges

- replace life expired and worn-out switches as and when they become life expired

- replace small size electromechanical exchanges MAX-III and line finder type (MAX-II).

Accordingly expansion/modernisation plans are being drawn for Madhya Pradesh. About 50,000 new telephone connections are planned to be provided during 1992-93 under this plan.

[English]

### **Flight Simulators**

2240. SHRI RAMASHRAY PRASAD SINGH:  
SHRI V. SREENIVASA PRASAD:  
SHRI M.V. CHANDRASEKHARA MURTHY:

**SHRI SANAT KUMAR MAN-  
DAL:**

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines has bought two flight simulators;

(b) if so, the details thereof;

(c) whether these were tested before purchase ; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Indian Airlines has purchased two Airbus A-320 Simulators with visual aids at a cost of US \$ 32.56 million.

(c) and (d). Simulators are not available off the shelf. These are manufactured based on customer specifications. The first simulator for Airbus A-320 was tested fully at the manufacturing plant as well as after installation at the Central Training Establishment, Hyderabad. In so far as the second simulator is concerned, it was despatched from the manufacturer's premises subject to its complete testing after installation and acceptance at the Central Training Establishment, Hyderabad. The installation is now in progress at Hyderabad. Final payment is to be made by Indian Airlines after testing, satisfactory performance and acceptance by the airline.

#### **Jumbo Jets for Indian Airlines**

2241. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to purchase jumbo jets for the Indian Airlines; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

#### **IA Flight by Training Pilots**

2242. SHRI BHOY KRISHNA HAN-  
DIQUE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government are aware of an incident of flying of a A-320 aircraft (IC-915) on the Hyderabad/Bangalore sector on May 26 by two training pilots in contravention of Civil Aviation rules;

(b) if so, the facts thereof;

(c) whether any enquiry has been ordered into it; and

(d) if so, the outcome thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) to (d). The scheduled A-320 flight IC-915 of 26.5.92 was operated by a crew consisting on an examiner, who was the pilot-in command, and an instructor under route check, who was the co-pilot.

Immediately after the take off from Bangalore, the landing gear not locked up warning came on. The crew continued the flight to Hyderabad. Investigations revealed that non-retraction of landing gear was due to failure of 'door actuator attachment fittings bolts'. The flight was not in conformity with operating manual.

Following the incident and pending completion of investigations the examiner and instructor pilots were not allowed to function as examiner instructor pilots. Final

action against the two pilots is awaiting decision of the regulatory authority.

[Translation]

**Power Generation**

2243. SHRI LALIT ORAON: Will the Minister of POWER be pleased to state:

(a) the quantum of power generated in each State during 1989-90, 1990-91 and 1991-92 and as on November 30, 1992 separately; and

(b) the total number of mandays spent for the generation of power megawatt during the above period, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The requisite information is given in the attached statement-I.

(b) State-wise/Elec. Department-wise number of employees per million kwh of electricity sold during 1988-89 to 1990-91 is given in the attached statement II.

## STATEMENT-I

State/System-Wise Total Power Generation During 1989-90 to 1991-92 and April, 92- Nov, 92

State/System	Power Generation (MU)				
	1989-90	1990-91	1991-92	Apr 92-Nov 92	
1	2	3	4	5	
BOMB	11450	13052	12527	9244	
Delhi	5905	6515	6729	4910	
Jammu & Kashmir	3291	3265	3074	2200	
Himachal Pradesh	1574	2000	1859	1600	
Haryana	2641	2607	3547	2489	
Rajasthan	6483	6828	8628	5060	
Punjab	9173	8503	8777	6793	
Uttar Pradesh	34534	38238	43916	30003	
Gujarat	19733	19877	20779	15569	
Maharashtra		38222	40737	26381	

State/System	Power Generation (MU)				
	1989-90	1990-91	1991-92	Apr 92-Nov. 92	
1	2	3	4	5	
Madhya Pradesh	26227	29540	32865	20967	
Andhra Pradesh	23363	26632	30207	18949	
Karnataka	11067	12430	12884	8057	
Tamil Nadu	20584	22748	23995	18076	
Bihar	3919	2974	2586	1852	
Orissa	4672	5527	6076	3449	
West Bengal	11225	11826	13827	9896	
D.V.C	5454	4954	5333	3296	
Sikkim	36	29	36	24	
Assam	1154	1217	1083	680	
Meghalaya	1046	1093	1244	941	

State/System	Power Generation (MU)			
	1989-90	1990-91	1991-92	Apr. 92-Nov 92
1	2	3	4	5
Tripura	78	137	136	109
Manipur	450	437	544	319



**STATEMENT-II**

*State-Wise/Electricity Department-Wise No. of Employees Per Million KWH of Electricity Sold During 1988-89 to 1990-91*

(NOS)

S.No.	Agency	1988-89	1989-90	1990-91
1	2	3	4	5
1.	Andhra Pradesh	4.7	4.4	4.0
2.	Assam	16.2	14.9	15.0
3.	Bihar	8.5	7.5	7.6
4.	Gujarat	3.1	2.8	2.5
5.	Haryana	7.0	7.1	6.7
6.	Himachal	9.3	9.7	7.1
7.	Jammu & Kashmir	12.9	11.6	13.5
8.	Karnataka	5.8	3.9	3.5
9.	Kerala	6.8	6.2	5.6
10.	Madhya Pradesh	7.3	7.8	6.0

(NOS)

S.No.	Agency	1988-89	1989-90	1990-91
1	2	3	4	5
11.	Maharashtra	4.3	3.9	3.8
12.	Meghalaya	10.8	12.4	15.4
13.	Orissa	8.0	7.9	7.2
14.	Punjab	6.5	5.6	5.4
15.	Rajasthan	8.4	7.6	7.2
16.	Tamil Nadu	6.6	6.4	5.8
17.	Uttar Pradesh	6.3	5.6	5.1
18.	West Bengal	8.5	8.1	7.0
ALL BOARDS AVERAGE				
1.	Goa	8.2	8.9	7.0
2.	Manipur	45.6	41.6	30.9
3.	Mizoram	34.7	31.0	24.0

(NOS)

S.No.	Agency	1988-89	1989-90	1990-91
1	2	3	4	5
4.	Nagaland	39.1	39.4	34.9
5.	Tripura	46.7	46.7	38.0
6.	Desu	5.1	4.4	4.0
7.	Pondicherry	6.1	6.1	3.5
EDS Average		8.1	7.3	5.7

**Artists in Akashvani and Doordarshan**

2244. SHRI RAM VILAS PASWAN:  
Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state:

(a) the total number of artists in Akashvani and Doordarshan;

(b) the number of artists belonging to Scheduled Castes and Scheduled Tribes amongst them;

(c) whether the Akashvani and Doordarshan are not maintaining a separate list of the artists belonging to Scheduled Castes/ Scheduled Tribes; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMAR GIRIJA VYAS): (a) to (d). Caste wise break-up is maintained only in respect of the regularly engaged employees. However, the Artists are engaged on assignment basis, only if they possess the minimum level of talent in the required field, and are so graded by the Audition Board of AIR. Any person can appear for the Audition for any number of times.

**Release of Postal Stamps**

2245. SHRI VILASRAO NAGNATH  
RAO GUNDEWAR:  
SHRI S.B. THORAT:  
SHRI RAJENDRA KUMAR  
SHARMA:  
SHRI LALIT ORAON:

Will the Minister of COMMUNICATIONS  
be pleased to state:

(a) whether the Government have formulated any programme to issue special postage stamps in the name of great personalities of the country during 1992-93;

(b) the details of such stamps released during 1992-93 till date; and

(c) the names of great personalities in whose names commemorative stamps are proposed to be released during 1993-94?

THE DEPUTY MINISTER IN THE MINISTRY OF (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Details are given in attached Statement.

(c) Uptil now, proposals have been finalised for issue of stamps during 1993-94 on the personalities named below:-

1. Satyajit Ray
2. Dadabhai Naroji
3. Fakir Mohan Senapati
4. Willim Carey
5. Khan Abdul Gaffar Khan
6. Rahul Sankritayayan
7. P.C.Mahalanobis
8. Rani Rashmani
9. Dwaram Venkataswamy naidu
10. Dinanath Mangeshkar

**STATEMENT**

*Commemorative/Special Stamps Issued During the Current Year upto 2nd December, 1992.*

<i>Sl. N.</i>	<i>Subject</i>	<i>Date of Issue</i>	<i>Denomination</i>	<i>No. of Stamp</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1	Krushnachandra Gajapati	25.04.92	100 P	1
2	Vijay Singh Pathik	29.04.92	100 P	1
3	Henry Gidney	09.05.92	100 P	1
4	Udham Singh	31.07.92	100 P	1
5	Dr. S.R. Ranganathan	30.08.92	100 P	1
6	Hanuman Prasad Poddar	19.09.92	100 P	1
7	Yogiji Maharaj	02.12.92	100 P	1

*[English]***Airport at Karimganj Assam**

2246. SHRI DWARKA NATH DAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to set up an airport in Karimganj district of Assam;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) There is no demand from scheduled airline operators to operate to/through Karimganj.

*[Translation]***Head Post Offices in Bihar**

2247. SHRI SIMON MARANDI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of district headquarters with head post offices in Bihar;

(b) the name of districts where head post offices are likely to be set up; and

(c) the time by which the said facility is likely to be provided in the remaining districts?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a)

1. Aurangabad

2. Banka.

3. Begusarai

4. Bettiah (West Champaran District)

5. Bhagalpur

6. Ara (Bhojpur District)

7. Bihar Sharf (Nalanda District)

8. Bokaro

9. Buxar

10. Chaibasa (West Singhbhum District)

11. Daltonganj

12. Darbhanga

13. Baidyanath Deoghar (Deoghar District)

14. Dhanbad

15. Dumka

16. Gaya

17. Giridih

18. Gopalganj

19. Gumla

20. Hajipur (Vaishali District)

21. Hazaribagh

22. Jamshedpur (East Singhbhum District)

23. Katihar

24.    Madhubani
25.    Motihari (East Champaran District)
26.    Munger
27.    Muzaffarpur
28.    Nawada
29.    Patna
30.    Purnea
31.    Ranchi
32.    Sasaram (Rothas District)
33.    Chhapra (Sarawra District)
34.    Saharsa 35. Samastipur
36.    Sitamarhi
37.    Siwan

(b) There is no proposal to open any Head Post Offices in the remaining Districts of Bihar.

(c) Does not arise in view of the reply to (b) above.

[English]

#### **New Telecom Policy**

2248.    SHRI PRAFUL PATEL:  
          SHRIMATI BASAVA RAJES-  
          WARI:  
          SHRI V. KRISHNA RAO:  
          SHRI K.H. MUNIYAPPA:  
          DR. LAXMINARAYAN PAN-  
          DEYA:  
          SHRI DHARMABHIKSHAM:  
          DR. Y.S. RAJASEKHAR  
          REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have since formulated the national telecommunication policy;

(b) if so, the details thereof; and

(c) if not, the time by which the policy is likely to be formulated and announced?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The policy is still under formulation.

(c) The Policy will be placed on the table of the House as soon as it is finalised.

[Translation]

#### **Indo-Nepal Agreement on Water Issues**

2249.    SHRI HARI KEWAL PRASAD:  
          SHRI BHOENDRA JHA:  
          SHRI MOHAN SINGH (DEO-  
          RIA):  
          SHRI R. SURENDER REDDY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether India and Nepal have reached an agreement on all the outstanding issues in respect of water during the recent visit of the Prime Minister to Nepal;

(b) if so, whether any agreement has been signed;

(c) if so, to what extent India has agreed to help and assist in completion of the projects that are under construction;

(d) whether any agreement has also been reached on the completion at Karnali

and Jalkundi project and other multipurpose projects; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (e). During the visit of the Prime Minister of India to Nepal in October 1992 both sides agreed on a time frame for investigations and preparation of project reports on the Kumali, Pacheshwar, Saptakoshi, Burhi-Gandaki, Kamla and Bagmati Projects, as also on the installation of flood forecasting and warning system the construction of flood protection embankments and on power exchange. No agreement has been reached on Jalkundi project.

#### **T.V. Transmission capacity of Pilibhit Centre**

2250. DR. P.R. GANGWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the transmission capacity of Pilibhit T.V. Centre in Uttar Pradesh;

(b) if so, by when it is likely to be increased; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS)  
(a) No, Sir.

(b) Does not arise.

(c) Substantial parts of Pilibhit district receive TV service from the high power transmitter recently commissioned into service at Bareilly.

#### **Automatic Telephone Exchanges in Bihar**

2251. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of automatic telephone exchanges functioning at present in Bihar;

(b) the capacity of these telephone exchanges, district-wise;

(c) whether the Government proposed to set up such new telephone exchanges in the remaining districts during 1992-93;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 525 Nos.

(b) The details are given in the attached statement-I.

(c) New exchanges are being installed in all the 50 Districts during 1992-93.

(d) and (e). The details are given in the attached statement-II

#### **STATEMENT-I**

##### *District Wise Capacity of the Telephone Exchanges in M.P.*

<i>Sl. No.</i>	<i>Name of District</i>	<i>Capacity</i>
1.	Aurangabad	1056



<i>Sl. No.</i>	<i>Name of District</i>	<i>Capacity</i>
2.	Bhagalpur	5321
3.	Patna	41500
4.	Bokaro Steel City	4932
5.	Dhanbad	11496
6.	Hazaribagh	4285
7.	Chatra	248
8.	Palamou (Daltonganj)	1829
9.	Garwah	328
10.	Ranchi	20918
11.	Gumla	315
12.	Lodhardaga	376
13.	Bhabhua	320
14.	Rohtas	428
15.	B. Deoghat	2268
16.	Dudda	2366
17.	Sahebganj	570
18.	Dumka	2083
19.	Singbhum (E)	12800
20.	Singbhum (W)	5016
21.	Gaya	6248
22.	Banka	463
23.	Giridih	1776

<i>Sl. No.</i>	<i>Name of District</i>	<i>Capacity</i>
24.	Dehri	448
25.	Nawadah	1600
26.	Degusara	2880
27.	Khagaria	640
28.	Darbhanga	4334
29.	Madhubani	1935
30.	Muzzaffarpur	6587
31.	Samastipur	979
32.	Saharsa	1568
33.	Champaran (E)	1332
34.	Champaran (W)	2034
35.	Munger	1943
36.	Siwan	645
37.	Sitamarhi	1616
38.	Purnea	1684
39.	Katihar	1320
40.	Araria	1147
41.	Kishanganj	769
42.	Subaul	888
43.	Madhepura	640
44.	Siwan	1478
45.	Gopalganj	987

<i>Sl. No.</i>	<i>Name of District</i>	<i>Capacity</i>
46.	Vaishali	2459
47.	Nalanda	2177
48.	Bhojpur	1409
49.	Ruxar	697
50.	Chapra	2490
<b>Total</b>		<b>17,4027</b>

**STATEMENT -II***District-wise list of new Exchanges being opened during 1992-93*

<i>Sl. No.</i>	<i>District</i>	<i>Place</i>
1.	Patna	Dhanaruah, Islampur
2.	Biharsharif	Silao
3.	Hazaribagh	Chruchu, Kendari, Baharaitnagar Giddi, Pandu, Barkotha, Markacho, Satgama.
4.	Chat a	Tandwa, Sultana, Itkori
5.	Giridih	Jamua, Deari, gawan, Birni,
6.	Bokar steel	Ganday, Pirtand.
7.	Gumla Raidih, Ghoghra.	Kolebira, Bano, Chainpur, Bishunpur, Basia,
8.	Lohardaga	Tantnagar
9.	Bhagalpur	Narainpur, Bihpur
10.	Jamui	Chakai
11.	Bhanbad	Muhuda, Ichagarh
12.	Jhanabad'	Ghosi, Kurtha.

<i>Sl. No.</i>	<i>District</i>	<i>Place</i>
13.	Sitmarhi	Majorganj, Bathnahu, Dhong, bajpatti
14.	Gopalganj	Dighwa, Dighauli
15.	Battiah	Balmikinagar
16.	Motihari	Sikarhana
17.	Dumka	Nunihat
18.	Deoghat	Kora
19.	Godda	Mahagma
20.	Sahebganj	Maharajpur
21.	Siwan	Jiradei
22.	Chapra	Bheldi
23.	Banka	Maheshmunda
24.	Madhubani	Ladama
25.	Darbhanga	Simri, Jalai, nehra
26.	Samastipur	Kapan
27.	Khagaria	Maraiya
28.	Begusari	Sahebpur karmal
29.	Supaal	Pipra
30.	Hazipur	Chaprakune
31.	Ranchi	Tantnagar
32.	Jamshedpur	Potka
33.	Chaibasa	Jalidih
34.	Daltonganj	Mahvadanr Garu

<i>Sl. No.</i>	<i>District</i>	<i>Place</i>
35.	Garwa	Badam
36.	Sasaram	Dinara
37.	Bhabhua	Duoyuwatti
38.	Buxar	Rajpur
39.	Arrah	Sandesh
40.	Aurangabad	Barun
41.	Gaya	Imaganj
42.	Nawada	Kahwakol
43.	Kishanganj	Tulsia
44.	Purnea	Rupauli
45.	Araria	Narpatnanj
46.	Madhepura	Chausa
47.	Saharsa	Jalkhua
48.	Muzaffarpur	Pratapgarh
49.	Munjar	Dharhara
50.	Katihar	Azam Nagar

[English]

**Use of Metro Channel by Political Parties**

2252. SHRI CHITTA BASU:  
SHRI BIRSINGH MAHATO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have under consideration any proposal to provide opportunity to the political parties to use the proposed Metro Channel; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IS THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (KUMARI GIRJA VYAS):

(a) No, Sir.

(b) Does not arise.

### **Linking of State Capitals with STD Facility in Bihar and Gujarat**

2253. SHRISURYANARAYAN YADAV:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the cities of Bihar and Gujarat which have not so far been linked with STD facility with the State capitals;

(b) whether the Government propose to provide this facility during 1992-93;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) (i) PHUSRO (Bermo) and PATRATU of Bihar and

(ii) NAVSARI of Gujarat are yet to be linked with STD facility.

(b) Yes, Sir.

(c) (i) STD facility for PHUSRO & PATRATU likely during 92-93 after commissioning of reliable media which is under installation.

(ii) For NAVSARI, a 5000 lines local electronic exchange is proposed to be commissioned with S.T.D. facility by March, 93.

(d) Does not arise.

### **Expansion of Balco, Nalco and Hindalco**

2254. SHRI K. PRADHANI:

SHRI K.P. SINGH DEO:

Will the Minister of MINES be pleased to state:

(a) whether there is any proposal under consideration of the Union Government for expansion of BALCO, NALCO and HINDALCO;

(b) if so, the details thereof and the estimated amount likely to be incurred on each plant;

(c) the time by which these programmes are likely to be implemented; and

(d) the estimated increase in production of each plant after expansion?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (d). No proposal is under consideration of the Government for expansion of BALCO and HINDALCO. A proposal for expansion of NALCO has been considered by the Public Investment Board which has been considered by the Public Investment Board which has recommended for expansion of Bauxite Mine (from 2.4 million tonnes to 4.8 million tonnes per year) and Alumina Refinery (from 8 lakh tonnes to 13.5 lakh tonnes per year) at an estimated cost of Rs. 970 crores (at May, 1992 price level). The project is estimated to be completed in 51 months from zero date.

[Translation]

### **Shortage of Telephone Equipment in Bihar**

2255. SHRI RAM TAHAL CH-  
OUDHARY:  
SHRI RAM LAKHAN SINGH  
YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone equipment and other items are found to be short in various godowns of telecommunication centres in Bihar;

(b) if so, the details thereof;

(c) whether responsibilities have been fixed for the shortage;

(d) if so, the action taken or proposed to be taken by the Government against the persons found guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir.

(b) to (d). In view of (a) above, not applicable.

[English]

#### Setting up of Steel Plants

2256. SHRIMATI BASAVA RAJESWARI:

SHRI SYED SHAHABUDDIN:  
SHRI ARJUN CHARAN  
SETHI:

DR. KRUPASINDHU BHOI:  
SHRI V.S. VIJAYAR-  
AGHAVAN:

Will the Minister of STEEL be pleased to state:

(a) whether the Government have identified certain sites for setting up of steel plants in various States during the Eighth Plan period;

(b) if so, the names of the sites, State-wise and the criteria laid down for their inclusion;

(c) whether the State Governments were consulted in this regard;

(d) if so, the details of their suggestions; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The "Guidelines for entrepreneurs in Iron & Steel Industry" issued by the Government have identified 25 possible sites in the country for setting up new iron and steel projects and coke making plants. It has been emphasized in the Guidelines that this is only an indicative list.

(b) Names of the sites and the States in which they are situated are given in the attached statement. The principal factors which have been taken into consideration in identifying the above location are availability of raw materials and proximity to their sources, availability of adequate and suitable land, and availability of infrastructural facilities like power, water and rail and road connections. The choice of location is left to the best commercial/economic judgement of the entrepreneur who would need to undertake detailed feasibility studies before taking a final decision.

No specific locations have been identified for Electric Arc Furnace units because these plants have considerable flexibility of location depending on availability of scrap, sponge iron, electricity and market.

(c) to (e). The Ministry of Steel had written to all States/Union Territories requesting for information on the availability and sources of various steel related raw materials, availability and cost of power, availability of skilled manpower and suitable locations, if any, for large and medium-scale iron and steel plants along with infrastructural facilities available at these locations.

Replies were received from the State Governments of Uttar Pradesh, Haryana,

Karnataka, Rajasthan, Orissa, Tripura, Mizoram, Himachal Pradesh, Andhra Pradesh, Jammu and Kashmir, Tamil Nadu and Punjab. The Union Territories of Delhi; Andaman and Nicobar and Chandigarh

stated that there was no possibility of setting up such plants in these territories. The above information was taken into account while making the guidelines.



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STATEMENT			
Sl. No.	Name of State	Sl. No.	Name of Site
1	2	3	4
1	Andhra Pradesh	1	Kakinada
		2.	Kothaguda
2	Bihar	1	Manoharpur
		2.	Ramgarh
3	Goa	1	Goa
4	Gujarat	1	Bhavnagar
		2	Dahej
		3	Pipavav
5	Karnataka	1	Hospet
		2	Mangalore
6.	Maharashtra	1	Alibagh

Sl No	Name of State	Sl No	Name of Site
1	2	3	4
7	Madhya Pradesh	2	Kudal
		3	Surjagarh
		1	Bailadila
		2	Bilaspur
		3	Durg
		4	Guna
		5	Raigarh
		6	Raipur
3	Orissa	1	Daitari
		2	Paradip

Sl No	Name of State	Sl No	Name of Site
1	2	3	4
		3	Talchar
9	Uttar Pradesh	1	Jagdishpur
10	West Bengal	1	Haldia
		2	Purulia

[Translation]

**New Irrigation Policy**

2257. **SHRI NITISH KUMAR:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have recently announced a new irrigation policy to bring additional area of 113 million Hectares under the irrigation in the near future keeping in view the increasing requirement of irrigation water in the country;

(b) whether under the new policy the State Governments have been requested to use water after preparing irrigation projects keeping in view the resources available with them; and

(c) if so, the criteria laid down with regard to sharing of water of those rivers which pass through a number of States?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) to (c). No, Sir. However, steps have been initiated for adopting a national policy for irrigation management as distinct from the National Water Policy with a view to ensuring proper water management in command area. The thrust of the policy will be on proper management of irrigation system for the optimal use of water and guidelines regarding operation and maintenance, conjunctive use, drainage, farmers participation, maintenance grants, water rates, training, etc.

**Emergency Landings of AI Aircrafts**

2258. **SHRIMATI BHAVNA CHIKHLIA:**  
**SHRI RAJESH KUMAR:**  
**SHRIMATI SHEELA GAUTAM:**

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) the number of Air India aircrafts which made emergency landings in each of the last three years;

(b) the reasons therefor;

(c) the loss suffered by Air India thereby ; and

(d) the steps taken to minimise such landings?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a)

1989-90	-	7
1990-91	-	3
1991-92	-	3

(b) to (d). Two emergency landings were caused due to safety related reasons. The rest were on account of bomb threat.

There was some loss of revenue to Air India on account of landing and handling charges, food and hotel accommodation, etc. due to enforced halt of the passengers and crew at the place of emergency landing. While adequate steps are taken to minimise these incidents by taking safety measures recommended in investigation reports, the emergency landing on receipt of bomb threat calls are mandatory and inescapable.

**Financial Assistance to Gujarat for Irrigation Projects**

2259. **SHRI KASHIRAM RANA:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has sought financial assistance from the Union Government for the small, medium

and big irrigation projects;

(b) if so, the details of the projects; and

(c) the financial assistance proposed to be given by the Union Government for this purpose in each case?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). No specific request has been received from the Government of Gujarat for any Central assistance during the year 1992-93 for the construction of small, medium and major irrigation projects in Gujarat except for four Minor Irrigation projects for obtaining external assistance. The region-wise cost of the projects submitted are as under:-

(Rs. in crores)

Kutch	35.76
North Gujarat	31.44
Saurashtra	145.96
Gujarat	27.35

(c) The Proposals have been examined and recommended for posing further external assistance to Department of Economic Affairs.

[English]

Production of Pig Iron, Sponge Iron and Steel

2260. PROF. RITA VERMA:  
SHRI MAHESH KANODIA:  
SHRI R. SURENDER REDDY:  
KUMARI PUSHPADEVI SINGH:

Will the Minister of STEEL be pleased to state:

(a) whether any policy decision has been taken to increase the production of pig iron, sponge iron and steel in the private sector;

(b) if so, the details thereof;

(c) the States where these plants are likely to be set up in private sector; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATE OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Government have taken a number of policy decisions to increase the production of Pig Iron, Sponge Iron and Steel in the country as well as encourage private investment in the Iron and Steel industry.

(i) 'Iron and Steel' has been removed from the list of the industries reserved for the public sector and has also been exempted from the requirements of compulsory licensing under the Industries (Development & Regulation) Act, 1951. An Industrial license is required only if the location of the proposed plant is within 25 Kms. of a city having a population of more than 10 lakhs as per the 1991 census.

(ii) 'Iron and Steel' has been included in the list of high priority industries. Such industries have the facility for automatic approval of foreign investment in equity upto 51% provided the foreign equity covers the cost of import of capital goods.

(iii) Customs duty on imported steel melting scrap, the main raw material for mini steel plants in the secondary sector, has been reduced from 35% to 10%.

(iv) Control over pricing and distribution of Iron & Steel has been dispensed with.

(v) A set of 'Guidelines for Entrepreneurs in Iron and Steel Industry' were issued in October 1992. The Guidelines provide prospective entrepreneurs comprehensive information on the policy framework, demand projections, availability of essential raw materials, infrastructural facilities, possible locations, technological capabilities existing within the country, requirement of environmental clearances for Iron and Steel projects, etc.

(c) and (d) The "Guidelines for Entrepreneurs in Iron and Steel Industry" have identified 25 possible sites in the country for setting up new Iron and Steel projects and Coke making plants. These include 2 in Andhra Pradesh, 2 in Bihar, 1 in Goa, 3 in Gujarat, 2 in Karnataka, 3 in Maharashtra, 6 in Madhya Pradesh, 3 in Orissa, 1 in Uttar Pradesh and 2 in West Bengal. It has been emphasized in the guidelines that this is only an indicative list. The choice of location is left to the best commercial/economic judgement of the entrepreneurs who would need to undertake detailed feasibility studies before taking a final decision.

No specific locations have been identified for setting up of Electric Arc Furnace Units which have considerable flexibility of location depending upon the availability of scrap, sponge iron, electricity and market.

[Translation]

#### **Telephone Connections in Madhya Pradesh**

2261. SHRI YOGANAND  
SARASWATI:

SHRI PHOOL CHAND  
VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of persons on the waiting list for new telephone connections in Madhya Pradesh, district-wise and category-wise, at present; and

(b) the time by which these are likely to be provided telephone connections?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU). (a) Details of Waiting list as on 30.9.92 district-wise and category-wise for new Telephone connections in Madhya Pradesh is given in the attached Statement.

(b) The Department of Telecom has formulated 8th Five Year Plan (1992-97) which envisages

- to provide telephone connections practically on demand in rural and tribal areas.
- Waiting period for Telephone Connections not to exceed two years in large telephone systems.

The expansion plans have been drawn accordingly.

## STATEMENT

*Details of Waiting List as on 30-12-92 District-Wise and Category-Wise for New Telephone connections in Madhya Pradesh.*

S.No.	Name of District	Waiting List			
		OYT	N-OYT-S	N-OYT-G	
1	2	3	4	5	
1.	Balaghat	42	24		369
2	Bastar	54	30		365
3	Betul	19	7		465
4.	Bhind	95	76		570
5.	Bhopri	147	208		7365
6	Bilaspur	59	294		1834
7	Chatarpur	36	45		421
8	Chhindwara	55	89		3,7
9	Datol,	8	28		257
10	Datta	15	10		336

S.No.	Name of District	Waiting List				
		OYT	N-OYT-S	N-OYT-G		
1	2	3	4	5	•	5
11	Dewas	14	79	969		
12.	Dhar	50	24	551		
13	Dug	442	357	4112		
14	Guna	16	51	692		
15	Gwalior	15	190	6791		
16	Hoshangabad	13	13	1036		
17	Indore	1157	1176	28420		
18	Jabalpur	131	342	1125		
19	Jhabhu	4	6	170		
20.	Khandua	37	56	1327		
21.	Khargone	3	28	379		



S.No.	Name of District	Waiting List			
		OYT	N-OYT-S	N-OYT-G	
1	2	3	4	5	
22.	Kandla	4	4		124
23.	Mandsaur	5	28		1042
24	Morena	2	10		595
25.	Narsinghpur	5	10		235
26.	Panna	0	1		183
27.	Raigara	0	1		47
28.	Raipur	7	76		5252
29.	Raisen	6	2		294
30.	Rajgarh	0	0		107
31.	Rajnandgaon	70	59		645
32.	Rattlam	6	67		861

S.No	Name of District	Waiting List			
		OYT	N-OYT-S	N-OYT-G	
1	2	3	4	5	
33	Rewa	82	149	1027	
34	Sagar	40	185	1621	
35	Sarguja	7	47	639	
36	Satna	81	86	1457	
37	Sehore	0	0	258	
38	Seoni	19	68	340	
39	Sahdol	10	4	223	
40	Shajapur	3	0	302	
41	Sivpuri	15	73	746	
42	Sidhi	0	0	130	
43	Tikamgah	5	3	128	

S.No.	Name of District	Waiting List		
		OYT	N-OYT-S	N-OYT-G
1	2	3	4	5
44.	Ujjain	54	110	3249
45.	Vidisha	11	43	645

**Post and Telegraph Offices in Uttar Pradesh**

2262. SHRI RAJENDRA AG-NIHOTRI:  
SHIR RAM BADAN:  
SHRI RAM SAGAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Post and Telegraph Offices set up in Uttar Pradesh during 1990-91 and 1991-92; and

(b) the number of such offices proposed to be set up during 1992-93 with locations thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of Post of Telegraph Office set up in Uttar Pradesh during 1990-91 is as here under:

	1990-91	1991-92
Post Offices	421	489
Telegraph Offices	124	283

(b) The number of such offices proposed to be set up during 1992-93 is 85. The location of the POs are decided by the Head of the Circle on the basis of demand and justification.

**Telegraph Offices:** Number of such offices proposed to be set up during 1992-93 is 50 and locations thereof are to be identified, on the basis of demand.

[English]

**Power Deficit**

2263. SHRIMATI DIPIKA H. TOPIWALA:

SHI PALA K.M. MATHEW:  
SHRI GIRIDHARI LAL BHARGAVA:  
SHRI BHOGENDRA JHA:  
SHIR KAMLA MISHRA  
MADHUKAR:  
SHRI SANAT KUMAR MANDAL:  
SHRI HARADHAN ROY:

Will the Minister of POWER be pleased to state:

(a) whether the Government have assessed the power deficit in the country at present and at the end of Eighth Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) the measures taken or proposed to be taken to bring the gap between the demand and supply; and

(d) the steps proposed to be taken to reduce the cost of power generation, transmission and distribution losses?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Statements I & II indicating Statewise power deficit at present and anticipated at the end of Eighth Five Year Plan are enclosed (Annexures I & II).

(c) Various measures being taken to bridge the gap between the demand and supply of power include commissioning of new generation capacity, renovation & modernisation of old units, assistance to Stat Electricity Boards in undertaking plant betterment programmes supply of requisite quantity and quality of coal, training of operation and maintenance personnel, strengthening of transmission & distribution system and energy conservation measures.

(d) Steps being taken to reduce cost of

power generation and transmission and distribution losses include:-

Incentive Scheme for reduction of auxiliary consumption of power.

Incentive Scheme for reduction of fuel oil consumption.

- Ameritorious productivity Scheme for better performance of thermal power stations.

- Amendment of Electricity Act, 1910 to make theft of energy a cognizable offence.

## STATEMENT I

Cumulative Power Supply Position for April, 92 October, 92

(Figure in MU net)

Region/State System	April, 92 October, 92				
	Requirement	Availability	Shortage	(%)	
1	2	3	4	5	
NORTHERN NORTHERN					
Chandigarh	380	380	0	0 0	
Delhi	6168	6124	44	0.7	
Haryana	6770	6608	162	2 4	
Himachal Pradesh	869	869	0	0 0	
Jammu & Kashmir	1940	1661	279	14 4	
Punjab	11870	11261	609	5 1	
Rajasthan	7527	7368	159	2 1	
Uttar Pradesh	18830	16648	2182	11 6	
Total (N R )	54354	50919	3435	6 3	

(Figure in MU net)

Region/State System	April, 92 October, 92				
	Requirement	Availability	Shortage	(%)	
1	2	3	4	5	
WESTERN REGION					
Gujarat	14655	14277	378	2 6	
Madhya Pradesh	11759	10692	1067	9 1	
Maharashtra	24925	23387	15380	6 2	
Goa	438	438	0	0 0	
Total (W R)	5777	48794	2983	5 8	
SOUTHERN REGION					
Andhra Pradesh	143	13235	1160	8 1	
Karnataka	11600	8850	2810	24 1	

(Figure in MU net)

Region/State System	April, 92-October, 92			
	Requirement	Availability	Shortage	(%)
1	2	3	4	5
Kerala	4390	4195	195	4.4
Tamil Nadu	14285	14052	233	1.6
Total (S.R.)	44790	40386	4404	9.8
EASTERN REGION				
Bihar	4705	2881	1824	38.8
D.V.C.	4395	3323	1072	24.4
Orissa	4790	4103	687	14.3
West Bengal	7065	6551	514	7.3
Total (E.R.)	20955	16858	40971	19.5



(Figure in MU net)

Region/State System	April, 92-October, 92				
	Requirement	Availability	Shortage	(%)	
1	2	3	4	5	
NORTHERN EASTERN REGION					
Arunachal Pradesh	95.2	65.5	28.7	30.1	
Assam	1432.2	1197.7	235.1	16.4	
Manipur	159.3	128.2	31.1	19.5	
Meghalaya	153.4	147.6	5.8	3.8	
Mizoram	60.2	46.7	13.5	22.4	
Nagaland	83.3	67.3	16.5	19.7	
Tripura	168.3	131.0	37.3	22.2	
Total (N.E.R.)	2153.0	1785.0	368.0	17.1	
ALL-INDIA	174029	158742	15287	8.8	

## STATEMENT II

Anticipated Power Supply Position in 1996-97  
(Synchronisation Programme of 30,537.7 MW in the 8th Plan)

Region/ State UT	Peak Demand (MW)	Peak Availability (MW)	Surplus Deficit (MW)	Surplus Deficit (%)	Energy requirement (MU)	Energy availability (MU)	Surplus Deficit (MU)	Surplus Deficit (%)
1	2	3	4	5	6	7	8	9
Haryana	3058	1657	-1401	-45.8	15183	11254	-3929	-25.9
Himachal Pradesh	683	508	-175	-25.7	3254	2831	-423	13.0
Jammu & Kashmir	1202	817	-385	-32.0	5836	7317	1481	25.4
Punjab	4482	3168	-1314	-29.3	23851	21488	-2363	-9.9
Rajasthan	3851	1980	-1871	-48.6	22232	12463	-9769	43.9
Uttar Pradesh	3263	5793	2471	75.9	10957	38712	5245	11.9
Chandigarh	162	63	-99	-61.2	379	436	243	64.2
Delhi	2532	2148	-384	-15.2	14416	16275	1859	12.9
Total (NR)	24234	16968	-7266	-30.0	129587	114168	-15399	11.9

Region/ State UT	Peak Demand (MW)	Peak Availability (MW)	Surplus Deficit (MW)	Surplus Deficit (%)	Energy requirement (MU)	Energy availability (MU)	Surplus Deficit (MU)	Surplus Deficit (%)
1	2	3	4	5	6	7	8	9
Gujarat	5487	3802	-1685	-30.7	33645	27645	-6000	-17.8
Madhya Pradesh	4634	4278	-356	-7.7	28104	26251	-1853	-6.6
Maharashtra	9202	8322	-880	-9.6	58036	52613	-5423	-9.3
Goa	185	236	51	27.3	932	1960	1028	110.3
D&N Haveli	48	7	-42	-86.5	313	54	-259	-82.6
Daman & Diu	31	6	25	-80.6	130	50	-80	-61.2
(Total WR)	19587	1711	-2477	-12.6	121159	112417	-8742	-7.2
Andhra Pradesh	6001	4162	-1839	-30.6	35062	24375	-10687	-30.5
Chhattisgarh	4201	3459	-742	-17.7	24188	20238	-3951	-16.4
Kerala	2330	1768	-562	-24.1	11893	8322	-3572	-30.0

Region/ State UT	Peak Demand (MW)	Peak Availability (MW)	Surplus Deficit (MW)	Surplus Deficit (%)	Energy requirement (MU)	Energy availability (MU)	Surplus Deficit (MU)	Surplus Deficit (%)
1	2	3	4	5	6	7	8	9
Tamil Nadu	5351	4071	-1280	-23.9	30528	27786	-2743	-9.0
Pondicherry	267	94	-173	-64.9	1519	770	-749	-49.3
Total (SR)	18150	13892	-4259	-23.5	103191	84173	-19018	-18.4
Bihar	2388	1480	-908	-38.0	12190	10767	-1423	-11.7
Orissa	2495	2359	136	-5.5	14919	11856	-3063	-96.5
West Bengal	3229	2473	-756	-23.4	17159	18605	1446	8.4
D.V.C.	2106	2215	109	5.2	11670	15446	3776	32.4
Sikkim	36	51	15	41.0	72	390	318	442.2
Total (ER)	10254	8828	-1426	-13.9	56011	59125	3114	5.6
Arunachal Pradesh	64	69	5	7.6	199	340	141	71.1
Assam	875	913	38	4.3	4264	5619	1355	31.8

Region/ State UT	Peak Demand (MW)	Peak Availability (MW)	Surplus Deficit (MW)	Surplus Deficit (%)	Energy requirement (MU)	Energy availability (MU)	Surplus Deficit	
							(MU)	(%)
1	2	3	4	5	6	7	8	9
Manipur	120	72	-48	-39.7	426	391	-35	-8.1
Meghalaya	92	222	130	141.0	454	659	205	45.1
Mizoram	76	38	-38	-50.4	193	198	5	2.4
Nagaland	53	70	17	31.1	200	372	172	85.9
Tripura	108	101	-7	-6.7	432	492	60	13.8
Total (NER)	1388	1587	199	14.3	6169	8601	2432	39.4
A&N Islands	39	15	-24	-61.9	140	105	-35	-24.9
Lakshadweep	4	3	-1	22.4	17	18	1	6.8
ALL INDIA	73656	58403	-15253	-20.7	416274	378626	-37648	-9.0

Note: Derivatives are as per 14th Power Survey Report.

**Power Generation**

2264. SHRI ARJUN CHARAN  
SETHI:  
DR. LAL BAHADUR RAWAL:  
SHRI NITISH KUMAR:  
SHRI SUKHDEO PASWAN:  
SHRI HARISH NARAYAN  
PRABHU ZANTYE:

Will the Minister of POWER be pleased to state:

(a) whether there has been a short fall in the targeted power generation in the country

during first six months of the current financial year;

(b) if so, the month-wise extent of short-fall and the reasons therefor; and

(c) the steps taken to increase power generation in the remaining period of the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHR KALP NATH RAI): (a) and (b). Month-wise quantum of short fall/surplus in power generation with reference to generation target during April-Sept. 92 is given below:-

<i>Month</i>	<i>Shortfall (-) w.r.t. Generation Target (MU)</i>
April, 1992	• 338
May, 1992	- 935
June, 1992	- 1771
July, 1992	- 1005
August, 1992	- 876
Sept., 1992	+ 78
April, 92 – Sept. 92	- 3571

The main reason for short fall in power generation in the country was short supply of coal to thermal power stations particularly in the 1st quarter of the year.

(c) Various measures being taken for optimum utilisation of installed capacity include (i) Renovation and Modernisation of old units (ii) assistance to Electricity Boards in undertaking plant betterment programmes (iii) supply of requisite quantity and quality of

coal (iv) training of O & M personnel and (v) strengthening of transmission and distribution systems.

**Procurement of Iron Ore**

2265. DR. KRUPASINDHU BHOI: Will the Minister of STEEL be pleased to state:

(a) whether NMDC has decided to in-

crease procurement of Iron ore from its non-captive mines;

(b) if so, the total quantum of Iron ore proposed to be produced by NMDC from its non-captive mines in Orissa in 1992-93;

(c) the percentage of increase proposed to made during 1992-93; as compared to previous year; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) National Mineral Development Corporation Limited (NMDC) does not procure Iron Ore from non-captive mines in the Country.

(b) to (d) Do not arise.

#### **Billing System of Mahanagar Telephone Nigam Limited**

2266. SHRISANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a recent study conducted by the Department of Administrative Reforms has described the Telephone billing system of the Mahanagar Telephone Nigam Limited as 'arbitrary and capricious' and call for wide ranging reforms in this sector;

(b) whether according to this study, rebate allowed is based on surmise and conjecture depending upon the concerned Officers' predilections;

(c) the various other existing infirmities pointed out in the MTNL billing system;

(d) the reaction of the Government thereon; and

(e) the steps to be taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The scope of the study conducted by the Department of Administrative Reforms did not cover the billing system but was limited to the procedure to rectify excess/inflated bills. The Report of the study contains some critical remarks on this procedure as well as several suggestions. Rebates are allowed in individual cases where justified, after observing various laid down procedures & checks or dealing with excess billing complaints.

(c) As the study does not pertain to billing system, no infirmities regarding billing system have been pointed out in the study report.

(d) and (e). The report is under examination.

#### **All Weather Jetty at Elephanta Caves, Bombay**

2267. SHRI ANANTRAO DESHMUKH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Maharashtra has requested the Union Government for assistance for the construction of a new all weather jetty at Elephants Caves in Bombay; and

(b) if so, the action taken by the Government thereon?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Government of Maharashtra had earlier requested for Central financial assistance amounting to Rs. 154 crores for construction of a new all weather jetty at Elephant Caves in Bombay. However, Cen-

tral Government could not accept this request due to financial constraints.

### **International Airport Authority of India**

2268. SHR SHANKERSINH  
VAGHELA:  
SHRI ATAL BIHARI  
VAJPAYEE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to merge the National Airport Authority with the International Airport Authority of India;

(b) if so, the salient features thereof; and

(c) the stage at which the proposal stands at present?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) to (c). The Government have decided, in principle, to merge National Airport Authority and International Airports Authority of India. The modalities of merger are being worked out. A few of the salient features are as follows:-

- (i) better coordination by a single authority;
- (ii) optimal utilisation of resources to promote integrated development of airports infrastructure in all aspects including Air Traffic Control and communication systems;
- (iii) generation of more revenue by efficient management by a single authority;

- (iv) better utilisation of expertise in airport design, planning and pooling of management resources for improved efficiency.

### **Import of Oils**

2269. SHRIMATI CHANDRA PRABHUR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Instrumental Landing System (ILS) has been installed in major airports;

(b) if so, whether the existing ILS is not helpful for certain aircraft;

(c) if so, whether there is any proposal to import modern ILS; and

(d) if so, the details thereof including the estimated cost?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Instrument Landing System is provided at aerodromes used by Jet aircraft if the weather or terrain conditions requires the same.

(b) The existing Instrument Landing Systems are helpful to all aircraft provided these are fitted with corresponding airborne equipment.

(c) The imports have been necessitated to meet the immediate needs.

(d) The details of Instrument Landing System equipment being imported is as under:-

<i>Scheme</i>	<i>Name of airports</i>	<i>Estimated cost</i>
8 ILS	(a) To be installed as replacement at Delhi, Calcutta, Madras and Nagpur	Rs. 15.021



<i>Scheme</i>	<i>Name of airports</i>	<i>Estimated cost</i>
	(b) To be installed as new facility at Auranabad, Indore, Coimbatore and Calicut airport	crores

**Contracts for Telephone Directories by  
MTNL**

2270. SHRI V. SREENIVASA  
PRASAD: o  
SHRI M.V. CHANDRA  
SEKHARA MURTHY:  
SHRI DHARMANNA MON-  
DAYA SADUL:  
SHRI GEORGE FERNAN-  
DES:  
SHRI MANORANJAN  
BHAKTA:  
DR. A.K. PATEL:  
SHRI SHANKERSINH  
VAGHELA:

Will the Minister of COMMUNICA-  
TIONS be pleased to state:

(a) whether any guidelines have been  
prescribed for awarding contract for publish-  
ing of telephone directories by the Mahanagar  
Telephone Nigam Limited;

(b) whether the Mahanagar Telephone  
Nigam Limited has followed the prescribed  
guidelines in awarding contracts for publish-  
ing telephone directories during the last four  
years;

(c) if not, the reasons therefor each  
time;

(d) the action taken against the officials  
responsible for not observing the guidelines;  
and

(e) the loss suffered by the Mahanagar  
Telephone Nigam Limited during the last

four years thereby?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) to (e). The matter is now in the  
Supreme Court and is subjudice.

**Major/Medium Irrigation Projects in  
Maharashtra**

2271. SHRI VIJAY NAVAL PATIL:  
SHRIKAMAL CHAUDHARY:

Will the Minister of WATER RE-  
SOURCES be pleased to state:

(a) the details of major and medium  
irrigation projects currently in operation in  
Maharashtra;

(b) the details of projects approved  
during the current year and details thereof;

(c) the details of World Bank aided  
projects and total Central assistance likely to  
be made available to Maharashtra during  
Eighth Plan period; and

(d) the special measures taken to com-  
plete those projects to avoid further cost  
and time over run and expected irrigation  
potential likely to be added by the end of  
Eighth Plan in Maharashtra?

THE MINISTER OF WATER RE-  
SOURCES (SHRI VIDHYACHARAN  
SHUKLA): (a) As per VIII Plan (1992-97) and  
Annual Plan (1992-93) proposals, works on

38 major irrigation project with latest estimated cost of Rs. 7162.45 crores envisaging ultimate irrigation potential of 21.55 lakh hectares and 73 medium irrigation projects with latest estimated cost of Rs 1053.46 crores and envisaging ultimate irrigation potential of 3.37 lakh hectares are at various stages of completion.

(b) Deogad Medium Irrigation Project envisaging annual irrigation of 8347 hectares has been given investment clearance by the Planning Commission for an estimated cost of Rs. 24.64 crores in November, 1992.

(c) As a Maharashtra Composite Irrigation-III Project, Command Area Development works of Jayakwadi and Majalgaon Irrigation Projects in Maharashtra are receiving World Bank assistance under a credit for Special Drawing Rights 164.2 million. The credit which was effective from March, 1986 to June, 1991 has been extended upto 31.12.92.

(d) To enable full utilisation of funds the World Bank has recently approved, in principle, the inclusion of the balance works of Kukadi, Bhima, Krishna and Upper Penganga Projects earlier included under Maharashtra Composite Irrigation-II project, under the restructured Maharashtra Composite Irrigation-III Project. The Working Group of the Planning Commission has recommended appropriate outlays for completion of 12 major and 50 medium irrigation projects during VIII Plan. A target for creation of 4.00 lakh hectares of irrigation potential has been fixed in respect of Maharashtra in VIII Plan.

#### **Essential Telephone Services in Delhi**

2272. SHRI PRAKASH V. PATIL:  
SHRI VISHWESHWAR  
BHAGAT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it has come under notice that the service of public utility telephones 197, 198 and 199 is most unsatisfactory;

(b) whether any enquiry has been made in this regard; and

(c) if so, the action taken to make the service satisfactory?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir, the service obtainable at present on Directory Enquiry (197) and Fault Repair Service (198) is generally satisfactory.

(b) Directory Enquiry (197) and Local Assistance (199) was completely dislocated as a result of a major fire in Kidwai Bhavan on 5.5.92

Although directory enquiry service (197) has been restored to normal level, only 30 out of 80 local assistance service (199) positions have been commissioned so far and the service has been partially restored.

(c) Following action is being taken to further improve the services:-

#### *Directory Enquiry Service (197)*

Upgradation of Computer and associated software to reduce response time

#### *Fault Repair Service (198)*

Computerisation of the service for all main exchange centres.

#### *Local Assistance (199)*

Increase in number of positions to the

level before fire. It is however, to be mentioned that in view of very high call success rate in the local network, the need for this service is considerably diminished.

#### **Fax Schemes for Money Orders**

2273. SHRI SARAT CHANDRA PATANAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to utilise fax schemes for delivery of money order;

(b) if so, the names of places selected for the purpose, and

(c) when the scheme is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) and (c). Does not arise.

#### **Power Supply to States**

2274 DR SUDHIR RAY. Will the Minister of POWER be pleased to state:

(a) the rate at which power is being supplied to various States by the various Central agencies

(b) whether the State Governments fully pay for the power they take;

(c) if so, the details thereof during the last year; and

(d) if not, the action proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALPNATH RAI): (a) to (d). The information is being

collected and will be laid on the Table of the House.

[Translation]

#### **Post and Telegraph Service in Maharashtra**

2275. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether post and telegraph service in the Thane district of Maharashtra is satisfactory;

(b) if not, the reasons thereof and

(c) the steps taken or proposed to be taken by the Government to improve the service? ○

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. Postal and Telegraph services in Thane District of Maharashtra are satisfactory.

(b) Does not arise.

(c) To improve the Post and Telegraph services in Thane District, the following steps have been taken:

#### **Postal Services:**

- (i) Transmission and delivery of mails, in the area, is constantly monitored to improve the quality of service.

#### **Telegraph Services:**

- (ii) All Telegraph offices in Thane District have been connected to National Store and Forward Message Switching network. One small computer based tele-

graph message switching has been provided in Telegraph office at Kalyan.

[English]

*Propose to be taken:*

- (iii) Opening of Independent Telegraph office at Dandekarwadi; six telecom centres one each at Bhayander, Virar, Dandekarwadi, Palghar, Dahanu Road and Boisar; introduction of teleprinter working in combined Post and Telegraph offices at Bhayander, Palghar, Dhanu Road and Boisar and to replace morse system by Electronic Key Boards in a phased manner.

#### **Exploration of Tungsten in Maharashtra**

2276. SHRI TEJSINGH RAO BHONSLE: Will the Minister of MINES be pleased to state:

(a) whether techno-economic feasibility for exploitation of huge deposits of Tungsten discovered in Nagpur district of Maharashtra has been established;

(b) if so, the details thereof and the steps taken by the Government in this regard; and

(c) the amount likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). Pre-feasibility studies carried out by Mineral Exploration Corporation Limited (MECL) at Khobna, Nagpur district, Maharashtra have established a reserve of 3,362 million tonnes of Tungsten ore with 0.313% WO<sub>3</sub>. Hindustan Zinc Limited (HZL) which is interested in its exploitation has applied for mining lease of the area.

#### **Computerised Telephone Bills**

2277. SHRI G. MADEGOWDA:  
SHRI V.S. VIJAYAR-  
AGHAVAN:  
SHRI KODIKUNNIL  
SURESH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have given any directions to Communications Department to adopt computerised bills in STD/ISD/Local calls in public telephone booths in the country;

(b) if so, the details and reasons therefor; and

(c) the States where the computerised bill system has not been introduced so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No specific instructions have been issued to the Telecom Department to adopt computerised bills in STD/ISD/Local Calls in Public telephone booths.

(b) Does not arise.

(c) Except in the Metro Districts of Delhi, Bombay and Madras the bills for STD/ISD/Local calls in Public Telephone booths are at present being issued to the booth holders manually.

#### **Gap between Irrigation Potential and ITS Utilisation**

2278. SHRI BAPU HARI CHAURE:  
SHRI PARASRAM BHARD-  
WAJ:  
SHRI MANORANJAN  
BHAKTA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is a widening gap between irrigation potential and its utilisation in the country;

(b) whether any study has been conducted in this regard;

(c) if so, the details thereof;

(d) whether the Government have set up any agency to monitor and to bridge this gap; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). A few studies focusing on irrigation potential creation and its utilisation have been conducted by evaluating the Command Area Development Programme by institutions like Water & Power Consultancy Services (India) Limited, Indian Institute of Management, Ahmedabad and Institute of Resources Management & Economic Development, Delhi. These studies have revealed lack of certainty in the supply of irrigation water as a major reason for slow progress in utilisation of irrigation potential. The other reasons interable include (i) slow spread on-farm development activities (ii) addition of new potential created every year and (iii) differences between existing cropping patterns and projected cropping patterns at the time of project formulation.

(d) and (e). The dynamic process of harmonizing water, crops and land for sustainable development was to be managed by a multi-disciplinary team under the overall control and direction of the Command Area Development Authorities. At present there are 54 such Authorities to administer this

programme. In a few States whether these Authorities have not been established, the activities are taken up by the Government departments directly.

#### Short wave Radio Station in Kerala

2279. SHRI P.C. THOMAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to start a short wave radio station in Kerala;

(b) whether the proposed station is likely to provide Malayalam broadcast to be heard from Kerala in all parts of the country;

(c) whether such short wave stations are providing broadcast in regional languages in other States; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). There is a scheme to set up a 50 KW SW Regional Shortwave Transmitter at Trivandrum. On commissioning, the station will provide service to the entire state of Kerala and some parts of Karnataka and Tamil Nadu.

(c) Yes, Sir.

(d) The names of places, where Regional Short Wave Transmitters are in operation, are given in the attached Statement.

#### STATEMENT

S. No.	Name
1.	Aizwal
2.	Bhopal

<i>S. No.</i>	<i>Name</i>	the cost of construction and its completion; and
3.	Bombay	(c) the Central Assistance proposed to be provided in the Eighth Five Year Plan?
4.	Calcutta	<p>THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). The techno-economic appraisal of the Project has been completed by the Central Water Commission and the Project was found acceptable by the Advisory Committee in October, 1988 for an estimated cost of about Rs. 184 crores subject to compliance of certain observations by Madhya Pradesh State Government. The Project after compliance of the observations of the Advisory Committee has been sent to the Planning Commission in February, 1991 for investment clearance. Investment clearance depends on overall resources availability with the State and Sectoral priorities fixed by it. The Scheme has not been included in the VIII Plan.</p>
5.	Delhi	
6.	Gauhati I	
7.	Gauhati II	
8.	Hyderabad	
9.	Jammu	
10.	Kohima	
11.	Kurseong	
12.	Leh	
13.	Lucknow	
14.	Madras	
15.	Port Blair	
16.	Ranchi	
17.	Shillong	
18.	Simla	
19.	Srinagar	

#### **Modernisation of Power Plants**

2282. SHRI S.B. THORAT: Will the Minister of POWER be pleased to state:

(a) the total amount spent on the renovation and modernisation of thermal power plants so far in each State, plant-wise;

(b) the amount likely to be spent for this purpose during the current financial year;

(c) whether the work on modernisation is going slow;

(d) if so, the reasons therefor; and

(e) the steps taken or proposed to be taken by the Government to complete the work within the scheduled period?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH

#### **Pench Project**

2281. SHRISHRAVANKUMAR PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have approved the Pench diversion project;

(b) if so, the details thereof indicating

RAI): (a) The total amount spent upto March, 1992 on Renovation and Modernisation of Thermal Power Plants under Phase-I and Phase-II Programmes is Rs. 852.93 crores and Rs. 27.61 crores respectively. The State-wise/plant-wise details are given in the attached Statement.

(b) During the current financial year the estimated amount to be spent for this purpose under Phase-I and Phase-II Programmes is Rs. 9.96 crores and Rs. 94.23 crores respectively.

(c) to (e). The work of modernisation in

respect of the activities covered under Central Loan Assistance Fund of Phase-I programme has been satisfactory. The progress of R&M work covered under State-Plan/own resources of Phase-I programme and that under Phase-II programme has not been upto the expected level. The main reasons for the slow progress are inadequate flow of fund from the State Governments to the Electricity Boards; requirement of long shut-down for implementation of long duration activities; long delivery items etc. The power Finance Corporation has started funding some of the major R&M programme and also major part of second phase R&M programme.

## STATEMENT

The State, plantwise details of amount spent upto March, 1992 on Renovation and modernisation (R&M) of Thermal Power Plants under Phase-I and II Programmes

So. No.	Name of State/ Thermal Power Station	(Rs. in lakhs)			
		Total amount spent up to March, 1992			
		Under Phase-I Programme		Under Phase-II Programme	
1	2	3	4		
I	ANDHRA PRADESH	9433.78	220.00		
1.	Kothagudem	8983.68	210.00		
2.	Nellore	.	10.00		
3.	Ramagundam	440.10	63.00		
II	ASSAM	799.68	NIL		
4.	Namrup	799.68	63.00		
5.	Bongaigaon	.	63.00		
III	BIHAR	8408.09	NIL		
6.	Patna	4287.14	NIL		



(Rs. in lakhs)

So. No.	• Name of State/ Thermal Power Station	Total amount spent up to March, 1992	
		Under Phase-I Programme	Under Phase-II Programme
1	2	3	4
7.	Barauni	1844.15	NIL
8.	Karbigahla	468.80	@
IV	GUJARAT	4755.17	126.89
9.	Gandhinagar	1885.59	18.20
10.	Dhuvaran	1557.68	44.51
11.	Ukai	1511.89	61.38
12.	Wanakbori	.	4.80
V	HARYANA	3304.38	7.31
13.	Faridabad	2217.32	7.31
14.	Panipat	1087.06	NIL
VI	MADHYA PRADESH	5661.85	91.70

(Rs. in lakhs)

So. No.	Name of State/ Thermal Power Station	Total amount spent up to March, 1992		
		Under Phase-I Programme	Under Phase-II Programme	
1	2	3	•	4
15.	Aarkantak	952.90		15.00
16.	Korba (East)	1608.61		71.00
17.	Satpura	3100.34		5.70
VII	MAHARASHTRA	3476.66		232.20
18.	Koradi	2745.81		14.71
19.	Nasik	573.66		45.47
20.	Bhusawal	70.35		23.31
21.	Paras	86.34		NIL
22.	Chandrapura	.		139.55
23.	Paril	.		9.06
VIII	ORISSA	2966.06		28.00

(Rs. in lakhs)

So. No.	Name of State/ Thermal Power Station	Total amount spent up to March, 1992	
		Under Phase-I Programme	Under Phase-II Programme
1	2	3	4
24.	Talcher	2966.06	28.00
IX	PUNJAB	4232.86	NIL
25.	Bhatinda	4232.86	NIL
X	RAJASTHAN	.	799.25
26.	Kota	.	799.25
XI	TAMIL NADU	14460.56	267.00
27.	Ennore	13608.52	105.00
28.	Tuticorin	552.04	162.00
XII	UTTAR PRADESH	9651.88	11.73
29.	Obra	3036.34	10.00
30.	Panki	3050.66	1.73

(Rs. in lakhs)

Sr. No.	Name of State/ Thermal Power Station	Total amount spent up to March, 1992	
		Under Phase-I Programme	Under Phase-II Programme
1	2	3	4
31.	Harduaganj	3564.88	NIL
XIII	WEST BENGAL	4727.81	38.00
32.	Santalbith	1639.61	NIL
33.	Bardol	1321.22	NIL
34.	Durgapur(DPL)	1774.86	16.06
35.	Kolaghat (WBPDCL)	.	29.94
CENTRAL SECTOR			
XIV	DESU	4676.73	83.19
36.	Indraprastha Station	4676.73	83.19
XV	D.V.C.	4503.92	793.13
38.	Bokaro	528.92	275.25

(Rs. in lakhs)

Ss. No.	Name of State/ Thermal Power Station	Total amount spent up to March, 1992	
		Under Phase-I Programme	Under Phase-II Programme
1	2	3	4
XVI	NLC	3188.81	NIL
40.	Neyveli	3188.81	NIL
XVII	NTPC	3045.09	NIL
41.	Badarpur	3045.09	NIL
Total		8593.32	2761.42

\* Not covered under Phase-I Programme.

© Not covered under Phase-II Programme.

**Delivery of Letters in Orissa**

2283. SHRI K.P. SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the delivery of letters are taking a lot of time particularly in the forflung areas in Orissa;

(b) if so, the reasons therefor; and

(c) the steps taken to stop the irregularities and speed up the delivery of letters in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Instance of occasional delay in delivery of mails in far flung hilly and tribal areas have come to notice.

(b) Delays are caused in transit due to limited railway network, erratic and non-playing of private and State Rod Transport buses.

(c) Delivery of mails has been speeded up by curtailing the delay from 3 days to 2 days in Western Region and bringing about an over-all improvement in the affected areas as a result of contracting private mail carriers. A close vision is also kept at the highest level of the State Government to get better transport services.

[*Translation*]

**Decline in Standard of Tele-Films**

2284. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there has been decline in the standard of the tele-films produced by

the Doordarshan; and

(b) if so, the steps taken by the Government to improve the standard of tele-films?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise. However, Doordarshan constantly endeavours to maintain and improve the quality of its programmes, including tele-films.

**Total Irrigated Land in Hilly Areas**

2285. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the area of land likely to be covered under irrigation in hilly areas by the end of Eighth Five Year Plan; and

(b) the amount earmarked for the hilly States in the Eighth Five Year Plan?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). There are no major and medium irrigation projects in hilly areas. Only Minor irrigation schemes are taken up in hilly areas which are planned, funded and executed by State Governments and therefore, no information is available.

However, under centrally sponsored CAD programme, the amount of assistance released depends on the actual expenditure and will be known only as the 8th Five Year Plan gets under way in these areas.

**Construction of Jalgaon Airport in Maharashtra**

2286. DR. GUNAWANT RAMBHAU SARODE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the progress made so far regarding the construction of Jalgaon airport in Maharashtra; and

(b) the time by which it is likely to become operational?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) and (b). National Airports Authority, at present, has no plan for upgradation of the airport at Jalgaon which belongs to the Government of Maharashtra.

**Delay/Cancellation of Flights of Indian Airlines**

**2287.      SHRI MADAN LAL KHURANA:**

**PROF. K.V. THOMAS:  
DR.      RAJAGOPALAN  
SRIDHARAN:**

**Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:**

(a) the number of planes of Air India, Indian Airlines and Vayudoot delayed/cancelled from June, 1991 till October, 1992 and the minimum and maximum time by which these planes had been delayed/cancelled and the reasons therefor with division-wise details;

(b) whether a number of planes of got delayed in Delhi in June, 1992; and

(c) if so, the remedial steps being taken to improve this situation?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) :

	<i>Total Number of Flights</i>	<i>Flights delayed</i>	<i>Flight cancelled</i>
Air India	22952	2666	356
Indian Airlines	129616	33926	7703
Vayudoot	9607	1992	788

In the case of Air India, the delay ranged from 30 minutes to 3 hours. In exceptional cases of night halt, crew duty time limitations, major work like engine change etc., the duration of delay had exceeded 12 hours.

exceeding 14/15 minutes. The delays were mainly on account of technical, operational and engineering factors as also bad weather, bomb threat calls, bird hits, repairs of runways etc.

In the case of Indian Airlines and Vaydoot, the figures are based on delays

(b) The number of flights delayed in Delhi during June, 1992 is as follows:-

	<i>Total</i>	<i>Delayed</i>
Air India	251	72
Indian Airlines	897	286
Vayudoot	205	28

(c) Measures such as close monitoring of on-time performance, rectification of repetitive snags, rationalisation of scheduled, maintenance of adequate spares etc. have been taken to avoid delay/cancellation of flights.

[English]

### **Cargo Flights from Bangalore**

2288. SHRI OSCAR FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal for introduction of additional cargo flights from Bangalore airport; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Air India already operates direct freighter flights from Bangalore. In addition, Indian Airlines, Lufthansa, Kuwait Airways etc. are also uplifting cargo from Bangalore. For cargo operations, an open sky policy is followed which enable operators to mount services according to demand.

### **Assistance to Kerala for Construction of Sea Walls**

2289. SHRI THAYIL JOHINANJALOSE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Kerala has requested the Union Government to extend financial assistance for the construction of Sea Walls to prevent sea erosion; and

(b) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF WATER RE-

SOURCES (SHRI VIDHYACHARAN SHUKLA): (a) and (b). The Government of Kerala has requested for extension of Central Loan Assistance for the construction of 123.6 KM of new sea walls and 73.72 KM of reformatory works of old sea walls to prevent sea erosion with an estimated cost of about Rs. 193.5 crores in November, 1992. However Central Loan Assistance to maritime status have been discontinued beyond 1991-92 as per decision of National Development Council Meeting held in December, 1991.

[Translation]

### **Dehri Hydroelectric Project**

2290. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of POWER be pleased to state:

(a) whether the Dehri Hydroelectric Project in Bihar has not been completed so far;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government for its early completion?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). Two Hydro-electric Projects viz., Sone Western Canal (4x1.65 MW) and Zone Eastern Canal (2x11.65 MW) are at present under construction near Dehri, in Bihar. Units I & II and Units III & IV of Zone Western Canal Hydro-electric Project are likely to be rotated by the end of December, 1992 and January, 1993 respectively. The two units of Sone Eastern Canal are likely to be commissioned during 1993-94. The execution of the project is closely monitored through discussions with project authorities & visits to the project sites.



[English]

**Indoor Medical Facility to P&T Pensioners**

2291. SHRI ANNA JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the P&T pensioners are denied of the same indoor medical treatment by the State/Central Government Hospital in the country as the Central Government pensioners are entitled to under the rules including the reimbursement of medical charges, in case of indoor treatment;

(b) whether the All India Post and Telegraph pensioners Association Pune has represented to him in this regard;

(c) if so, the facts in details;

(d) the time by which this facility is likely to be provided to them; and

(e) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The P&T Pensioners are provided outdoor medical facilities at P&T Dispensary stations but indoor medical facilities are not provided to them. On the other hand all Central Govt. Pensioners including P&T Pensioners are getting the indoor/outdoor/referral medical facility who are residing in the cities which are covered by CGHS.

(b) Yes, Sir.

(c) to (e). Provision of indoor medical facilities to the P&T pensioners involves amendment to the CS(MA) (Central Services Medical Attendance) Rules and the

matter has already been taken up by Hon'ble Minister of State for Communications with the Hon'ble Minister for Health & Family Welfare. Hon'ble Minister for Health and Family Welfare in his reply has informed that the Inter-Departmental Committee set up by the Department of Pension & Pensioners' Welfare have already recommended expansion of CGHS to more stations/areas throughout the country and the matter is still under consideration between the Department of Pension and Pensioners' Welfare and the Minister of Health & Family Welfare. Since the question involves certain modalities to be worked out in consultation with several Govt. Departments and implies considerable financial implications, its settlement is likely to take some more time. Thus no time limit can be predicted.

[Translation]

**Capacity of Telephone Exchanges in Madhya Pradesh**

2292. SHRI PHOOL CHAND VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the installed and capacity being utilised of telephone lines of the various telephone exchanges in Madhya Pradesh as on 31st October, 1992;

(b) whether the Government propose to increase the capacity of each of these exchanges in the State; and

(c) if so, the extent to which the capacity of each of these exchanges is likely to be increased during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The position as on 31st October, 1992 is given as below:

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o		
Installed capacity	—	3,64,355 Lines
Capacity being Utilised	—	2,92,545 Lines

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(b) Capacity of many of these exchanges is being increased.

(c) The details are given in the attached statement.

## STATEMENT

List of Large and Medium exchanges where Expansion Proposed During 1992-93

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Balghat	Balghat	1,060	1 K C-DOT	1,000
Jagdalpur	Baster	1,188	1 K ILT	1,000
Kondagaon	Baster	200	4512 ILT	184
Kanker	Baster	320	512 ILT	64
Betul	Betul	806	1 k C-DOT	
Multai	Betul	256	512 ILT	128
Bhind	Bhind	752	1 KC-DOT	1,000
Malanpur	Bhind	176	512 ILT	208
Berasia	Bhopal	176	512 ILT	208
Korba (+Balco)	Bilaspur	1,208	1.4 K C-DOT	192

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Dera	Bilaspur	240	512 C-DOT	160
Champa	Bilaspur	300	512 ILT	84
Pendra Road	Bilaspur	200	512 ILT	184
Shakti	Bilaspur	220	512 ILT	164
Mungeli	Bilaspur	240	512 ILT	144
Majia	Bilaspur	256	512 ILT	128
Bilaspur	Bilaspur	5,488	0.4 k C-DOT	400
Nowgaon	Chhatarpur	200	512 ILT	184
Khajurahe	Chhatarpur	192	512 ILT	192
Chhindwara	Chhindwara	1,132	1 K. C-DOT	1,000
Pandhurna	-do-	600	1 KC DOT	400
Parasia	-do-	600	1 KC DOT	400

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Sausar	do-	250	512 C DOT	150
Datia	Damon	216	512 ILT	168
Datia	Datia	488	512 C DOT	400
Sonkulch	Datia	256	512 ILT	128
Kannod	Datia	256	512 ILT	128
Khatagaon	Datia	256	512 ILT	128
Dhar	Dhar	856	1 K C DOT	1,000
Dhanmod	Dhar	472	512 ILT	384
Kukshi	Dhar	256	512 ILT	128
Rajgarh	Dhar	256	512 ILT	128
Ghatatillod	Dhar	256	512 ILT	128
Mehawar	Dhar	256	512 ILT	128

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Durg (+Bhilai)	Durg	3,764	4 K E 10B	1,236
Dallrajhara	Durg	176	512 ILT	208
Guna	Guna	1,276	1 4 K C DOT	1,400
Ashok Nagar	Guna	600	512 ILT	384
Vijapur	Guna	192	512 C DOT	400
Gwalior	Gwalior	17,000	2 K E 10	2,000
Pipara	Hoshangabad	640	1 4 K CDOT	760
Hoshangabad	-do-	936	1 4 K CDOT	464
Pacdmari	-do-	192	512 C DOT	208
Pacdarhi	-do-	192	512 ILT	192
Tiarni	-do-	256	512 ILT	128
Khirkya	-do-	256	512 C DOT	144

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Debal	-do	176	512 C DOT	224
Indore	Indore	47,800	20 K New Tech	20,000
Mhow	Indore	900	1.4 K DOT	1,400
Manglia	Indore	90	1 K C DOT	910
Betna	Indore	176	512 C DOT	224
Sanwer	Indore	88	512 ILT	296
Simrai	Indore	88	512 ILT	296
Gandhi Nagar	Indore	88	512 ILT	296
Rau	Indore	400	512 ILT	296
Sihora	Jabalpur	256	512 ILT	384
Raini	Jabalpur	1,700	512 ILT	400
Anirajpur	Jhabua	384	512 ILT (E)	384

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Trilavud	Jhabua	256	512 ILT	128
Jhabua	Jhabua	576	512 C DOT	400
Heraud	Khandwa	256	512 C DOT	144
Burhanpur	Khandwa	2,076	512 ILT	384
Khandwa	Khandwa	1,988	512 ILT	384
Barwara	Khargone	576	1 K CDOT	824
Khargone	Khargone	856	1 K CDOT	744
Sanawad	Khargone	500	512 ILT	384
Anjad	Khargone	256	512 CDOT	144
Mareshwar	Khargone	176	512 ILT	208
Mandla	Mandla	592	512 CDOT	400
Neermuch	Mandsaur	2,368	3.5 K CDOT	1,132



<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Manasa	Mandsaur	472	512 ILT	384
Jawad	Mandsaur	256	512 ILT	128
Bhanpura	Mandsaur	256	512 ILT	128
Daladi Mandi	Mandsaur	256	512 ILT	128
Caroti	Mandsaur	256	512 C DOT	144
Singali	Mandsaur	256	512 ILT	128
Sitamaur	Mandsaur	256	512 C DOT	144
Sheopurkalan	Morena	300	1 K C DOT	700
AHBAH	Morena	300	512 ILT	84
Akilaras	Morena	300	512 ILT	84
Poras	Morena	300	512 ILT	84
Morena	Morena	1,472	512 ILT	384

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Narasinghpur	Narasinghpur	800	1.4 K C DOT	600
Kareli	Narasinghpur	384	512 ILT (E)	384
Goteagaon	Narsinghpur	384	512 ILT (E)	384
Pathalgaon	Raigarh	200	512 ILT	184
Saranggarh	Raigarh	200	512 ILT	184
Kharsia	Raigarh	400	512 ILT	384
Raigarh	Raigarh	1,672	512 ILT	384
Dhamtari	Raipur	876	1.4 C DOT	524
Nawapara Rajim	Raipura	240	512 ILT	144
Nahasamund	Raipur	384	512 ILT	384
Neora	Raipur	320	512 ILT	64

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1.	2	3	4	5
Jarwaha	Khargone	576	1 KC. DOT	824
Khargone	Khargone	856	1 KC.DOT	744
Sanawad	Khargone	500	512 ILT	384
Anjad	Khargone	256	512-C DOT	144
Maheshwar	-do-	176	512-C DOT	208
Mandia	Mandia	592	512 CDOT	400
Neemuch	Mandsour	2,368	3.5 K C DOT	1,132
Manasa	Mandsour	472	512 ILT	384
Jiwad	Mandsour	256	512 ILT	128
Bhanpura	Mandsour	256	512 ILT	128
Daloda	-do-	256	512 ILT	128

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Garoth	-do-	256	512 DCT	128
Singali	-do-	256	512 CDOT	128
Sitamau	-do-	256	512 CDOT	144
Sheopurkalan	Morena	300	1 KCDOT	700
Ambah	-do-	300	512 ILT	84
Kailaras	Morena	300	512 ILT	84
Porsa	-do-	300	512 ILT	84
. Morena	-do-	1,472	512 ILT (E)	384
Narsingpur	Narsingpur	800	1 4 K-CDOT	600
Kareli	-do-	384	512 DLT (E)	384
Goteगाon	-do-	384	512 (ILT)	384

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Pathalgaoon	Raigarh	200	512 (ILT)	184
Saranggarrh	Raigarh	200	512 ILT	184
Kharasia	-do-	400	512 ILT	384
Raigarh	-do-	1,672	512 ILT	384
Dhamtari	Raipur	876	1.4 KC DOT	524
Nowapara Rajim	Raipur	240	512 ILT	144
Nahasaund	Raipur	384	512 ILT	384
Neora	Raipur	320	512 ILT	64
Batala Bazar	Raipur	256	512 ICT	128
Saraipaili	Raipur	256	512 C.DOT	144
Raiseri	Raiseri	472	512 ICT	384

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Bareilly	Raizeri	256	512 ILT	128
Mandideep	Raizeri	488	512 C-DOT	312
Obodulaganj	Raizeri	192	512 C-DOT	208
Raigarh	Raigarh	288	512 ILT	96
Pachhore	-do-	256	512 ILT	128
Narsinggarh	-do-	256	128	128
Rajhandgaon	Rajhandgaon	1,288	512 ILT	400
Alote	Raipam	256	512 ILT	128
Rewa	Rewa	1,388	1 4 K C-DOT	1,312
Bina	Sagar	480	1 K-C DOT	520
Khurai	Sagar	384	512 ILT	384
Banda	Sagar	232	512 ILT	152

<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
1	2	3	4	5
Chirmiri	Sarguja	250	512 C-DOT	150
Ambikapur	Sarguja	250	512 C-DOT	400
Mahendragarh	-do-	1,028	512 C-DOT	384
Surajpur	-do-	384	512 ILT	208
Baikunthpur	-do-	176	512 ILT	208
Satna	Satna	2,552	512 ILT	384
Maihar	-do-	192	512 CDOT	208
Ashta	Sehore	384	512 ILT	384
Sehore	Seoni	800	1.4 K C DOT	600
Burhar	Shahdal	426	1. KC DOT	574
Shahdol	-do-	1,200	512 C-DOT	400

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	2	3	4	5
Katma	-do-	176	512 ILT	208
Shujalpur	Shujalpur	560	512 ILT (E)	384
Agarwa	-do-	384	512 ILT (E) 384	
Shujalpur	Shujalpur	656	512 C-DOT	400
Maksl	-do-	256	512 ILT	128
Akodia	-do-	176	512 ILT	208
Shivpuri	Shivpuri	1,048	1 K-CDOT	1,000
Karera	Shivpuri	300	512	84
Tikamgarh	Tikamgarh	560	512 IDOT	400
Ujjain	Ujjain	7,968	2 KCDOT	2000
Barnagar	-do-	472	1 KCDOT	528



<i>Name of Exchange</i>	<i>District</i>	<i>Present</i>	<i>Expansion Proposed By</i>	<i>No. of Lines (Net Increase)</i>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
Khachrod	-do-	384	512ILT	384
Tarana	-do-	256	512 ILT	128
Ganj-Baroda	Vidisha	472	IKC-DOT	528
Vidisha	-do	1,372	512 ILT	384

*[English]***Sea Erosion**

2293. **SHRIMATI SUSHEELA GOPALAN:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have decided to discontinue the allocation of funds for the prevention of sea erosion;

(b) if so, the reasons therefor; and

(c) the effect on the States having vast areas of sea coast with recurring Sea erosion?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARNA SHUKLA): (a) to (c). Central Loan Assistance for Anti-Sea Erosion works has been discontinued in the VIII Plan. As approved in National Development Council meeting held in December, 1991 under revised formula for allocation of Central Assistance, for special problems 7.5% weight has been given. Further the State Governments can pose the approved schemes or anti-sea erosion works for securing external funding.

*[Translation]***Airports with Modern Facilities**

2294. **SHRIMATI PRATIBHA DEVI SINGH PATIL:**  
**SHRI GOVINDRAO NIKAM:**

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Directorate General of Civil Aviation has conducted any survey for the construction of airports with modern facilities;

(b) if so, the details thereof; and

(c) the time by which these are likely to be constructed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Office of the Director General of Civil Aviation in the recent past has carried out inspection of the site at Yavatmal in Maharashtra for construction of an aerodrome. This aerodrome is planned to be constructed by the State Government so no time frame can be given.

**Electronic Exchange in Khiri in U.P.**

2295. **DR. G.L. KANAUJIA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have approved a scheme for setting up an electronic exchange at Khiri in Uttar Pradesh for which land has also been acquired;

(b) if so, the time by which the construction work is likely to commence; and

(c) the estimated expenditure to be incurred on the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. The name of the place is "Lakhimpur-Kheri"

(b) The installation of this exchange is likely to commence in first quarter of 1993-94.

(c) The estimated cost of the entire project is about Rs. 4 crores.

**Telephone Connections in Jaipur**

2296. **SHRI GIRDHARI LAL BHARGAVA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of applicants for telephone connections on waiting list at present in each category in Jaipur;

(b) whether any scheme has been formulated for covering all such applicants;

(c) if so, the details thereof; and

(d) the time by which all the applicants are likely to be provided telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of subscribers on waiting list at Jaipur as on 31.10.92 is as follows:-

OYT	—	2636
Non-OYT (Spl)	—	3543
Non-OYT (Genl)	—	53077
		59256

(b) Yes, Sir.

(c) Detailed plan for opening 19 new exchanges and corresponding cable schemes have been chalked out for Jaipur City.

(d) All subscribers registered upto 31.3.92 are likely to be provided telephone connection by the end of March, 1995 to availability of resources. The remaining of the waiting list subscribers are expected to be covered by March 1996.

[English]

#### **Duration of Air and T.V. Programme**

2297. SHRI MAHESH KANODIA:  
SHRI RAM SINGH KASH-  
WAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the duration of the A.I.R. and T.V. programmes;

(b) if so, the details thereof; and

(c) the additional expenditure likely to be involved therein?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS): (a) to (c). While there is no proposal to increase the duration of All India Radio programmes, amongst others, the duration of Doordarshan's afternoon programmes is proposed to be extended. The additional expenditure will be approximately Rs. 35 lakhs.

#### **Management of various Airports**

2298. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether various instance of gross negligence/mismanagement of various airports have come to notice;

(b) if so, the details thereof including action taken on them;

(c) the steps taken or proposed to be taken to improve airport management in the country; and

(d) the details of the steps taken to strengthen the monitoring arrangements?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) and (d). (i) Training is being imparted to officers and Staff for better management of airports and efficient handling of equipments.

(ii) Suggestions/complaints received at the airports are looked into by senior officers to improve airport management and streamline the system.

(iii) Coordination meetings are held with the regulatory agencies at the airports.

(iv) Inspections by Airport Directors and departmental officers of airport facilities and services.

#### **International Flights from Trivandrum**

2299. SHRI KODIKUNNIL  
SURESH:  
SHRI A. CHARLES:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of International flights operated from Trivandrum airport;

(b) whether the Government propose to introduce more new International flights from Trivandrum;

(c) if so, the details thereof;

(d) whether the Government have received any proposal from foreign Airlines for introducing international flights from there;

(e) if so, the details thereof; and

(f) the response of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-

DIA): (a) At present following 30 international services per week are operated from Trivandrum:-

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Air India	:	14 services
Indian Airlines	:	8 services
Air Lanka	:	6 services
Gulf Air	:	4 services

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(b) No, Sir.

(c) Does not arise.

(d) Yes, Sir.

(e) and (f). Emirates Airlines proposed to start 4 services per week. For this purpose bilateral air talks were held with Government of UAE. However, final agreement could not be arrived at.

[Translation]

#### **Maithon Thermal Power Project**

2300. DR. LAL BAHADRUR  
RAWAL:  
SHRI NITISH KUMAR:  
DR. MAHADEEPAK SINGH  
SHAKYA:

Will the Minister of POWER be pleased to state:

(a) whether the construction work has been started to set up the Maithon Thermal Power Project (840 MW) with the Russian assistance;

(b) if so, the details of the present position in this regard and the time by which it is likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATRHAJI): (a) No, Sir.

(b) and (c). The project has not been cleared from the environmental and forest angle. Funding is also to be tied up.

[English]

**A.I.R. Station at Hamirpur, H.P.**

2301. PROF. PREM DHUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the All India Radio Station at Hamirpur (Himachal Pradesh) is ready for inauguration, and

(b) if so, by when it is likely to be inaugurated?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). The radio station at Hamirpur is technically ready but it can be commissioned only when the minimum essential staff required for its operation and maintenance is in position.

**Airlinks to Gujarat**

2302. SHRICHANDRESH PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to have a direct flights of Surat-Jamnagar, Surat-Bhavanagar, Rajkot-Delhi and also to run Vayudoot Services linking various parts of Saurashtra and Gujarat;

(b) if so, the details thereof;

(c) the stage at which these proposals stand at present; and

(d) by when these are likely to be implemented?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

2303. SHRI VISHWANATH SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government purchase news for Radio and Doordarshan from foreign agencies.

(b) if so, the number of such agencies with their countries with whom the Government are having contracts; and

(c) the total amount spent by the Government on such news during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). Only Doordarshan subscribes to two foreign news agencies, namely, VISNEWS of U.K. and ASIA VISION of Malaysia.

(c) Doordarshan is paying in annual subscription of US \$ 1,27,000 to M/s VISNEWS, London and US \$ 1,48,800 to M/s ASIA VISION, Malaysia.

[English]

**Share of Water between Indian and Bangladesh**

2304. SHRI BARE LAL JATAV:  
SHRIMATI KESHARBAI  
SONAJI KSHIRSAGAR:

**DR. KRUPASINDHU BHOI:**

(b) 100 percent.

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the issues of water between India and Bangladesh has been discussed recently; and

(b) the steps being taken to resolve this problem?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b). The issue of river water sharing between India and Bangladesh was discussed during the first meeting of Indo-Bangladesh Joint Committee of Experts (JCE) held at New Delhi in November, 1992. Both sides held in depth discussions to work to equitable, long-term and comprehensive arrangement for sharing of flows of Ganga, Tista and other major rivers.

**Irrigation Potential Hydel capacity of Narmada Sagar**

**2305. KUMARI PUSHPA DEVI SINGH:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the irrigation potential hydel capacity of Narmada Sagar Project;

(b) its share for Madhya Pradesh;

(c) the target date fixed for the completion of the project; and

(d) the progress made so far?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) The irrigation potential and hydel capacity of Narmada Sagar Project is 1.68 lakh hectares and 1000 Mega Watts respectively.

(c) The expected year of completion including spillway gates is 2000 A.D.

(d) Foundation excavation of Main Dam and excavation of Power House has started and work is in progress on Coffor Dam and Diversion Tunnel. Work has also been awarded for Head Race and Tail Race Channels.

[Translation]

**Rehabilitation of Persons attached by Sardar Sarovar Project in Maharashtra**

**2306. SHRI GOVINDRAO NIKAM:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra have asked for 1500 hectare land for rehabilitation of the persons displaced in Sardar Sarovar;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b). A proposal for diversion of additional 1500 hectares of forest land in Dhule District under the Forest (Conservation) Act, 1980 for rehabilitation of Sardar Sarovar Affected persons has been received from the Maharashtra State Government by the Ministry of Environment and Forests.

(c) After examination of the proposal, certain essential lacking details have been sought from Maharashtra State Government on 23.11.92.

[English]

**HVDC Link at Chandrapur**

2307. SHRI GOPI NATH GAJAPATHI: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to establish a HVDC link at Chandrapur between Western and Southern regions and back to back HVDC link between Eastern and Southern regions at Jeypore-Gazuwaku;

(b) if so, the details thereof; and

(c) the time by which these links are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The Chandrapur HVDC back-to-back link shall have a capacity of 2x500 MW and the Jeypore link shall have a capacity of 2x50 MW. Both these projects are to be executed by the Power Grid Corporation of India Ltd.

(c) Both the projects are envisaged to be commissioned after a period of 48 months from the date of award of contract.

**Telephone Connections in Delhi and Bihar**

2308. SHRI MANJAY LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of registered for telephone connections in Delhi as well as in Bihar and steps Government to take to clear the waiting lists;

(b) the number of telephone connections sanctioned by him under the out of turn

quota during each the last three years;

(c) the yardstick in sanctioning such telephones on out turn basis under his discretionary powers;

(d) whether his Ministry propose to provide telephone connections to the parents of Mentally Handicapped children under priority quota; and

(e) if not, whether the parents of mentally handicapped children are being grouped under some special category in sanctioning telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of persons registered for telephone connection as on 31.10.1992 in Delhi is 3,78,854 and in Bihar 32,596.

As per Eighth Five Year Plan proposals, telephone connections in small telephone systems in the country are expected to be given practically on demand by the end of the Plan period March, 1997. In larger telephone systems, the waiting time for getting a telephone connection is likely to be contained to a period of two years by the end of the Eighth Plan period. Expansion plans are being drawn to fulfil these objectives.

(b) The number of telephone connections sanctioned on out of turn basis by the Ministers (Communications) during the last three years are as under:-

1989	1990	1991
12685	14898	29932

(c) The Ministers (Communications) sanction telephone connections on out of turn basis on an objective assessment of the genuine and urgent needs of the applicants.

(d) and (e). The parents of mentally handicapped children are not at present eligible for registration under Non-OYT/Special category for priority telephones as per rules in force.'

[*Translation*]

**Irrigation Projects of Madhya Pradesh**

2309. SHRI SATYNARAYAN  
JATIYA:  
SHRI ARVIND NETAM:  
o

Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of proposals of irrigation

schemes received from the Government of Madhya Pradesh for 1992-93 and 1993-94;

(b) the number of schemes approved out of them; and

(c) the reasons for not clearing the pending schemes so far and by when these are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDHACHARAN SHUKLA): (a) to (c). A statement giving details and status of appraisal of new major and medium irrigation projects received in Central Water Commission for 1991-92 and 1992-93 is attached.'



## STATEMENT

*Details and Status of appraisal of new Major and Medium Irrigation Project of Madhya Pradesh received during 1991-92 and 1992-93.*

Sl. No.	Name of Project	Estt. Cost (Rs. crores)	Benefit (hectares)	Date of Receipt receipt	Appraisal Status
1	2	3	4	5	6
MAJOR					
1.	Kolar	139.14	60870	10/91	Techno-economic examination completed and found acceptable by the Advisory Committee in its meeting held on 4/92 subject to State's furnishing concurrence of State Finance Department & formulation of the proposal for conjunctive use of surface and ground water.
2.	Kunu	190.00	66000	2/92	The project has not been included in the VIII Plan and has therefore been sent back to State in 3/92.
3.	Bina Complex phase-I	202.90	66500	3/92	The modified project report on examination was found deficient in basic planning. The State Government is required to submit revised hydrology chapter, investigate alternative dam site, prepare chapter on environment & forest aspects and finalise other issues.

Sl No	Name of Project	Estt Cost (Rs crores)	Benefit (hectares)	Date of Receipt receipt	Appraisal Status
1	2	3	4	5	6
4	Parbati (Rinsi)	351 00	110930	4/92	The project is not included in VIII Plan and has therefore been sent back to State in 6/92
5	Lower Goi	98 09	17890	5/92	The Scheme after examination was sent back to State in 7/92 due to basic deficiencies in project planning
6	Gopad Mayar	31 74	23460	8/92	The Project has not been included in VIII Plan and has therefore been sent back to the State in 9/92
7	Arpe	265 71	143810	9/92	Modified Project Report has been projected received recently
	MEDIUM				
8	Upper Beda Irrigation Project	89 17	3360	7/92	The Scheme has been received recently

[English]

**Commission on Railway Safety**

2310. DR. VASANT PAWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the commissions appointed by the Commission of Railway Safety have helped in any way in finding out the reasons for rail accidents and in fixing the responsibility;

(b) if so, the details thereof; and

(c) the amount of expenditure incurred on each of the commissions so far?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No separate Commission is appointed but the Commission of Railway Safety themselves conduct statutory inquiries into serious railway accidents. These enquiries have helped in finding out the causes of these accidents and fixing the responsibility therefor.

(b) In the year 1991-1992, 11 statutory inquiries were conducted as detailed in the attached Statement, I.

(c) No separate expenditure is incurred by the Commissioners in conducting statutory inquiries, the arrangements for which are made by the Zonal Railways concerned.

## STATEMENT

Sl. No.	Accident	Casualties		Cause
1	2	3	4	
1.	Collision of Gorakhpur-Bombay Express with Lohit Express at Tinich stn. N. E. Rly. on 28.6.91	Killed - 0  Grievous Inj. - 5		Passing signal at danger.
2.	Collision between Chhappra - Gwa-lloail & Ily. Spl. at Sonik stn. of 30.9.91	Killed - 11  Grievous Inj. - 21		Passing signal at danger
4.	Collision between 7055 Up Ex. and Goods train at Pondugula stn. of S. C. Rly. on 19.10.91	Killed - 13  Grievous Inj. - 39		Track defect over speeding & Loco defect.
5.	Derailment of 2627 Up Exp. between Makalidurga & Thondebhavi stn. of S. Rly. on 30.10.91	Killed - 29  Grievous Inj. - 18		Boulder fall on track due to torrential rain.

Sl. No.	Accident	Casualties	Cause
1	2	3	4
6.	Collision of 1389 Dn. Pass. train with Goods train near Nlwar stn. of C. Rly. on 8.11.91.	Killed - 2 Grievous Inj. - 8	Mistaken despatch of Goods train into block section.
7.	Derailment of 3 Up Pass. train near Harsar Dehri stn. of N. Rly. on 7.12.91.	Killed - 27 Grievous Inj. - 22	Overturning of heavily over-crowded NG coach on curve at High Speed.
8.	Collision of EU Local with truck at level crossing near aurgra stn. of S.C. RLY. on 30.1.92.	Killed - 2 Grievous Inj. - 5	otoran passed red Gate Signal.
9.	Collision of workmen's train with wagon at Sasan stn.	Killed - 2 Grievous	Failure to secure last wagon during

Sl. No.	Accident	Casualties			Cause
1	2	3	4	5	6
	of S.E. Rly. on 3.2.92.	Inj. - 1			re-tailing operation.
10.	Collision of 335 Up Pass. train with Goods train at Pichkuridhal stn. of E.Rly. on 25.2.92.	Killed - 5 Grievous Inj. - 4			Failure to set points correctly for the passenger train
11.	Derailement of 7488 Up Exp. near Tetu stn. of S.C. Rly on 22.3.92.	Killed - 5 Grievous Inj. - 12			Rail Fracture.

**Production of Light Transport Aircraft**

2311. SHRI CHANDRAJEET  
YADAV:  
SHRI SRIKANTA JENA:

Will the Minister of CIVIL AVIATION  
AND TOURISM be pleased to state:

(a) whether the Government have recently invited certain industrialists in the country to manufacture Light Transport Aircraft (LTA);

(b) if so, the conditions laid down and the nature of the central assistance offered in this regard; and

(c) the response received thereon?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

**Coal Scam at NTPC**

2312. SHRI MRUTYUNJAYA NAYAK:  
Will the Minister of POWER be pleased to state:

(a) whether the Government propose to conduct any inquiry into the alleged coal scam which took place in the recent past in Vidyut Nagar of the NTPC;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE  
MINISTRY OF POWER (SHRI KALP NATH  
RAI): (a) to (c). Investigations by departmen-

tal committee constituted by the National Thermal Power Corporation (NTPC) reveals that there was no shortage of coal.

[English]

**Pratap Nagar Drinking Water Project**

2313. SHRI MANABENDRA SHAH: Will the Minister of POWER be pleased to state:

(a) whether the construction works of Hansali-Tehri-Pratapnagar Road, Chamba-Dharasu Road and Pratap Nagar drinking water project were entrusted by Tehri Hydro Development Corporation as a "Deposit work" in the Tehri Garhwal district of U.P. to the State PWD;

(b) if so, when the work was taken in hand and the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE  
MINISTRY OF POWER (SHRI KALP NATH  
RAI): (a) The work of Ghansali-Tehri-Pratapnagar road and Chamba-Dharasu road were originally awarded by the U.P. Irrigation Department to the State PWD as deposit work before Tehri Hydro Development Corporation was set up. The Tehri Hydro Development Corporation has continued with the same arrangements after the transfer of work to it. The Pratap Nagar Drinking Water Project has not been entrusted by THDC to the State PWD. However, on a request made to it and as a welfare measure for the people affected by the Project, THDC has provided funds to the District Magistrate, Tehri Garhwal for executing the rural water supply scheme for Pratapnagar.

(b) The work of Ghansali-Tehri-Pratapnagar road and Chamba-Dharasu road was awarded in 1978 and is expected to be completed by 1994-95.

**Accident in Visakhapatnam Steel Plant**

2314. SHRI M.V.V.S. MURTHY: Will the Minister of STEEL be pleased to state:

(a) the details of the total number of accidents that occurred in the Visakhapatnam Steel Plant and the extent of damages caused from January to October, 1992; and

(b) the preventive steps taken or pro-

pose to be taken to minimise such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) "The details of total number of reportable accidents that occurred in the Visakhapatnam Steel Plant during the period from January to October, 1992 are given below:-

		<i>Non-fatal</i>	<i>Fatal</i>	<i>Total</i>
1)	Regular Employees	216	5	221
2)	Contractors' employees	4	9	13
	Total	220	14	234

There has been no damage to any of the major assets of the plant due to above accidents.

(b) Visakhapatnam Steel Plant (VSP) has adopted the latest technologies which help in the field of industrial safety. In the very first year of its operations, VSP bagged the prestigious Steel Ministers' trophy for the Best Safety Performance during 1990, amongst all the integrated steel plants in India. VSP also bagged "1991" Ispat Suraksha Puraskar constituted by the Joint Committee on Safety, Health and Environment in Steel Industries for highest reduction in weighted accident rate per 1000 employees. However, with a view to minimising the occurrence of such incidents, the plant is maintaining a well equipped Safety Department with an Adviser (Safety), Safety Officers, Safety Inspectors and other staff. Use of safety appliances such as Helmets, Shoes, Safety Belts etc. is scrupulously enforced. Besides, intensive site inspections are carried out to eliminate unsafe conditions of work. All accidents, whether major or minor, are being investigated and remedial actions

are being taken. Safety promotional activities like safety weeks, safety competitions, house-keeping competitions are held department-wise and also on all-plant basis. Review of accidents and safety activities is being done regularly. Contractors' employees also are given safety induction before starting a job and height passes are issued for working at heights, after conducting certain tests for such people.

[Translation]

**Bhilai Steel Plant**

2315. SHRI MOHAN LAL JHIKRAM: Will the Minister of STEEL be pleased to state:

(a) the names of the various minerals required and their sources for the production of Iron and Steel in the Bhilai Steel Plant;

(b) whether the Bhilai Steel Plant is functioning to its optimum capacity;

\* (c) if not, the reasons therefor; and



(d) the steps taken or proposed to be taken to utilise its installed capacity?

THE MINISTER OF STATE OF THE

MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The names of various major minerals and their sources for the production of Iron and Steel required by Bhilai Steel Plant are as under:-

<i>Names</i>	<i>Sources</i>
Coking Coal	Coal India Limited and Imports
Iron Ore	Dalli-Rajhara Mines
Limestone	Nandini, Katni, Rajasthan, Jukehi
Dolomite	Hirri, Kudwa, Chandia, Belha, Baraduar
Manganese Ore	Manganese Ore (India) Limited
Bauxite	Katni & Madhya Pradesh State Minerals Corporation (MPSMC)

(b) Yes, Sir.

(c) and (d). Do not arise.

[English]

#### **Kozhikode Airport**

2316. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to develop Kozhikode Airport including the construction of a Cargo complex; and

(b) if so, the details thereof including the manner in which the cost for its development is likely to be met?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). For convenience of international passengers, the National Airports

Authority has plans to construct a new terminal at Kozhikode (Calicut) airport equipped with latest facilities adjacent to the existing terminal. There is no provision for cargo complex in this terminal. The cost of this project would be met by National Airports Authority.

#### **International flights from Ahmedabad Airport**

2317. SHRI HARIN PATHAK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a new International Terminal Buildings was inaugurated at Ahmedabad in January, 1991;

(b) if so, whether any international flight has been introduced for UK/USA or Nairobi etc. from this International Terminal;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) The new terminal block at Ahmedabad airport was inaugurated on 14.12.1991.

(b) and (c). Air India is operating connecting flights from Ahmedabad to destinations abroad via Delhi & Bombay.

(d) Does not arise.

[*Translation*]

**Air Facilities in Rajasthan and Madhya Pradesh**

2318. PROF. RASA SIGNH RAWAT:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the schemes sanctioned for Rajasthan and Madhya Pradesh to undertake construction, development and survey work to augment Civil Aviation facilities during the last three years; and

(b) the funds allocated and spent and also the names of the airports where this amount has been spent?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA) (a) and (b). During the last three years National Airports Authority has spent Rs. 5.27 crores on development of airports in Rajasthan and Rs. 10.10 crores in Madhya Pradesh, as per details below:-

RAJASTHAN	Sanctioned Cost.	(Rs. in lakhs) Amount spent
1	2	3
JAIPUR:-		
Resurfacing of Runway, Soil Testing, Acquisition of land for extension of runway, Solar Powered Obstruction warning lighting system, Renovation of reserved lounge, Various equipments aeronautical Communication Services and Equipments for Ground and Safety Services.	420.00	408.78
KOTA:-		
Construction of operational wall (work closed after completion 1855 meter wall out of 2.50 meter in 6/91 due to encroachment of land), various equipments aeronautical Communication /services and Equipments for Ground and Safety services.	38.00	21.75

RAJASTHAN	Sanctioned Cost.	(Rs. in lakhs) Amount spent
1	2	3
UDAIPUR:-		
Construction of operational wall, various equipments- Aeronautical Communication Services & Equipments for Ground and Safety Services.	98.00	9.16
MADHYA PRADESH		
BHOPAL:-		
Extension of Runway and construction of new terminal complex, Ground safety equipments, & various equipments for Aeronautical Communication services.	80.00	582.00
GWALIOR:-		
	575.001	310.00
Total:		52.29

RAJASTHAN	Sanctioned Cost.	(Rs. in lakhs) Amount spent
1	2	3
Terminal complex, Apron, Taxiways, Approach road etc, Taxiway lighting system & Ground and safety equipments.	295.00	267.00
INDORE:-		
Compound wall, Conveyor Belt, Resurfacing of Runw3ay, Simple Approach light & Ground and safety equipments.	250 00	216.00
KHAJURAHO:-		
Runway, Taxiways and extension of Apron, Ground and Safety equipments, Installation of DVOR, & Various equipments for Aeronautical Communication services.	225.00	207.00
RAIPUR:-		

RAJASTHAN	Sanctioned Cost.	(Rs. in lakhs) Amount spent
1	2	3
Operational wall, Strengthening of runway at both ends, HIRL system, Taxiway, Apron, flood light, Simple Approach lighting system, Ground and Safety equipments & Various equipments for aeronautical communication services.		
SATNA:-	30 00	28.00
Development of aerodrome.		
Total		1610 00

**Rural Electrification Scheme in Uttar Pradesh**

2319. SHRI JANARDHAN  
MISHRA:  
SHIR SANTOSH KUMAR  
GANGWAR:

Will the Minister of POWER be pleased to state:

(a) whether the Government propose to expand the Rural Electrification Scheme to more areas;

(b) if so, the target fixed for such expansion in Uttar Pradesh during the Eighth Five Year Plan;

(c) the amount likely to be spent for this purpose;

(d) the average rural electrification in Uttar Pradesh as compared to the national level; and

(e) the steps taken by the Union Government to bring the average at par with national level?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (e). A provision of Rs. 500 crores has been made in the Eighth Plan for implementation of rural electrification in Uttar Pradesh, including State Plan. For the first year of the Eighth Plan viz. 1992-93, Planning Commission has allocated Rs. 72 crores for electrifying 480 villages and energising 11500 pumpsets under REC financed Scheme. In addition to this, under State Plan, Rs. 15 crores have been allocated for electrification of 500 villages and energisation of 700 pumpsets. As on 31.3.92, 74% of the villages in the State had been electrified as against the national average of 84%. Subject to availability of resources, efforts

will be continued to speed up the programme in the State.

[English]

**Export of Iron Ore**

2320. SHRI BASUDEB ACHARIA: Will the Minister of STEEL be pleased to state:

(a) whether the Government are exporting iron ore pellets to Australia in exchange of import of coking coal; and

(b) if so, whether such export is being done at the cost of internal steel production?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Steel Authority of India Limited (SAIL) is importing some coking coal from M/s. BHP-Australia. One of the conditions of the contract is that the supplier of coal (M/s. BHP) would buy iron ore pellets from Kudremukh Iron Ore Company Limited (KIOCL) of a certain percentage by value of coal supply to SAIL, subject to supply of a minimum 3 lakh tonnes per annum of pellets by KIOCL. Under this arrangement, KIOCL is supplying iron ore pellets to Australia.

(b) Iron ore pellets are not used by integrated steel plants in the country. However, pellets of suitable grade are used as feed material production of Sponge Iron through the gas-based route. There have been no reports of shortage of pellets for the Sponge Iron Industry.

11.20 hrs.

*The Lok Sabha then adjourned time  
fourteen of the Clock*

*The Lok Sabha re-assembled at Fourteen  
of the Clock*

[MR. SPEAKER *in the Chair*][*Translation*]RE: INCIDENTS IN AYODHYA - *CONTD.**(Interruptions)*[*English*]

SHRI SOBHANADREESWARA RAO  
VADDE (Vijayawada): Mr. Speaker, this Gov-  
ernment have no right to continue. They  
have failed to protect the structure. (*Interrup-  
tions*)

SHRI NIRMAL KANTI CHATERJEE  
(Dumdum): The Prime Minister should resign  
and go. (*Interruptions*)

SHRI DIGVIJAYA SINGH (Raigarh):  
The Prime Minister is going to make a  
statement. (*Interruptions*)

14.01 hrs.

*At this stage Shri Mohammad Ali Ashraf  
Fatmi, Shri Srikanta Jena, Shri Nitish  
Kumar and some other hon. Members  
came and stood on the floor near the  
Table*

MR. SPEAKER: Please go to your seats.

*(Interruptions)*

SHRIDIGVIJAYASINGH: BJP has gone  
against the Constitution. They cannot sit  
here. BJP has no right to sit in this House.  
They have violated the Constitution. BJP  
has finally proved that they are communal  
organisation. They have betrayed this coun-  
try. Shri Lal K. Advani has no right to be in  
Parliament. (*Interruptions*)

MR. SPEAKER: You should at least  
hear me first.

SOME HON. MEMBERS: No. (*Inter-  
ruptions*)

MR. SPEAKER: You may do anything  
in this House. You may speak. Everybody is  
aware of your feelings. Please listen.

*(Interruptions)*[*English*]

SHRI DIGVIJAYA SINGH: BJP has  
violated the Constitution. They have no right  
to be a political party in this country. They  
have been misleading the highest judicial  
authority in the country. They have misled  
the Supreme Court and they have misled the  
Prime Minister and they have misled this  
country. Ban the VHP.

MR. SPEAKER: You please hear me  
first.

*(Interruptions)*[*Translation*]

MR. SPEAKER: Let me speak first.

[*English*]

MR. SPEAKER: You should hear me  
first.

*(Interruptions)*[*Translation*]

MR. SPEAKER: Please listen to me.

*(Interruptions)*

MR. SPEAKER: First listen to me, then  
what you speak will come on record. Pres-  
ently it is not being recorded.

*(Interruptions)*

MR. SPEAKER: You will have to listen  
to me.



(Interruptions)

[English]

MR. SPEAKER: You have to hear me.

(Interruptions)

[Translation]

MR. SPEAKER: First listen to me and then react.

(Interruptions)

MR. SPEAKER: React only after listening to me.

(Interruptions)

MR. SPEAKER: This is not the proper way of speaking in Parliament. Whatever you wish to say or discuss, you are free to do that but this not the proper way of talking in Parliament.

(Interruptions)

MR. SPEAKER: In such times you should act more seriously.

(Interruptions)

MR. SPEAKER: You should react only after listening to me.

(Interruptions)

MR. SPEAKER: First listen, this is not the proper way. You have come here for a discussion. You would be heard. If you do not discuss it here. Moreover, if you do not take part in the discussion and act in this way it will not benefit you. Speaking in such a manner will not help anybody.

(Interruptions)

MR. SPEAKER: You should listen to me then react. First listen to me.

(Interruptions)

MR. SPEAKER: React only when I complete my point, I would listen to you but first listen to me.

(Interruptions)

MR. SPEAKER: First, listen to my point, if you do not like it, then leave that point but at least listen to me.

(Interruptions)

[English]

MR. SPEAKER: You have to hear me.

[Translation]

MR. SPEAKER: First listen to me then I will hear you. Listen to me first

(Interruptions)

MR. SPEAKER: They may make a statement in the Parliament, which may be included in the record. Similarly, they can also give a statement outside the House but first listen to me.

(Interruptions)

MR. SPEAKER: Listen to my point. For a while listen to me.

(Interruptions)

MR. SPEAKER: The Government to may make or table a statement. It even can give a statement outside the House. Listen to me.

(Interruptions)

MR. SPEAKER: Only after listening my point. If you do not like it you may leave it.

*(Interruptions)*

MR. SPEAKER: No, no not like this.

*(Interruptions)*

MR. SPEAKER: I do not wish to run this House by expelling you but by keeping you here.

*(Interruptions)*

MR. SPEAKER: Kindly listen to me. If you do not like it you may leave it.

*(Interruptions)*

MR. SPEAKER: You please listen to me. If you don't like it, you may leave it. First of all, you should listen to me.

*(Interruptions)*

MR. SPEAKER: You don't want to condemn this act in the Parliament. You don't want to condemn the incidents that have occurred when the entire House is ready to condemn them.

*(Interruptions)*

MR. SPEAKER: You don't want to condemn the mishappenings which have tarnished our mage. It has blemished our nation. You don't want to condemn it. You don't want to talk on regulation.....

*(Interruptions)*

MR. SPEAKER: Shri Paswanji, not like this. You should come to the point and talk that is relevant.

*(Interruptions)*

MR. SPEAKER: Listen to me. Such a major incident has occurred. It would not be proper if you don't raise your voice against it in the House. You have to raise the issue. You will have to raise your voice against such a major incident. It would not be good if you will not allow to speak. If you want to bring forward a resolution in the House, you must move it. It would not be good if you don't react.

*(Interruptions)*

[English]

MR. SPEAKER: I will move it.

*(Interruptions)*

[Translation]

MR. SPEAKER: You please resume your seats.

[English]

I will move the resolution.

*(Interruptions)*

[Translation]

I will move the resolution.

*(Interruptions)*

MR. SPEAKER: I will move the resolution. You may go back to your seats.

*(Interruptions)*

SHRI MUKUL BALKRISHNA WASNIK (Buldana): We support this. We want a resolution from the Chair, condemning the action. *(Interruptions)* We want a resolution from the Chair.

*(Interruptions)*

MR. SPEAKER: I will move it.

[*English*]

(*Interruptions*)

MR. SPEAKER: I am very much obliged to you. You have understood the gravity of the situation. Please go to your seats.

(*Interruptions*)

MR. SPEAKER: Allow me to move it.

[*Translation*]

The voice raised by all of you has great importance in the house and outside as well. The House is in session. An incident has occurred. But you are not condemning it. It would not be proper. Therefore, if the Prime Minister wishes to make a statement, he may do so in the House or outside. You have enormous power. Don't under-estimate it. An impression should not go that you have not uttered a single word in the House even after the occurrence of such a major incident. You can condemn it just now.

(*Interruptions*)

[*English*]

SHRI CHANDRA SHEKHAR (Ballia): Have you got moral authority to say anything? You are giving us a lesson about what the world will say.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: The Prime Minister may make a statement in the House or outside. But you have to condemn the incident. This should not be there that you may not condemn it.

(*Interruptions*)

MR. SPEAKER: Are you not ready to accept my suggestion?

(*Interruptions*)

[*Translation*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRIGHULAM NABIAZAD): Mr. Speaker, Sir, we respect the hon. Members and their sentiments too. These sentiments are not of the Members only but are of the entire House also. Whatever has happened, it has caused frustration to every citizen of India. Merely shouting here will not serve any purpose. If you want to control the situation in the country, in my opinion you should listen to the Prime Minister. After a statement is made by the Prime Minister, you may express your anguish in the course of discussion. We should fight against it with full might so that peace is restored in the country. I appeal for maintaining peace in the House and allowing the Prime Minister to speak.

(*Interruptions*)

14.34 hrs.

*The Lok Sabha then adjourned till thirty minutes past Sixteen of the Clock*

16.30 hrs.

*The Lok Sabha re-assembled at Thirty minutes past Sixteen of the Clock*

[MR. SPEAKER in the Chair]

(*Interruptions*)

*At this Stage, Shri Srikanta Jena, Shri Nitish Kumar and some other Hon. Members came and stood on the floor near the Table*

16.31 hrs.

MR. SPEAKER: The House stands adjourned to re-assemble tomorrow at 11 a.m.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, December 8, 1992/Agrahayana 17, 1914 (Saka)*

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